



# भारत का राजपत्र The Gazette of India

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No. 15] NEW DELHI, SATURDAY, APRIL 12—APRIL 18, 2025 (CHAITRA 22, 1947)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।  
(Separate paging is given to this Part in order that it may be filed as a separate compilation)

## भाग IV [PART IV]

[गैर-सरकारी व्यक्तियों और गैर-सरकारी संस्थाओं के विज्ञापन और सूचनाएं]  
[Advertisements and Notices issued by Private Individuals and Private Bodies]

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BY ORDER  
Controller of Publication

### CHANGE OF NAME

I hitherto known as NEERAJ KUMAR CHATURVEDI S/o DINESH CHANDRA CHATURVEDI, R/o Bhavanipur Pratap, Gudhani, PO: Godhani, Dist: Kannauj, Uttar Pradesh-209727, have changed my name and shall hereafter be known as GOPAL CHATURVEDI.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ KUMAR CHATURVEDI  
[Signature (in existing old name)]

I hitherto known as RISHAV RANJAN S/o DEVENDRA KUMAR SRIVASTAVA, R/o Villa No-20, Khasra No-297, Sindhuja Homes, Greater Noida West, Baidpura, Vedpura, Gautam Buddha Nagar, Uttar Pradesh-203207, have changed my name and shall hereafter be known as RISHABH RANJAN.

It is certified that I have complied with other legal requirements in this connection.

RISHAV RANJAN  
[Signature (in existing old name)]

I, NAVLESH KUMAR S/o UMESH SHARMA, R/o H. No. 50, Rajpur Khurd New Delhi-110068, have changed the name of my minor daughter SWATI SHARMA aged 14 year and she shall hereafter be known as NAVYA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

NAVLESH KUMAR  
[Signature of Guardian]

I hitherto known as HIMANSHU KHATANA S/o NAWAB SINGH, R/o Jehram Jehra PO Khadlana, Distt. Saharanpur, Uttar Pradesh-247341, have changed my name and shall hereafter be known as ROHIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHU KHATANA  
[Signature (in existing old name)]

I, PRINCE S/O KISHAN SINGH, R/o C-326, Top Floor, Gali No. 13 and 14, Bhajanpura, VTC Garhi Mendu, PO Bhajanpura, District: North East Delhi, Delhi-110053, have changed the name of my minor son TANMEET SINGH aged 02 years and he shall hereafter be known as GURFATEH SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRINCE  
[Signature of Guardian]

I, PRINCE S/o KISHAN SINGH, R/o C-326, Top Floor, Gali No. 13 And 14, Bhajanpura, Vtc: Garhi Mendu, PO: Bhajanpura, District: North East Delhi, Delhi-110053, have changed the name of my minor daughter SEERAT KAUR aged 04 years and she shall hereafter be known as AVLEEN KAUR.

It is certified that I have complied with other legal requirements in this connection.

PRINCE  
[Signature of Guardian]

I hitherto known as SURESH KUMAR S/o KISHAN CHAND, R/o R. ZB-84, Janki Puri, Old Chankya Place, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as ANIL KUMAR

It is certified that I have complied with other legal requirements in this connection.

SURESH KUMAR  
[Signature (in existing old name)]

I hitherto known as CHANDER BHUKHAN S/o GAJRAJ CHAUDHARY, R/o A 119, Gautampuri, Phase 2, Badarpur, PO: Jaitpur, Distt. South Delhi, Delhi-110044, have changed my name and shall hereafter be known as CHANDRA BHUKHAN.

It is certified that I have complied with other legal requirements in this connection.

CHANDER BHUKHAN  
[Signature (in existing old name)]

I hitherto known as PADMA LOCHAN MUNSHI S/o LATE KUSHA MUNSHI permanent, R/o Bhaktabadakudar, Bhaktabadkudar, Debagharh, Odisha-768110 and Present, R/o D-162/1. Ground Floor, D Block, Sanjay Colony, Near Supans House, Bhati Mines, Delhi-110074, have changed my name and shall hereafter be known as PADMALOCHAN PRADHAN.

It is certified that I have complied with other legal requirements in this connection.

PADMA LOCHAN MUNSHI  
[Signature (in existing old name)]

I, RAKESH KUMAR YADAV S/o BANWARI LAL YADAV, R/o Saidpur(5), Mandi Ateli, Mahendragarh, Haryana-123021, have changed the name of my minor daughter VANYA aged 15 years and she shall hereafter be known as VANYA YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR YADAV  
[Signature of Guardian]

I hitherto known as RAHUL DIXIT S/o RAMESH GUPTA, R/o H. No. E-21-A, Jawahar Park, Khanpur, Devil Road, New Delhi, Delhi-110062, have changed my name and shall hereafter be known as RAHUL GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RAHUL DIXIT  
[Signature (in existing old name)]

I hitherto known as ARMAAN CHAURASIYA alias GARV CHAURASIYA S/o RAM CHANDRA CHAURASIYA, R/o 6397, Block 7, Gali No. 4, Dev Nagar, Karol Bagh, PO Karol bagh, Distt. Central Delhi, Delhi-110005, have changed my name and shall hereafter be known as GARV CHAURASIYA.

It is certified that I have complied with other legal requirements in this connection.

ARMAAN CHAURASIYA alias GARV CHAURASIYA  
[Signature (in existing old name)]

I hitherto known as KOYALA W/o RAMA SHANKAR, R/o B-215, 58-B, Industrial Area, Rama Road, Moti Nagar, Delhi-110015, have changed my name and shall hereafter be known as SEEMA.

It is certified that I have complied with other legal requirements in this connection.

KOYALA  
[Thumb Impression]

I hitherto known as AKANKSHA D/o KEWAL KISHORE, R/o A-158, Chhattarpur Enclave Phase-1, Chattar Pur, South Delhi, Delhi-110074, have changed my name and shall hereafter be known as SANTOSH KUMARI.

It is certified that I have complied with other legal requirements in this connection.

AKANKSHA  
[Signature (in existing old name)]

I, SANJAY GUPTA S/o RAMESH CHAND GUPTA, R/o H-3/86, 3rd Floor, Sector-18, Rohini, Rohini Sec-11, North West Delhi, Delhi-110085, have changed the name of my minor son ANSH GUPTA, aged 11 years and he shall hereafter be known as RIHAAN GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SANJAY GUPTA  
[Signature of Guardian]

I hitherto known as PRATIBHA YADAV D/o DHIRENDRA YADAV, R/o Quarter No. 45, 2nd Floor Type-III, Police Colony Shalimar Bagh, Near Aggarwal Sweets West Delhi, PO Shalimar Bagh, District Delhi-110088, have changed my name and shall hereafter be known as PRATIBHA.

It is certified that I have complied with other legal requirements in this connection.

PRATIBHA YADAV  
[Signature (in existing old name)]

I, SANDEEP SHEORAN S/o RAJMAL, R/o 73, Dada Was, Dadawas (20), Gurgaon, Sherpur, Haryana-122502, have changed the name of my minor daughter MANVI SHEORAN, aged 12 years and she shall hereafter be known as MAHI.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP SHEORAN  
[Signature of Guardian]

I hitherto known as PIYUSH S/o Sh. RAJESH KANAUIA, R/o C-410, Ideal Apartment, Pocket-6, Sector-1A, Dwarka, South West Delhi, New Delhi-110045, have changed my name and shall hereafter be known as PIYUSH SINGH.

It is certified that I have complied with other legal requirements in this connection.

PIYUSH  
[Signature (in existing old name)]

I, POONAM SRIVASTAV W/o VINAY SRIVASTAV, R/o 2087/7 E, Gali No. 20, Near Yadav Sweets, Prem Nagar, Patel Nagar, PO. Patel Nagar, Distt. Central Delhi, Delhi-110008, have changed the name of my minor daughter RIDHI, aged 7 years and she shall hereafter be known as RIDHI SRIVASTAV.

It is certified that I have complied with other legal requirements in this connection.

POONAM SRIVASTAV  
[Signature of Guardian]

I, MOHD ARIF S/o SUMMAN, R/o 30-B, Nyay Khand-2, Indrapuram, Shipra Sun City, Shipra Sun C, Ghaziabad, Uttar Pradesh-201014, have changed the name of my minor son MOHD SHAKIB, aged 13 years and he shall hereafter be known as ARSH.

It is certified that I have complied with other legal requirements in this connection.

MOHD ARIF  
[Signature of Guardian]

I, PRABHAT CHAUDHARY S/o GAYA NAND CHAUDHARY, R/o L-1st 1989, Gali No. 8/2, Sangam Vihar, Near Asthal Mandir, Deoli, South Delhi, Delhi-110062, have changed the name of my minor daughter KINJAL, aged 14 years and she shall hereafter be known as KINJAL CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

PRABHAT CHAUDHARY  
[Signature of Guardian]

I hitherto known as RAJKUMARI W/o RAM NATH RATHOUR, E-33 Indra Kalyan Vihar Camp, Okhla Phase-1, Okhla Industrial Estate, S.O. Distt. South Delhi-110020, have changed my name and shall hereafter be known as RATAN DEVI.

It is certified that I have complied with other legal requirements in this connection.

RAJKUMARI  
[Signature (in existing old name)]

I hitherto known as RAHUL KUMAR JHA S/o LAL BABU JHA, R/o Flat No. 10049, Tower 3, GH 7, Crossing Republic, Ghaziabad-201106, have changed my name and shall hereafter be known as ANAND KUMAR JHA.

It is certified that I have complied with other legal requirements in this connection.

RAHUL KUMAR JHA  
[Signature (in existing old name)]

I hitherto known as BABLU SINGH son of MR. VIRENDER SINGH, residing at KH No. 63/11, A-Block, Pradhan Enclave, Burari, Delhi-110084, India, have changed my name and shall hereafter be known as SUJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

BABLU SINGH  
[Signature (in existing old name)]

I hitherto known as DEEPAK CHOWARISYA S/o LAKSHMI PAITI, residing at Lal Darwaza, Mirchi Talab, VTC Munger, P.O. Munger, District Munger, State Bihar-811201, have changed my name and shall hereafter be known as PRADIP PAITI.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK CHOWARISYA  
[Signature (in existing old name)]

I hitherto known as FAISAL S/o SHAHJAD QURESHI, R/o 271, Kosikalan (Rural) Kosi Kalan, Mathura, Uttar Pradesh-281403, have changed my name and shall hereafter be known as FAISAL QURESHI.

It is certified that I have complied with other legal requirements in this connection.

FAISAL  
[Signature (in existing old name)]

I, AMIT KUMAR S/o OMVEER SINGH, R/o C-1145, DDA LIG Flats, Shahadra, East of Loni Road, Mandoli, North East Delhi, Delhi-110093, have changed the name of my minor son AARUSH alias AARUSH SAROHA aged 12 years and he shall hereafter be known as PRAGYAN SAROHA.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR  
[Signature of Guardian]

I hitherto known as KUMAR AAKARSH S/o BAIDYANATH THAKUR, R/o Ward 7, Adarsh Nagar Colony, Gaushala Road, Madhubani, Bihar-847211, have changed my name and shall hereafter be known as AAKARSH KUMAR THAKUR.

It is certified that I have complied with other legal requirements in this connection.

KUMAR AAKARSH  
[Signature (in existing old name)]

I hitherto known as MOHIT S/o MAHENDER SINGH, R/o RZ-18A, Dharm Pura Colony, Najafgarh, Delhi-110043, have changed my name and shall hereafter be known as MOHIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

MOHIT  
[Signature (in existing old name)]

I hitherto known as LIPICA KOHLI W/o SANDEEP SINGH KOHLI, R/o S-322, Greater Kailash, New Delhi-110048, have changed my name and shall hereafter be known as LIPICA KAUR KOHLI.

It is certified that I have complied with other legal requirements in this connection.

LIPICA KOHLI  
[Signature (in existing old name)]

I, SANDEEP SINGH KOHLI S/o HARDIT SINGH KOHLI, R/o S-322, Greater Kailash-I, New Delhi-110048, have changed the name of my minor daughter TVISHA KOHLI aged 16 years and she shall hereafter be known as TVISHA KAUR KOHLI.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP SINGH KOHLI  
[Signature of Guardian]

I hitherto known as DEEPANSHU S/o AMARJEET SINGH, R/o Rampur, Rampur(45), Janaula, Gurgaon, Haryana-122503, have changed my name and shall hereafter be known as DEEPANSHU TANWAR.

It is certified that I have complied with other legal requirements in this connection.

DEEPANSHU  
[Signature (in existing old name)]

I hitherto known as RAJBIR SINGH alias RAJVEER SINGH S/o VIJENDRA SINGH, R/o Saray Bhambu, Samogar, Bharatpur, Rajasthan-321411, have changed my name and shall hereafter be known as RAJVEER SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJBIR SINGH alias RAJVEER SINGH  
[Signature (in existing old name)]

I hitherto known as ANKIT S/o RAM LAKHAN, residing at F/F Rajokari, A F Rajokari, South West Delhi, Delhi-110038, have changed my name and shall hereafter be known as ANKIT RAWAT.

It is certified that I have complied with other legal requirements in this connection.

ANKIT  
[Signature (in existing old name)]

I hitherto known as MONU S/o BIJENDER, R/o Kherainti(96) Kharainti, Maham, Rohtak, Haryana-124514, have changed my name and shall hereafter be known as BHUPENDER.

It is certified that I have complied with other legal requirements in this connection.

MONU  
[Signature (in existing old name)]

I, KRISHNA KUMAR KESHRI S/o RAJENDRA PRASAD KESHRI, R/o H. No. 56, Floor, Pocket-6, Sector-24, Rohini Sector-7, North West Delhi, Delhi-110085, have changed the name of my minor daughter VIJETA, aged 14 years and she shall hereafter be known as VIJETA KESHRI.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA KUMAR KESHRI  
[Signature of Guardian]

I, RANJEET YADAV S/o SHAINI YADAV, R/o H. No. 4, Bakoli, North West Delhi-110336, have changed the name of my minor son ALOK, aged 12 years and he shall hereafter be known as ALOK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RANJEET YADAV  
[Signature of Guardian]

I hitherto known as RAM AVTAR SINGH S/o MAVASI, permanent resident of Kishanpura, VTC: Gormi, PO Gormi, District: Bhind, Madhya Pradesh-477660, Presently resident at RZE-10, Ground Floor, Old No. 97-C, Kh. No. 83/20, Nihal Vihar, New Delhi, Satsang Road, Delhi-110041, have changed my name and shall hereafter be known as RAMOTAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAM AVTAR SINGH  
[Signature (in existing old name)]

I, AMARJEET SINGH S/o MAHAVIR SINGH, R/o Rampur(45), Gurgaon, Haryana-122503, have changed the name of my minor daughter BHOOMI, aged 16 years and she shall hereafter be known as BHOOMI SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMARJEET SINGH  
[Signature of Guardian]

I hitherto known as AYUSH S/o SURJEET SINGH, R/o Rampur(45), Gurgaon, Haryana-122503, have changed my name and shall hereafter be known as AYUSH TANWAR.

It is certified that I have complied with other legal requirements in this connection.

AYUSH  
[Signature (in existing old name)]

I hitherto known as ANJALI D/o SURJEET SINGH, R/o Rampur(45), Janaula, Gurgaon, Haryana-122503, have changed my name and shall hereafter be known as ANJALI SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANJALI  
[Signature (in existing old name)]

I, SHIV KUMAR S/o MANOHAR LAL, R/o H.No. A-357, Gali No-4, Bhawar Bhawan, Gokulpur, North East Delhi, Delhi-110094, have changed the name of my minor daughter SHIVIKA KARDAM, aged 5 years and she shall hereafter be known as ANIKA.

It is certified that I have complied with other legal requirements in this connection.

SHIV KUMAR  
[Signature of Guardian]

I hitherto known as SHIFA D/o GUPTESHWAR, R/o C-16 Nanhe Park, Mohan Garden, PO DK Mohan Garden, Distt. West Delhi-110059, have changed my name and shall hereafter be known as MAAHI SONI.

It is certified that I have complied with other legal requirements in this connection.

SHIFA  
[Signature (in existing old name)]

I, VIPIN BEDI S/o GURDEEP KUMAR BEDI, R/o H. No. 14, Sawan Park Model Town Panipat, Haryana-132103, have changed the name of my minor daughter SAANVI BEDI, aged 11 years and she shall hereafter be known as MONALI BEDI.

It is certified that I have complied with other legal requirements in this connection.

VIPIN BEDI  
[Signature of Guardian]

I hitherto known as SEEMA GUPTA W/o RAVI KANT RANJAN, R/o B-31, DMRC Staff Quarters, Near Yamuna Bank Metro Station, Shakarpur, East Delhi, Delhi-110092, have changed my name and shall hereafter be known as SIMA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SEEMA GUPTA  
[Signature (in existing old name)]

I, PRABHAKAR DWIVEDI S/o SHRIKAR DWIVEDI, R/o A-704, 7th Floor Block -A, Exotica Eastern Court, Near Indane Gas Agency, Crossing Republic, Ghaziabad Uttar Pradesh-201016, have changed the name of my minor daughter MANYA DWIVEDI, aged 15 years and he shall hereafter be known as EIVAA DWIVEDI.

It is certified that I have complied with other legal requirements in this connection.

PRABHAKAR DWIVEDI  
[Signature of Guardian]

I hitherto known as PARDIP KR MAHATO S/o UDAY SANKAR MAHATO, residing at Village Samsuddinpur Revelganj, Post-Revelganj, Saran, Bihar-841305, have changed my name and shall hereafter be known as PRADIP KR MAHATO.

It is certified that I have complied with other legal requirements in this connection.

PARDIP KR MAHATO  
[Signature (in existing old name)]

I hitherto known as SAVITRI W/o LALTA PRASAD, R/o YK-Jhuggi Camp, Yamuna Khadar, Chilla Saroda Khadar, Chilla, East Delhi, Delhi-110091, have changed my name and shall hereafter be known as SHRIKANTI.

It is certified that I have complied with other legal requirements in this connection.

SAVITRI  
[Signature (in existing old name)]

I hitherto known as RAJNESH KUMAR NAUDIYAL alias RAJNESH NAUDIYAL S/o P.N. NAUDIYAL R/o 17B/401, Vasundhara, Ghaziabad, Uttar Pradesh-201012, have changed my name and shall hereafter be known as RAJNESH NAUDIYAL.

It is certified that I have complied with other legal requirements in this connection.

RAJNESH KUMAR NAUDIYAL alias RAJNESH NAUDIYAL  
[Signature (in existing old name)]

I, AKANSHA RAUTHAN W/o AVIRAL SINGH, R/o 59-C LIG Flats Maya Kunj, Maya Puri, Delhi Cantonment, South West Delhi, Delhi-110064, have changed the name of my minor son ADVIK RANA, aged 3 years and he shall hereafter be known as TRYAKSH RANA.

It is certified that I have complied with other legal requirements in this connection.

AKANSHA RAUTHAN  
[Signature of Guardian]

I hitherto known as RINKU KUMARI alias SHASHI BALA W/o RAJESH KUMAR, R/o H.No. 858, C-1, Phase-4, Aya Nagar, South Delhi, Delhi-110047, have changed my name and shall hereafter be known as SHASHI BALA.

It is certified that I have complied with other legal requirements in this connection.

RINKU KUMARI alias SHASHI BALA  
[Signature (in existing old name)]

I, SREE KUMAR R S/o RAJAPPAN NAIR, R/o House No. G-2/205, S/F, Southend Appt. Charmwood Surajkund, Faridabad, Faridabad, Haryana-121009, have changed the name of my minor son KRISHNAJITH S, aged 17 years and he shall hereafter be known as KRISHNAJITH SREEKUMAR.

It is certified that I have complied with other legal requirements in this connection.

SREE KUMAR  
[Signature of Guardian]

I hitherto known as EKTA GARG alias ETI TAYAL D/o SATISH KUMAR TAYAL W/o PAWAN GARG, R/o H.No. 1602, Sector-28, Faridabad, Haryana-121008, have changed my name and shall hereafter be known as EKTA GARG

It is certified that I have complied with other legal requirements in this connection.

EKTA GARG alias ETI TAYAL  
[Signature (in existing old name)]

I hitherto known as SAPNA WALIA alias SAPNA WALIA DHIR D/o BIKI SINGH W/o MANISH DHIR, R/o H-2/4, Malviya Nagar, Delhi-110017, have changed my name and shall hereafter be known as SAPNA WALIA DHIR.

It is certified that I have complied with other legal requirements in this connection.

SAPNA WALIA alias SAPNA WALIA DHIR  
[Signature (in existing old name)]

I hitherto known as ATUL KUMAR alias ABHI YADAV S/o GULAV SINGH, R/o Bamed, Budaun, Uttar Pradesh-243633, have changed my name and shall hereafter be known as ABHI YADAV.

It is certified that I have complied with other legal requirements in this connection.

ATUL KUMAR alias ABHI YADAV  
[Signature (in existing old name)]

I hitherto known as SHAKUNTALA W/o UTTAM CHAND, R/o 1860, Sector-1, Rohtak, Haryana-124001, have changed my name and shall hereafter be known as SHAKUNTALA DUA.

It is certified that I have complied with other legal requirements in this connection.

SHAKUNTALA  
[Signature (in existing old name)]

I hitherto known as PARWATI KUMARI W/o JAY KISHOR SHARMA, residing at Ward No. 45, Shri Parisar Colony, LIG 14 Block 2, Ravindra Nath Taigore Ward, Murwara, Katni, Madhya Pradesh-483501, have changed my name and shall hereafter be known as KIRAN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

PARWATI KUMARI  
[Signature (in existing old name)]

I hitherto known as SATBIR SINGH S/o SODAN SINGH, R/o RZ-1, Gali No. 5, Raj Nagar-1, Palam Colony, Palam Village South West Delhi-110045, have changed my name and shall hereafter be known as SATYA VEER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SATBIR SINGH  
[Signature (in existing old name)]

I hitherto known as BHAGAT SINGH S/o SUBHASH SINGH, R/o Gram Kewali, Post Sono, Jamui, Bihar-811314, have changed my name and shall hereafter be known as RISHU KUMAR,

It is certified that I have complied with other legal requirements in this connection.

BHAGAT SINGH  
[Signature (in existing old name)]

I, RAJENDRA KUMAR S/o BHOGI LAL, R/o H.No. 4-A, B-Block, Avantika Enclave, Sector-2, Rohini, PO Rohini Sector-7, Distt. North West Delhi, Delhi-110085, have changed the name of my minor son ANJUL, aged 17 years and he shall hereafter be known as KUSHAGRA.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA KUMAR  
[Signature of Guardian]

I, SANJAY KUMAR S/O RAJNARAYAN, R/o Block-66, Quarter No. 101, Sector-3, D.I.Z. Area, New Delhi, VTC New Delhi G.P.O., New Delhi-110001 have changed the name of my minor son RUDRA, aged 14 years and he shall hereafter be known as RUDRA YADAV.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR  
[Signature of Guardian]

I hitherto known as BEENU DEVI W/o MADAN LAL, R/o Hasanpur Jharautha Tahsil-Mahavan, Hasanpur Mathura, Uttar Pradesh-281301, have Changed my name and shall hereafter be known as BEENA DEVI.

BEENU DEVI  
[Signature (in existing old name)]

I hitherto known as NISHA KIRAN W/o PAWAN KUMAR DAS, R/o H.No. B-309A, Block-B Extn., Mohan Garden, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as NISHA.

It is certified that I have complied with other legal requirements in this connection.

NISHA KIRAN  
[Signature (in existing old name)]

I, TINKU KUMAR VISHWAKARMA S/o ADITYA VISHWAKARMA, R/o Dobhi Gaya, Dobhi, Bihar - 824201, have changed the name of my minor daughter LAXMI KUMARI alias MAHI KUMARI, aged 12 years and she shall hereafter be known as LAXMI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

TINKU KUMAR VISHWAKARMA  
[Signature of Guardian]

I hitherto known as NARENDER PAL SINGH S/o KARTAR SINGH, R/o 4/50, Block-4, Ramesh Nagar H.O., West Delhi, Delhi-110015, have changed my name and shall hereafter be known as NARINDER PAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

NARENDER PAL SINGH  
[Signature (in existing old name)]

I, TANUSHREE MONDAL wife of KALYAN MONDAL daughter of SUDHIR HAZRA, residing at 122, Swinhoe Lane, P.O. Kasba, P.S. Kasba, Distt. South 24 Parganas, Kolkata-700042, have changed the name of my minor son TATSAV MONDAL, aged about 7 years and he shall hereafter be known as AVIRAJ MONDAL.

It is certified that I have complied with other legal requirements in this connection.

TANUSHREE MONDAL  
[Signature of Guardian]

I hitherto known as SUJATA HAWLADAR W/o NIHAR RANJAN HAWLADAR, R/o 177A, Ward No. 2, Mehrauli, PO. Mehrauli, Distt. South Delhi, Delhi-110030, have changed my name and shall hereafter be known as SUJATA HAWLADER.

It is certified that I have complied with other legal requirements in this connection.

SUJATA HAWLADAR  
[Signature (in existing old name)]

I hitherto known as ABHINAV KUMRA alias ABBHINAV KUMMRA S/o ASHOK KUMAR KUMRA, R/o B-148, Maharana Pratap Enclave, Gate No. 3, Pitampura, Near Rani Bagh, Saraswati Vihar, PO Saraswati Vihar, North West Delhi, Delhi-110034, have changed my name and shall hereafter be known as ABBHINAV KUMMRA.

It is certified that I have complied with other legal requirements in this connection.

ABHINAV KUMRA alias ABBHINAV KUMMRA  
[Signature (in existing old name)]

I hitherto known as KHUSHBU GINODIA D/o SUMAN GINODIA, R/o 20/2 Ground Floor N Side, Street No. 20, Indira Vikas Colony, Delhi-110009, have changed my name and shall hereafter be known as VASUNDHARA AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

KHUSHBU GINODIA  
[Signature (in existing old name)]

I, BHARAT BHUSHAN KAPOOR S/o Shri AMRISH KAPOOR, R/o D-190, Second Floor Block D, Near Water Tank, Anand Vihar, Laxmi Nagar, East Delhi, Delhi-110092, have changed the name of my minor daughter TANISHKA KAPOOR, aged 7 years and she shall hereafter be known as MANNAT KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

BHARAT BHUSHAN KAPOOR  
[Signature of Guardian]

I, SARAVANAN SP S/o Shri PAPE REDDY, R/o No.122/3 SN. Patti Post Silkur, Jolarpettai, PO Jolarpettai, Distt. Vellore, Tamil Nadu-635851, Presently at P18/14 Married Officers' Accommodation, inside Army R&R Hospital Dhaula Kuan, Delhi Cantt., New Delhi-110010, have changed the name of my minor son ROHIT SD, aged 5 years and he shall hereafter be known as ROHIT S.

It is certified that I have complied with other legal requirements in this connection.

SARAVANAN SP  
[Signature of Guardian]

I hitherto known as JUGENDRA CHAUDHARY S/o HARI PRASAD, residing at Shahnagar Soraula, PO. Jatrauli, Distt. Aligarh, Uttar Pradesh- 202137, have changed my name and shall hereafter be known as AKASH.

It is certified that I have complied with other legal requirements in this connection.

JUGENDRA CHAUDHARY  
[Signature (in existing old name)]

I hitherto known as POOJA alias POOJA RANI D/o TILAK RAJ W/o SUMIT KUMAR BAJAJ, R/o Flat No. F-1-1903, Gurgaon-21, Sector-83, Vatika India Next, Sikanderpur, Gurgaon, Haryana-122004, have changed my name and shall hereafter be known as POOJA.

It is certified that I have complied with other legal requirements in this connection.

POOJA alias POOJA RANI  
[Signature (in existing old name)]

I hitherto known as JUGNU PRASAD S/o RAM CHANDER PRASAD, R/o A-163, Camp No. 4, Jwalapuri Sunder Vihar, Delhi-110087, have changed my name and shall hereafter be known as LAKSHUMAN MAHATO.

It is certified that I have complied with other legal requirements in this connection.

JUGNU PRASAD  
[Signature (in existing old name)]

I hitherto known as VIKASH TIWARI S/o ARUN TIWARI, residing at Shiv Mandir, Deopur, Nandpur, Amwari, Raghunathpur, Siwan, Bihar- 841231, have changed my name and shall hereafter be known as CHULBUL TIWARI.

It is certified that I have complied with other legal requirements in this connection.

VIKASH TIWARI  
[Signature (in existing old name)]

I hitherto known as DURODHARA REDDY G alias GANGIREDDY GARI DURODHARA REDDY S/o RAMAKRISHNA REDDY G, employed as Naib Subedar in the Indian Army, Permanent R/o Pamidi Post Pamidi, Distt. Ananthpuramu, Andhra Pradesh-515775, and present R/o JCO Mess, Me Line, COD Delhi Cantt.-110010, have changed my name and shall hereafter be known as GANGI REDDY GARI DURODHARA REDDY.

It is certified that I have complied with other legal requirements in this connection.

DURODHARA REDDY G alias GANGIREDDY GARI  
DURODHARA REDDY  
[Signature (in existing old name)]

I, VINEET SINGH CHOUDHARY S/o DHARAMVEER SINGH, R/o 62, Block-B, 3rd Nehru Nagar VTC. Ghaziabad, P O. Ghaziabad, District Ghaziabad, Uttar Pradesh-201001, have changed the name of my minor daughter TASHU CHOUDHARY, aged 14 years and she shall hereafter be known as TASHVI CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

VINEET SINGH CHOUDHARY  
[Signature of Guardian]

I, SANDEEP KUMAR S/o PREM SINGH VERMA, R/o H. No.-179, Near Poonam Jewellers, Rajendra Park Extension, Nagloi, West Delhi, Delhi-110041, have changed the name of my minor son ARYAN, aged 13 years and he shall hereafter be known as ARYAN VERMA.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR  
[Signature of Guardian]

I, NISHANT GOYAL son of Shri SURESH GOYAL, residing at 168, Third Floor, Block-BQ, Near Moti Pan, Shalimar Bagh, North West Delhi, Delhi-110088, have changed the name of my minor daughter MYRA GOYAL, aged 5 years and she shall hereafter be known as SHRIVIKA GOYAL.

It is certified that I have complied with other legal requirements in this connection.

NISHANT GOYAL  
[Signature of Guardian]

I hitherto known as SACHIN KUMAR S/o ARVIND SINGH, residing at Ratwa, Ampur, Auraiya, Uttar Pradesh-206244, have changed my name and shall hereafter be known as AKASH BABU.

It is certified that I have complied with other legal requirements in this connection.

SACHIN KUMAR  
[Signature (in existing old name)]

I hitherto known as DANTANI RATILAL SURESHBHAI S/o DHARAM SINGH, R/o H. No.-B-1/85 Block, JJ Colony, Raghuraj Nagar, Tagore Garden, Distt. West Delhi, Delhi-110087, have changed my name and shall hereafter be known as SURESH.

It is certified that I have complied with other legal requirements in this connection.

DANTANI RATILAL SURESHBHAI  
[Signature (in existing old name)]

I hitherto known as PRABGUN CHANNA D/o Sh. HARJIT SINGH, R/o H. No. 1269, Sector-37, Faridabad, Haryana-121003, have changed my name and shall hereafter be known as PRABGUN KAUR.

It is certified that I have complied with other legal requirements in this connection.

PRABGUN CHANNA  
[Signature (in existing old name)]

I, PIYUSH SEKHANI son of Shri MADAN LAL SEKHANI, residing at 853 Veer Apartments, Plot No. 28, Sector-13, VTC. Rohini, PO. Rohini Sector-7, District North West Delhi, Delhi-110085, have changed the name of my minor daughter SEKHANI PRATIKSHA, aged 9 years and she shall hereafter be known as PRATIKSHA SEKHANI.

It is certified that I have complied with other legal requirements in this connection.

PIYUSH SEKHANI  
[Signature of Guardian]

I, KAMAL SINGH BHAKUNI S/o HIRA SINGH, R/o Khirakot, Chanauda, PO Chanoda, Distt. Almora, Uttarakhand-263629, have changed the name of my minor son NITESH BHAKUNI aged 17 years and he shall hereafter be known as NIRMAL BHAKUNI.

It is certified that I have complied with other legal requirements in this connection.

KAMAL SINGH BHAKUNI  
[Signature of Guardian]

I hitherto known as AASHEESH KUMAR S/o GOVIND SINGH, residing at Manankpur, Shamli, Uttar Pradesh-247777, have changed my name and shall hereafter be known as AASHEESH.

It is certified that I have complied with other legal requirements in this connection.

AASHEESH KUMAR  
[Signature (in existing old name)]

I hitherto known as KISAN S/o RAM CHANDAR, R/o Vill. Gangawal, Post Jogiya Udaypur, Jogiya, Siddharthnagar, Uttar Pradesh-272207, have changed my name and shall hereafter be known as DINESH.

It is certified that I have complied with other legal requirements in this connection.

KISAN  
[Signature (in existing old name)]

I hitherto known as GRIRAG S/o RAJENDER, R/o Jhanjra Toda (47), Bhiwani, Haryana-127201, have changed my name and shall hereafter be known as GIRIRAJ.

It is certified that I have complied with other legal requirements in this connection.

GRIRAG  
[Signature (in existing old name)]

I hitherto known as ABHISHEK S/o Sh. PARVEEN KUMAR, residing at B-1/1, Rajvir Colony, Gharoli Extension, East Delhi, Delhi-110096, have changed my name and I shall hereafter be known as ABHISHEK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK  
[Signature (in existing old name)]

I hitherto known as SHANI S/o OMPAL, R/o Tajpur Tigra, Post Shahpur Tehla, Tehsil Patiyali, Distt. Kasganj, UP-207244, have changed my name and shall hereafter be known as PRASHANT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SHANI  
[Signature (in existing old name)]

I, PRASHANT son of Sh. PREM PRAKASH, resident of A-4/259, 3rd Floor, Sector-28, Rohini, Delhi-110042, have changed my name and shall hereafter be known as PRASHANT PRAKASH.

It is certified that I have complied with other legal requirements in this connection.

PRASHANT  
[Signature (in existing old name)]

I hitherto known as DHANVATO DEVI W/o SHRINIWAS RAM, residing at Ward No. 02, Gram Patkhauliya Patkhaulia, Sandesh, Sandesh, Bhojpur, Bihar-802164, have changed my name and shall hereafter be known as DHANAWANTI DEVI.

It is certified that I have complied with other legal requirements in this connection.

DHANVATO DEVI  
[Thumb Impression]

I, NARENDER S/o OM PRAKASH, R/o RZ 118 P Block, New Roshan Pura, Najafgarh, Distt. South West, Delhi-110043, have changed the name of my minor daughter MUDITA alias RIDDHI SHARMA, aged 12 years and she shall hereafter be known as RIDDHI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

NARENDER  
[Signature of Guardian]

I, ANMOL SHARMA W/o DIWAKAR SHARMA, R/o 661, Shahbad, Bareilly, PO. Bareilly, Distt. Bareilly, Uttar Pradesh-243001, have changed the name of my minor son AARADHYA SHARMA, aged 14 years and he shall hereafter be known as RUDRANSH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ANMOL SHARMA  
[Signature of Guardian]

I hitherto known as AMAN S/o Shri SATYA PRAKASH, residing at near Primary School, Vill. Dharmuchak, Markham Grant, Post Doiwala, Distt. Dehradun, Uttarakhand Pin-248140, have changed my name and shall hereafter be known as AMAN NATHALE.

It is certified that I have complied with other legal requirements in this connection.

AMAN  
[Signature (in existing old name)]

I hitherto known as MUNNA S/o CHARAN DAS AGRAHARI, R/o Ward Number-09, Bhagat Singh Colony, Medhauli, Singrauli, PO Singrauli, Colliery, Distt. Singrauli, Madhya Pradesh-486889, have changed my name and shall hereafter be known as BINNU AGRAHARI.

It is certified that I have complied with other legal requirements in this connection.

MUNNA  
[Signature (in existing old name)]

I hitherto known as ASHA RANI W/o Late Sh. SACHIN SEHRAWAT, residing at Ward No. 13, Opposite Brham Kumari Ashram, Near Ram Mandir, Hathin, PO & Tehsil Hathin, District Palwal, Haryana-121103, have changed my name and shall hereafter be known as ANUSHKA SEHRAWAT.

It is certified that I have complied with other legal requirements in this connection.

ASHA RANI  
[Signature (in existing old name)]

I hitherto known as VIPIN SHARMA S/o RAM PRATAP SHARMA, resident of 204, Civil Lince, Khadda, Ward 8, Khadda Kalan, Raza Bazar Khadda, Kushinagar, Padrauna, Uttar Pradesh, 274802, have changed my name and shall hereafter be known as BIPIN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VIPIN SHARMA  
[Signature (in existing old name)]

I hitherto known as ABHYA W/o RAJAT GARG, R/o A-1/8, Second Floor, Paschim Vihar, New Delhi-110063, have changed my name and shall hereafter be known as ABHYA GARG

It is certified that I have complied with other legal requirements in this connection.

ABHYA  
[Signature (in existing old name)]

I hitherto known as LALITA SHARMA alias LALITA RAMSHRESHTHA SHARMA W/o R S SHARMA D/o SINGH RAMUDAR HARKHUSINGH, R/o 287-A, Pocket-II Mayur Vihar, Phase-1, Delhi-110091, have changed my name and shall hereafter be known as LALITA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

LALITA SHARMA alias LALITA RAMSHRESHTHA SHARMA  
[Signature (in existing old name)]

I, KAPOOR SINGH S/o JAI SINGH, R/o Village Dhani Riwasa, Riwasa (30), PO Riwasa, Distt. Bhiwani, Haryana-127040, have changed the name of my minor son SHIVANSU aged 17 years and he shall hereafter be known as SHIVANSU SINGH.

It is certified that I have complied with other legal requirements in this connection.

KAPOOR SINGH  
[Signature of Guardian]

I hitherto known as VEENA SAINI W/o RAJENDER SAINI, residing at 144, Bhagwan Nagar, Jeewan Hospital, Jangpura, South Delhi, Delhi-110014, have changed my name and shall hereafter be known as BINA SAINI.

It is certified that I have complied with other legal requirements in this connection.

VEENA SAINI  
[Signature (in existing old name)]

I hitherto known as SURIYA PRAKASH NARAYAN S/o SHIV KUMAR, R/o B-4/151, Yamuna Vihar, Garhi Mendu, PO Bhajan Pura, Dist. North East Delhi, Delhi-110053, have changed my name and shall hereafter be known as PRAKASH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SURIYA PRAKASH NARAYAN  
[Signature (in existing old name)]

I hitherto known as AJEETA wife of PANKAJ SHARMA, residing at 1126, Ward No. 2, Bagha Patti, Bagha Purana, Distt. Moga, Punjab, India-142038, have changed my name and shall hereafter be known as RAMMA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

AJEETA  
[Signature (in existing old name)]

I hitherto known as GURSHARAN KAUR GILL W/o KULWANT SINGH GILL, R/o Bibi Pur House, No. 1 BE, Malwa Colony, Patiala, Punjab-147001, have changed my name and shall hereafter be known as GURSHARAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURSHARAN KAUR GILL  
[Signature (in existing old name)]

I, ANIL KUMAR K S/o G KRISHNA, R/o 115, 4th Stage Srinidhi Layout, Vidyaranyaपुर Bangalore-560097, have changed the name of my minor daughter RAKSHA A aged 14 years and she shall hereafter be known as RUKMINI A.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR K  
[Signature of Guardian]

I hitherto known as PAWAN KUMAR S/o HANS RAJ, R/o 2255/7, Gali No. 4, Tehsilpura, Distt Amritsar, Punjab, have changed my name and shall hereafter be known as BALDEV RAJ.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR  
[Signature (in existing old name)]

I hitherto known as GURVINDER PAL SINGH S/o MOHINDER SINGH, R/o H.No. 27, Dada Nagar, Model Town, Distt. Jalandhar, Punjab, have changed my name and shall hereafter be known as GURVINDER PAL SINGH KUKREJA.

It is certified that I have complied with other legal requirements in this connection.

GURVINDER PAL SINGH  
[Signature (in existing old name)]

I, GAURAV SINGLA S/o JAGDISH CHAND, R/o House No. 1918, Sector-46, Behind Huda Market, Chakarpur (74), Gurgaon, Haryana-122002, have changed the name of my minor daughter PARINA GUPTA aged about 9 years and she shall hereafter be known as PARINA SINGLA.

It is certified that I have complied with other legal requirements in this connection.

GAURAV SINGLA  
[Signature of Guardian]

I hitherto known as SUMITTER SINGH S/o GURDIAL SINGH, R/o Manjpur, Hoshiarpur, Punjab-144306, have changed my name and shall hereafter be known as SAMITTER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUMITTER SINGH  
[Signature (in existing old name)]

I hitherto known as LOVEJIT S/o JASWINDER PAL, R/o Village Saifabad, P.O. Tehang, Tehsil Phillaur, Distt Jalandhar-144410, Punjab, have changed my name and shall hereafter be known as LOVEJIT LALKA.

It is certified that I have complied with other legal requirements in this connection.

LOVEJIT  
[Signature (in existing old name)]

I hitherto known as MOHIT WALIA alias DIVRAJ AHLUWALIA S/o RAJ KUMAR, residing at Kothi No. 244, Phase 3, Dreamland Colony, Patiala Road, Sangrur, Punjab-148001, have changed my name and shall hereafter be known as DIVRAJ AHLUWALIA.

It is certified that I have complied with other legal requirements in this connection.

MOHIT WALIA alias DIVRAJ AHLUWALIA  
[Signature (in existing old name)]

I hitherto known as MOHIT AGARWAL S/o ASHOK KUMAR AGARWAL, residing at W121 Fourm Atmosphere, Mirania Gardens East Topsis Em Bye Pass, Science City, Gobinda Khatick Road, Kolkata, West Bengal-700046, have changed my name and shall hereafter be known as MOHITT AGARWAL

It is certified that I have complied with other legal requirements in this connection.

MOHIT AGARWAL  
[Signature (in existing old name)]

I hitherto known as VIDYUT KUNAL HAZARI alias VIDYUT SINGH SHEORAN D/o VIRENDER KUMAR SHIVRANA W/o KUNAL HAZARI, residing at 1096, Sector A, Pocket B/C, Vasant Kunj, Delhi-110070, have changed my name and shall hereafter be known as VIDYUT SINGH SHEORAN.

It is certified that I have complied with other legal requirements in this connection.

VIDYUT KUNAL HAZARI alias  
VIDYUT SINGH SHEORAN  
[Signature (in existing old name)]

I, SAHARSH BHUSHAN S/o GAGAN BHUSHAN KUMAR SINHA, R/o 222 Arrah Garden Residences, Arrah Garden Road, Rukanpura, Off Bailey Road, Rukanpura, Patna Bihar-800014, have changed the name of my minor daughter ARUNYA BHUSHAN aged 6 years and she shall hereafter be known as AKSHARA BHUSHAN.

It is certified that I have complied with other legal requirements in this connection.

SAHARSH BHUSHAN  
[Signature of Guardian]

I hitherto known as HARPREET S/o GURDIAL SINGH, R/o VPO. Manko, PS Adampur, Jalandhar, Punjab-144106, have changed my name and shall hereafter be known as HARPREET SANDHU.

It is certified that I have complied with other legal requirements in this connection.

HARPREET  
[Signature (in existing old name)]

I, ABHAY SINGH CHANDEL S/o DHIRENDER SINGH, R/o Flat No. D-031, 11th Avenue, Gaur City-2, Sector-16C, Greater Noida West, Chhipyana, Khurd urf Tigri, PO Chhipyana, Distt. Gautam Buddha Nagar, Uttar Pradesh-201009, have changed the name of my minor daughter MISHIKA SINGH aged 7 years and she shall hereafter be known as SURVANDITA SINGH.

It is certified that I have complied with other legal requirements in this connection.

ABHAY SINGH CHANDEL  
[Signature of Guardian]

I hitherto known as JITENDER KUMAR S/o TILAK RAJ SACHDEVA, R/o 28-B, Pocket-C, Mayur Vihar Phase-II, East Delhi, Delhi-110091, have changed my name and shall hereafter be known as JITENDER SACHDEVA.

It is certified that I have complied with other legal requirements in this connection.

JITENDER KUMAR  
[Signature (in existing old name)]

I hitherto known as SATYA PAL alias SATYA PAL GUPTA S/o DEEP CHAND ARYA, R/o H.No. C10, Ashok Vihar, Phase 1, North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as SATYA PAL ARYA.

It is certified that I have complied with other legal requirements in this connection.

SATYA PAL alias SATYA PAL GUPTA  
[Signature (in existing old name)]

I, BIKRAM SINGH S/o DALJIT SINGH, R/o C-256, Sushant Lok-1, Chakarapur(74), Gurgaon, Haryana-122002, have changed the name of my minor son PRATHAM MAGO aged 17 years and he shall hereafter be known as PRATHAM SINGH MAGO.

It is certified that I have complied with other legal requirements in this connection.

BIKRAM SINGH  
[Signature of Guardian]

I hitherto known as MAHIKA D/o Shri NITIN KUMAR, R/o A-152, Gali No. 25, Bharat Vihar, Raja Puri, Uttam Nagar, New Delhi-110059, have changed my name and shall hereafter be known as MAHIKA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

MAHIKA  
[Signature (in existing old name)]

I hitherto known as SHAMIN KHAN S/o MOHAMMAD NABI KHAN, R/o C-3/5 Main Road Chauhan Bangar Seelampur Bhajanpura North East Delhi-110053, have changed my name and shall hereafter be known as SHAMIM KHAN.

It is certified that I have complied with other legal requirements in this connection.

SHAMIN KHAN  
[Signature (in existing old name)]

I hitherto known as AMAR BIR SINGH MAKKAR alias AMAR BIR SINGH S/o KHARAK SINGH, R/o C-37A, Kirti Nagar, VTC: Ramesh Nagar H.O, District: West Delhi, State Delhi-110015, have changed my name and shall hereafter be known as AMAR BIR SINGH MAKKAR.

It is certified that I have complied with other legal requirements in this connection.

AMAR BIR SINGH MAKKAR alias AMAR BIR SINGH  
[Signature (in existing old name)]

I hitherto known as HIRAMUNI DEVI alias SUSHILA DEVI W/o Late SUBHASH CHANDRA PRASAD, R/o Gram-Awari, Post-Mohania, Ward num-16, Thana-Mohania, Distt. Kaimur (Bhabua), Bihar-821109, have changed my name and shall hereafter be known as SUSHILA DEVI.

It is certified that I have complied with other legal requirements in this connection.

HIRAMUNI DEVI alias SUSHILA DEVI  
[Signature (in existing old name)]

I hitherto known as ANIL RANI W/o ASHOK KUMAR, residing at 37/7, Bhargav Nagar, Jalandhar, Punjab, have changed my name and shall hereafter be known as ANITA BHAGAT.

It is certified that I have complied with other legal requirements in this connection.

ANIL RANI  
[Signature (in existing old name)]

I hitherto known as YAMINI alias YAMINI KATHURIA daughter of DINESH KUMAR, resident of 63, Near Lal Bahadur Shastri Park, 8 Marla, Sonipat, Haryana -131001, have changed my name and shall hereafter be known as YAMINI KATHURIA.

It is certified that I have complied with other legal requirements in this connection.

YAMINI alias YAMINI KATHURIA  
[Signature (in existing old name)]

I hitherto known as MANJU JOSHI wife of BISHAMBAR JOSHI, residing at Uppar Rajeev Nagar, Post - Nehru Gram, Dehradun, Uttarakhand-248001, have changed my name and shall hereafter be known as BHUVNESHWARI DEVI.

It is certified that I have complied with other legal requirements in this connection.

MANJU JOSHI  
[Signature (in existing old name)]

I hitherto known as GURINDER KAUR W/o GURDIAL SINGH, R/o Pati Sate Di, Vpo Warpal, Po Gohalwar, Distt Amritsar-143022, Punjab, have changed my name and Shall hereafter be known as SWARAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURINDER KAUR  
[Signature (in existing old name)]

I hitherto known as BHATU SAFI S/o DOMI SAFI, R/o Gram-Palwa, Post- Nadiyami, Thana-Jamalpur, Darbhanga, Bihar- 847203, have changed my name and shall hereafter be known as KAMAL SAFI.

It is certified that I have complied with other legal requirements in this connection.

BHATU SAFI  
[Thumb Impression]

I hitherto known as MINU DWIVEDI D/o ARUN KUMAR DWIVEDI W/o GAURAV MISHRA, residing at 119/61, Gumti No-5, Nasimabad, R K Nagar, PO-R K Nagar, Distt. Kanpur Nagar, Uttar Pradesh-208012, have changed my name and shall hereafter be known as MINU MISHRA.

It is certified that I have complied with other legal requirements in this connection.

MINU DWIVEDI  
[Signature (in existing old name)]

I hitherto known as VIKRAM DHALI WAL S/o SUKHDEV SINGH, residing at Ward 6, Mohalla Khilli Patti, Raikot, Ludhiana, Punjab-141109, have changed my name and shall hereafter be known as AMARJIT SINGH DHALI WAL.

It is certified that I have complied with other legal requirements in this connection.

VIKRAM DHALI WAL  
[Signature (in existing old name)]

I hitherto known as BABLI DEVI W/o JOGINDER SINGH, residing at Tika Dadui, VPO-Lehroon Tehsil Dhar Kalan, Pathankot, Punjab-145022, have changed my name and shall hereafter be known as SANTOSH DEVI.

It is certified that I have complied with other legal requirements in this connection.

BABLI DEVI  
[Signature (in existing old name)]

I hitherto known as ROOMA DOLLA alias ROOMA W/o KANWALJIT SINGH DOLLA, R/o VPO Langroya, Tehsil Nawanshahr, District SBS Nagar, Punjab-144516, have changed my name and shall hereafter be known as ROOMA DOLLA.

It is certified that I have complied with other legal requirements in this connection.

ROOMA DOLLA alias ROOMA  
[Signature (in existing old name)]

I, MUNISH KUMAR S/o BHOPAL SINGH, residing at 990 Second Floor Sector 10 A Gurgaon, Gurgaon Haryana-122001, have changed the name of my minor Son DHARVIK DESHLAN aged 8 Years, and he shall hereafter be known as DHARVIK DESHLAAN.

It is certified that I have complied with other legal requirements in this connection.

MUNISH KUMAR  
[Signature of Guardian]

I, DALVEER SINGH CHAHAL S/o BAKSHISH SINGH CHAHAL, R/o Bungalow No. PP-233, Emaar Mohali Hills, Sector 108, SAS Nagar, Mohali, Punjab, have changed the name of my minor son ANGAD CHAHAL aged 11 years and he shall hereafter be known as ANGAD SINGH.

It is certified that I have complied with other legal requirements in this connection.

DALVEER SINGH CHAHAL  
[Signature of Guardian]

I, SANDEEP KUMAR Son of MALKEET RAM, residing at Chhauni Kalan, PO Ram Colony Camp, Distt. Hoshiarpur, Punjab, have changed the name of my minor son HIMANSH KUMAR aged 04 years and he shall hereafter be known as HIMANSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR  
[Signature of Guardian]

I, NAVPREET BANSAL S/o MOHINDERPAL, R/o Talwandi Sabo, Distt. Bathinda Punjab, have changed the name of my minor son JITESH BANSAL aged 13 years and he shall hereafter be known as NIKHIL BANSAL.

It is certified that I have complied with other legal requirements in this connection.

NAVPREET BANSAL  
[Signature of Guardian]

I hitherto known as PARAMJIT KAUR KHOSA S/o HAKAM SINGH KHOSA, R/o House No. 515, Street No. 2 L, Green Avenue Chahal Road, Distt. Faridkot, Punjab-151203, have changed my name and shall hereafter be known as PARAMJEET KAUR KHOSA.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT KAUR KHOSA  
[Signature (in existing old name)]

I hitherto known as SHEELA PAUL W/o MADAN PAUL, R/o 1501, Shiv Mandir, Shambhu Nath Building, Gandhi Nagar, East Delhi, Delhi-110031, have changed my name and shall hereafter be known as SHEELA DEVI. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

SHEELA PAUL  
[Signature (in existing old name)]

I, TAMIZHARASAN S/o VADAMALAI, R/o 56, Thiroupathiyamman Kovil Street, Mel Sevalambadi, Viluppuram, Melsevalambadi, Tamil Nadu-604204, have changed my minor Daughter name TANYA aged 9 Months and she shall hereafter be known as MAITRA T.

It is certified that I have complied with other legal requirements in this connection.

TAMIZHARASAN  
[Signature of Guardian]

I hitherto known as ATUL KUMAR Son of SURESH KUMAR PANDEY, R/o J-322, Gujaini, Udyog Nagar, Kanpur Nagar, Uttar Pradesh, 208022, India, have changed my name and shall hereafter be known as ATUL KUMAR PANDEY.

It is certified that I have complied with other legal requirements in this connection.

ATUL KUMAR  
[Signature (in existing old name)]

I hitherto known as MANDEEP SATIJA S/o RAKESH SATIJA R/o 45 National Park, Back Side, Lajpat Nagar-4, Delhi-110024 have changed my name and shall hereafter be known as MANNDEEP SATIJA.

It is certified that I have complied with other legal requirements in this connection.

MANDEEP SATIJA  
[Signature (in existing old name)]

I hitherto known as SUDHEER SHARMA S/o RAM ROOP SHARMA, R/o House No. 69, Pind Mohali, SAS Nagar, Punjab, have changed my name and shall hereafter be known as SANDEEP SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SUDHEER SHARMA  
[Signature (in existing old name)]

I, SANJAY RAY Son of JAGDIP RAY, Resident of Village-Supaul Tariya, Rasulpur Fateh, P.O. Rasalpur Fatah, District-Vaishali, Bihar- 844122, have changed the name of my minor son EKET KUMREY aged about 14 years and he shall hereafter be known as UTKARSH RAY.

It is certified that I have complied with other legal requirements in this connection.

SANJAY RAY,  
[Signature of Guardian]

I, HARPREET GUPTA, S/o Shri SHIV MANGAL GUPTA, R/o 5871 Maloya Colony, Chandigarh-160025, have changed the name of my minor daughter AERIKA GUPTA aged one year and she shall hereafter be known as YAMI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

HARPREET GUPTA  
[Signature of Guardian]

I hitherto known as BEJJALA RANA alias THAGARAM RANA daughter of BEJJALA KUNKUMAIAH, wife of THAGARAM RAJESH, R/o 1-25, Bheemaram VTC, PO, Mancherial Dt, Telangana-504204, have changed my name and shall hereafter be known as BEJJALA RANA.

It is certified that I have complied with other legal requirements in this connection.

BEJJALA RANA alias THAGARAM RANA  
[Signature (in existing old name)]

I, INDER JEET S/o PARLADH BHAGAT, R/o Makan No. 246, Ward No. 15, Guru Dawara Gali, Gharaunda, Karnal, Haryana-132114, have changed the name of my minor daughter CHITRAKSHI aged 15 years and she shall hereafter be known as KRIPA.

It is certified that I have complied with other legal requirements in this connection.

INDER JEET  
[Signature of Guardian]

I hitherto known as SHREYA GROVER daughter of RAKESH GROVER and wife of ZEHEN ARORA, resident of 30 North Avenue Road West Punjabi Bagh Delhi-110026 India, have changed my name and shall hereafter be known as SHREYA ARORA.

It is certified that I have complied with other legal requirements in this connection.

SHREYA GROVER  
[Signature (in existing old name)]

I hitherto known as ASHLAY PAL D/o HARJEET PAL, and W/o PRAVAL CHANDYOKE, residing at 5A/12, Third Floor, Tilak Nagar, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as ASHLAY CHANDYOKE.

It is certified that I have complied with other legal requirements in this connection.

ASHLAY PAL  
[Signature (in existing old name)]

I hitherto known as PRAKASH KUMAR S/o DILIP KUMAR SINGH, R/o Lawani, Madhubani, Bihar-847410, have changed my name and shall hereafter be known as PRAKASH KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRAKASH KUMAR  
[Signature (in existing old name)]

I hitherto known as BHAGWATI DEVI alias BHAWNA D/o SHIROMANI PATHAK, and W/o HARISH CHANDRA JOSHI, R/o G-51-A, Nangloi Najafgarh Road, G-Block, Jai Vihar, Baprola, Najafgarh, South West Delhi, Delhi-110043, have changed my name and shall hereafter be known as BHAWNA.

It is certified that I have complied with other legal requirements in this connection.

BHAGWATI DEVI alias BHAWNA  
[Signature (in existing old name)]

I hitherto known as UDUTHABOINA NAGABHUSHANAM son of UDUTHABOINA KUMARASWAMY, R/o 3-66, Ramachandrapur VTC, Sangem mandal, Warangal dt, Telangana- 506310, have changed my name and shall hereafter be known as UDUTHABOINA KARTHIK.

It is certified that I have complied with other legal requirements in this connection.

UDUTHABOINA NAGABHUSHANAM  
[Signature (in existing old name)]

I, hitherto known as RAJ BALA alias BALA DEVI D/o NIRANJAN DASS AND S/o ANIL KUMAR, R/o 9-B New Uttam Nagar, Bindapur Matiala Road, New Delhi-110059, have changed my name and shall hereafter be known as BALA DEVI.

It is certified that I have complied with other legal requirements in this connection.

RAJ BALA alias BALA DEVI  
[Signature (in existing old name)]

I hitherto known as YOGESH CHANDRA alias YOGESH CHANDRA KESHTWAL S/o NARESH CHANDRA, Residing at Kesta, Pauri Garhwal, Uttarakhand- 246144, have changed my name and shall hereafter be known as YOGESH CHANDRA KESHTWAL.

It is certified that I have complied with other legal requirements in this connection.

YOGESH CHANDRA alias  
YOGESH CHANDRA KESHTWAL  
[Signature (in existing old name)]

I, HANINDER SINGH S/o MALIK SINGH, R/o C-374, Second Floor, Opp. St. Peters School, Vikas Puri, West Delhi, Delhi-110018, have changed the name of my minor daughter HARMANNAT PATHEJA aged 17 Years and she shall hereafter be known as HARMANNAT KAUR.

It is certified that I have complied with other legal requirements in this connection.

HANINDER SINGH  
[Signature of Guardian]

I, BHUPINDER PAL SINGH SEHGAL Son of Late BALDEV SINGH SEHGAL, residing at B-3-48, Janak Puri, West Delhi, Delhi-110058, have changed the name of my minor daughter SIRAT SEHGAL aged 17 years and She shall hereafter be known as SIRAT KAUR SEHGAL.

It is certified that I have complied with other legal requirements in this connection.

BHUPINDER PAL SINGH SEHGAL  
[Signature of Guardian]

I, RAYEE VAMSI KRISHNA son of RAYEE ABBULU, R/o 4-90, Srirampuram, Payakaraopeta mandal, Visakhapatnam, Andhra Pradesh-531127, have changed the name of my minor son RAYEE NISSY JOEL aged 1 year and he shall hereafter be known as RAYEE SATHWIK.

It is certified that I have complied with other legal requirements in this connection.

RAYEE VAMSI KRISHNA  
[Signature of Guardian]

I, PRATIKSHA SINGH W/o ASHISH SINGH, residing at C-150, Third Floor, C-Block, Near Hanuman Mandir, Sector-15, VTC-Noida, PO-Noida, District-Gautam Buddha Nagar, Uttar Pradesh - 201301, have changed the name of my minor daughter Vedanshi Aged 11 years and she shall hereafter be known as VEDANSHI SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRATIKSHA SINGH  
[Signature of Guardian]

I hitherto known as RASHMIN ARORA daughter of GURMEET SINGH, residing at 5 C/67, N H-5, Faridabad NIT, Faridabad, Haryana-121001, have changed my name and shall hereafter be known as RASHMIN KAUR ARORA.

It is certified that I have complied with other legal requirements in this connection.

RASHMIN ARORA  
[Signature (in existing old name)]

I hitherto known as SHEHMEEN BIBI D/o NAZIR MOHAMMAD, R/o Village Bairsina, Tehsil Nawanshahr, Distt. SBS Nagar, Punjab, India, Pin-144517, have changed my name and shall hereafter be known as SAHEN BIBI.

It is certified that I have complied with other legal requirements in this connection.

SHEHMEEN BIBI  
[Signature (in existing old name)]

I hitherto known as MOHAMMED ASLAM ANSARI S/o Late MOHAMMAD NAIM UDDIN, R/o Vill. Chhota Shekhpura, Narhat, Chhota Shekhpura, Chhotashekhpur, Nawada, Bihar- 805103, have changed my name and shall hereafter be known as MOHD ASLAM HUSSAIN ANSARI.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED ASLAM ANSARI  
[Signature (in existing old name)]

I, ROSHAN KUMAR GUPTA S/o CHANDRIKA PRASAD GUPTA, R/o Ward No 11, Sidda Baba Road, Chetna Nagar, Anuppur, Madhya Pradesh-484224, have changed the name of my minor daughter ANISHKA KESHARWANI aged about 10 years and she shall hereafter be known as DIVISHA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ROSHAN KUMAR GUPTA  
[Signature of Guardian]

I hitherto known as MD JYA KHAN S/o MD SHABIR KHAN, R/o Imamiya Muhalla, Shahpur Palamu-822110, Jharkhand, have changed my name and shall hereafter be known as ZIAULLAH KHAN.

It is certified that I have complied with other legal requirements in this connection.

MD JYA KHAN  
[Signature (in existing old name)]

I hitherto known as AMIT KUMAR AGARWALA S/o MAHENDER PARSHAD GARG, R/o H No-944, Sector-14, Hisar, Haryana-125001, have changed my name and shall hereafter be known as AMIT GARG.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR AGARWALA  
[Signature (in existing old name)]

I hitherto known as NARINDER KAUR wife JATINDER SINGH, residing at Village Joian PO Jaura Chhattran District Gurdaspur, Punjab-143520, Punjab, have changed my name and shall hereafter be known as NINDERJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

NARINDER KAUR  
[Signature (in existing old name)]

I hitherto known as SANDEEP KUMAR S/o SURESH KUMAR CHOUDHARY, R/o H-57, 1st Floor, Gali No3, Vijay Chowk, Laxmi Nagar, East Delhi, Delhi- 110092, have changed my name and shall hereafter be known as SANDEEP JOON.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR  
[Signature (in existing old name)]

I hitherto known as PULLA GAYATHRI W/o PULLA MADHU, R/o H No 3-57, Taranagar Near Sai Baba Temple, Lingampalli, Chandanagar, K. V Rangareddy, Telangana-500050, have changed my name and shall hereafter be known as BADHRI PREMILA.

It is certified that I have complied with other legal requirements in this connection.

PULLA GAYATHRI  
[Signature (in existing old name)]

I hitherto known as BIMLESH daughter of RAM PRASHAD, R/o Sikri(48), Seekri, Faridabad, Haryana-121004, have changed my name and shall hereafter be known as PRIYA.

It is certified that I have complied with other legal requirements in this connection.

BIMLESH  
[Signature (in existing old name)]

I hitherto known as SHILAK RAM S/o RAMDHARI, residing at WZ-26, Possangipur Janak Puri, New Delhi-110058, have changed my name and shall hereafter be known as SHILAK RAM SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SHILAK RAM  
[Signature (in existing old name)]

I hitherto known as ASHA DEVI GARG W/o KRISHAN KUMAR GARG, R/o H.No.-1120, Sector 14, Hisar, Haryana-125001, have changed my name and shall hereafter be known as ASHA DEVI.

It is certified that I have complied with other legal requirements in this connection.

ASHA DEVI GARG  
[Signature (in existing old name)]

I, RAMESH KUMAR S/o MOHAN LAL, R/o Ward Number 8, Street Number 7, New Dashmesh Nagar, Hoshiarpur, Punjab-146001, have changed the name of my minor son DIVYANSH aged 13 years and he shall hereafter be known as DIVYANSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAMESH KUMAR  
[Signature of Guardian]

I hitherto known as DHAPA DEVI wife of SHRI SATPAL, resident of Village Chuli Khurd, Tehsil Adampur, District Hisar, Haryana (India) Pin-125052, have changed my name and shall hereafter be known as SUNITA.

It is certified that I have complied with other legal requirements in this connection.

DHAPA DEVI  
[Thumb Impression]

I hitherto known as PRABHAT KUMAR SINHA S/o BHIKHARI PRASAD, R/o Chhoti Pahari, Sohsarai, Nalanda, Bihar-803118, have changed my name and shall hereafter be known as SAHIL SINHA.

It is certified that I have complied with other legal requirements in this connection.

PRABHAT KUMAR SINHA  
[Signature (in existing old name)]

I hitherto known as SUNITA RANI W/o SUKHDEV RAJ, R/o H.No. 103, Street No. 3, Ashok Vihar, Jalandhar, Punjab-144008, have changed my name and shall hereafter be known as RIMPY.

It is certified that I have complied with other legal requirements in this connection.

SUNITA RANI  
[Signature (in existing old name)]

I hitherto known as GURKARAN SINGH HEYER S/o JASPINDER SINGH, R/o Vill. Littran, PO. Bainch Baja Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as GURKARAN SINGH HAYER.

It is certified that I have complied with other legal requirements in this connection.

GURKARAN SINGH HEYER  
[Signature (in existing old name)]

I, BALJINDER SINGH son of CHARANJIT RAI, residing at V.P.O. Laksihan, Tehsil Garhshankar, District Hoshiarpur, Punjab, have changed the name of my minor son SOURAV aged 17 years and he shall hereafter be known as SOURAV SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALJINDER SINGH  
[Signature of Guardian]

I hitherto known as KULDEEP KUMAR SHEORAN son of RATTAN SINGH, residing at E3/23, 2nd Floor, DLF Valley, P.O. Chandi Mandir Cantt. Distt. Panchkula, Haryana, have changed my name and shall hereafter be known as KULDEEP KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP KUMAR SHEORAN  
[Signature (in existing old name)]

I hitherto known as AMRIK SINGH S/o GURDIAL SINGH, R/o Village Phadman, PO: Tanuli, Tehsil & District Hoshiarpur, Punjab, have changed my name and shall hereafter be known as SINGH AMRIK.

It is certified that I have complied with other legal requirements in this connection.

AMRIK SINGH  
[Signature (in existing old name)]

I hitherto known as NARANJAN SINGH son of KARTAR SINGH, residing at, 1677, Sector-80, SAS Nagar, Mohali, Punjab, have changed my name and shall hereafter be known as NIRANJAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

NARANJAN SINGH  
[Signature (in existing old name)]

I hitherto known as GUR SEWAK S/o BALJIT SINGH, R/o Village Thande, Post Office Fatahpur, Distt. Amritsar-143009, Punjab, have changed my name and Shall hereafter be known as GURSEWAK SINGH

It is certified that I have complied with other legal requirements in this connection.

GUR SEWAK  
[Signature (in existing old name)]

I hitherto known as SUKHWANT KAUR wife of MANMOHAN SINGH, R/o H.No. 8116, Sultanwind Road, Bahadar Nagar, Distt. Amritsar-143006, Punjab, have changed my name and Shall hereafter be known as SUKHWINDER KAUR BHULLAR.

It is certified that I have complied with other legal requirements in this connection.

SUKHWANT KAUR  
[Signature (in existing old name)]

I hitherto known as ARPIT THARAD S/o NAND KISHOR THARAD, R/o Behind LIC Building, Sahadatpura Mau, Maunath Bhanjan, Uttar Pradesh-275101, have changed my name and shall hereafter be known as JAY ARPIT THARAD.

It is certified that I have complied with other legal requirements in this connection.

ARPIT THARAD  
[Signature (in existing old name)]

I hitherto known as SUMITRA BAURI W/o BHANU BAURI, R/o Chinpina Raghunathpur, Purulia, West Bengal-723133, have changed my name and shall hereafter be known as NAMITA BAURI.

It is certified that I have complied with other legal requirements in this connection.

SUMITRA BAURI  
[Signature (in existing old name)]

I hitherto known as MO SALEEM S/o MOHD NASEEM KHAN, R/o 193-K, Charthawal, Nagla Rai, Muzaffarnagar, Uttar Pradesh-251311, have changed my name and shall hereafter be known as MOHD SALEEM.

It is certified that I have complied with other legal requirements in this connection.

MO SALEEM  
[Signature (in existing old name)]

I hitherto known as SIMRANJEET KAUR W/o RAJINDER SINGH, R/o Village Usman, Distt Tarn Taran-143411, Punjab, have changed my name and Shall hereafter be known as MANPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIMRANJEET KAUR  
[Signature (in existing old name)]

I, PARDEEP SINGH S/o AMRIK SINGH, R/o Village Kabulpur, Tehsil Rajpura, Distt. Patiala-140401, Punjab, have changed the name of my minor son MEHTABROYAL SINGH age 02 years and he shall hereafter be known as SHARANVEER SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARDEEP SINGH  
[Signature of Guardian]

I hitherto known as ANURAG son of ARVIND KUMAR MAURYA, residing at Flat No 908-B, Tower-1, Panchsheel Wellington, Ghaziabad, Uttar Pradesh 201016, have changed my name and shall hereafter be known as ANURAG MAURYA.

It is certified that I have complied with other legal requirements in this connection.

ANURAG  
[Signature (in existing old name)]

I hitherto known as BHOORI SINGH alias JAGADEESH S/o SAHAB SINGH, R/o Village Nigoh, Khatauta, Etah, Uttar Pradesh-207301, have changed my name and shall hereafter be known as JAGADISH.

It is certified that I have complied with other legal requirements in this connection.

BHOORI SINGH alias JAGADEESH  
[Signature (in existing old name)]

I hitherto known as ARSHAD son of HANEEF AHMAD, resident of HN-25, Nai Basti, Bazar Shambha, Mandawar, Bijnor, Uttar Pradesh-246721, have changed my name and shall hereafter be known as MOHAMMED ARSHAD HANEEF.

It is certified that I have complied with other legal requirements in this connection.

ARSHAD  
[Signature (in existing old name)]

I, RAJESH KUMAR son of OM PARKASH, residing at H.No.1156, Sandhu Colony, Near Bhapa High School 88 Feet Road, Majitha Road, District Amritsar-143001, Punjab, have changed the name of my minor son YUVRAJ aged 12 years and he shall hereafter be known as YUGRAJ KUMAR

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR  
[Signature of Guardian]

I hitherto known as DALIP SINGH son of RAJ KUMAR, residing at H.No. 3077, Gali No. 13, Mehta Road, Maqbool Pura, District Amritsar-143001, Punjab, have changed my name and Shall hereafter be known as DEEPAK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DALIP SINGH  
[Signature (in existing old name)]

I hitherto known as SAGAR SAGAR son of JASWINDER SINGH, residing at Village Drawan PO Salala, Tehsil Adampur, District Jalandhar-144102, Punjab, have changed my name and Shall hereafter be known as SAGAR KATNORIA

It is certified that I have complied with other legal requirements in this connection.

SAGAR SAGAR  
[Signature (in existing old name)]

I hitherto known as VARUNDEEP SINGH DHARWAL son of CHANCHAL SINGH, residing at H.No. T2/231, Gali No.1, Mahna Singh Road, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as VARUNDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

VARUNDEEP SINGH DHARWAL  
[Signature (in existing old name)]

I hitherto known as SURESH KUMAR JAIN S/o HULASH CHAND BARARIA, R/o Shantiniketan Appt. AE/4, Rabindrapally Rajarhat Gopalpur (M), Prafulla Kanan, North 24, Paraganas, West Bengal-700101, have changed my name and shall hereafter be known as SURESH KUMAR BARARIA.

It is certified that I have complied with other legal requirements in this connection.

SURESH KUMAR JAIN  
[Signature (in existing old name)]

I hitherto known as NIVEA MISHRA D/o RAKESH KUMAR MISHRA, residing at 8/226-A, Flat No. S-3 Nav Bharat, Mahalaxmi Tower, Arya Nagar Police Chowki, Arya Nagar, Kanpur Nagar, Uttar Pradesh -208002, have changed my name and shall hereafter be known as NIVEA KRISHNAD.

It is certified that I have complied with other legal requirements in this connection.

NIVEA MISHRA  
[Signature (in existing old name)]

I, RAJNI DEVI W/o Sh. DEVENDRA DUTT, residing at H.No.15, Gali No. 23/A, Jujhar Nagar, PO Behlolpur, SAS Nagar, Mohali, Punjab-160014, have changed the name of my minor son SUJAL, aged 17 years and he shall hereafter be known as SUJAL DUTT BANGWAL.

It is certified that I have complied with other legal requirements in this connection.

RAJNI DEVI  
[Signature of Guardian]

I hitherto known as DHANESHWAR KUMAR S/o HAWALDAR RAY, R/o Basti Jalal, PO Basti Jalal PS Dighwara, Saran Bihar-841221, have changed my name and shall hereafter be known as SANDEEP KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DHANESHWAR KUMAR  
[Signature (in existing old name)]

I, KULTAR SINGH son of SURJIT SINGH, residing at H.No. 296, Bagge Wali Patti, Amritsar-143501, Punjab, have changed the name of my minor daughter MANSIRAT KAUR aged 07 years and she shall hereafter be known as HUSANPREET KAUR

It is certified that I have complied with other legal requirements in this connection.

KULTAR SINGH  
[Signature of Guardian]

I hither to known as RAMCHANDANI SAKSHI RAJKAPOOR D/o RAJKAPOOR RAMCHANDANI, R/o 304, Stavan Paradise, Jodhpur Gam Road, Satellite, Ahmedabad, Gujarat-380015, have changed my name and shall hereafter be known as SAKSHI RAJKAPOOR RAMCHANDANI.

It is certified that I have complied with other legal requirements in this connection.

RAMCHANDANI SAKSHI RAJKAPOOR  
[Signature (in existing old name)]

I, ROHIT KUMAR Son of ASHOK KUMAR, residing at H.No. D-7/6757, Gali No.4, Ram Nagar Colony, Islamabad, District Amritsar-143001, Punjab, have changed the name of my minor daughter ANAYA aged 03 years and she shall hereafter be known as REHMAT THAKUR.

It is certified that I have complied with other legal requirements in this connection.

ROHIT KUMAR  
[Signature of Guardian]

I hitherto known as MARNI DEVI W/o ASHOK SHARMA, residing at 12, Ward No.-12, Jhamatiya, Bhagwanpur, Bachhwara, Begusarai, Bihar-851111, have changed my name and shall hereafter be known as PHOOL KUMARI.

It is certified that I have complied with other legal requirements in this connection.

MARNI DEVI  
[Signature (in existing old name)]

I hitherto known as LALITHA KUMARI alias UNNIKRISHNAN LALITHA D/o NARAYAN NAIR W/o K UNNI KRISHNAN, residing at No. 118/119, Sree Dwaraka 9th Cross, Maruthi Layout, Hebbal, Dasarahalli, Bangalore, Karnataka-560024, have changed my name and shall hereafter be known as LALITHA KRISHNAN.

It is certified that I have complied with other legal requirements in this connection.

LALITHA KUMARI alias UNNIKRISHNAN LALITHA  
[Signature (in existing old name)]

I hitherto known as KHUSHWANT SINGH SANDHU son of KULDEEP SINGH, residing at Chotian Khurd, District Moga-142048, Punjab, have changed my name and shall hereafter be known as KHUSHWANT SINGH.

It is certified that I have complied with other legal requirements in this connection.

KHUSHWANT SINGH SANDHU  
[Signature (in existing old name)]

I hitherto known as RESHMA RAJU SHETTY D/o RAJU SHETTY, residing at NI-4/41/10 Siddivinayak Apartment, Near Shivsena Office Sector 11 Nerul, Navi Mumbai, P.O. Nerul Node-3 Distt. Thane Maharashtra-400706, have changed my name and shall hereafter be known as RESHMA RAJAN SWAMY.

It is certified that I have complied with other legal requirements in this connection.

RESHMA RAJU SHETTY  
[Signature (in existing old name)]

I hitherto known as NAYEEMUDDIN RUKNUDDIN USMANI alias NAYEEMUDDIN R USMANI S/o RAKMUDDIN USMANI, residing at Self Row House No. 36, New Haven Crest Co-Op Housing Society Ltd., Khaira Phata Road, Opposite Reliance Smart Bazaar, Tata Housing Boisar, East Betegaon Palghar, Maharashtra-401501, have changed my name and shall hereafter be known as SAYED MUHAMMAD NAYEEMUDDIN.

It is certified that I have complied with other legal requirements in this connection.

NAYEEMUDDIN RUKNUDDIN USMANI alias  
NAYEEMUDDIN R USMANI  
[Signature (in existing old name)]

I hitherto known as BUNTY S/o SURESH KUMAR BANSAL, R/o B-116, Yadav Nagar, Samay Pur, North West Delhi-110042, have changed my name and shall hereafter be known as BUNTY BANSAL.

It is certified that I have complied with other legal requirements in this connection.

BUNTY  
[Signature (in existing old name)]

I hitherto known as NAVDEEP S/o SALINDER RAM, R/o Vill. Chak Shakur, P.O. Patial, Distt.-Jalandhar, Punjab-144201, have changed my name and shall hereafter be known as NAVDEEP NAVDEEP.

It is certified that I have complied with other legal requirements in this connection.

NAVDEEP  
[Signature (in existing old name)]

I hitherto known as PRIYADARSHNI W/o PRAMOD KUMAR RAI, residing at H. No.-672, Gali No.-4 Part 4, Mukund Pur, Samai Pur, Delhi-110042, have changed my name and shall hereafter be known as PRIYA RAI.

It is certified that I have complied with other legal requirements in this connection.

PRIYADARSHNI  
[Signature (in existing old name)]

I hitherto known as SITA KOHLI alias SUNITA KOHLI W/o MOHINDER PAL KOHLI, residing at House No. 1973, Phase-5, Sector-59, SAS Nagar, Mohali, Punjab-160059, have changed my name and shall hereafter be known as SITA KOHLI.

It is certified that I have complied with other legal requirements in this connection.

SITA KOHLI alias SUNITA KOHLI  
[Signature (in existing old name)]

I hitherto known as PAWANDEEP KAUR JHAMAT D/o BARA SINGH, R/o Village Sukhana, P.O. Bhaini Baringan, Tehsil Raikot, Distt. Ludhiana-141109, Punjab, have changed my name and shall hereafter be known as PAWANDEEP KAUR..

It is certified that I have complied with other legal requirements in this connection.

PAWANDEEP KAUR JHAMAT  
[Signature (in existing old name)]

I hitherto known as HARMANPREET KAUR D/o SUKHDEV SINGH, R/o Village Rupovali Brahmanan, Sialka, Amritsar-143119, have change my name and shall hereafter be known as HARMANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARMANPREET KAUR  
[Signature (in existing old name)]

I hitherto known as NITIN S/o CHHABIL DASS, R/o House No. 570, IT City, Sector-66, Beta, Aero City, Mohali Tehsil & Distt. S.A.S. Nagar, Punjab, have changed my name and Shall hereafter be known as NITIN SURLIYA.

It is certified that I have complied with other legal requirements in this connection.

NITIN  
[Signature (in existing old name)]

I, CHATTIKAM MURALI MOHAN S/o Late MALLESWARA RAO, residing at 14-32-109/56/3 Ashoknagar, Near Fire Station Pedagantyada Pedagantyada Pedagantyada, Visakhapatnam, Andhra Pradesh-530044, have changed the name of my minor son GANTA VENKATA SAI BHAVESH alias CKATTIKAM VENKATA SAI BHAVESH aged 8 years, and he shall hereafter be known as CHATTIKAM PRANAV VEDANSH.

It is certified that I have complied with other legal requirements in this connection.

CHATTIKAM MURALI MOHAN  
[Signature of Guardian]

I hitherto known as CHINTOO S/o RAKESH KUMAR, R/o Vill. Kharal Khurd, P.O. Jaura, Distt. Hoshiarpur, Punjab-144203, have changed my name and shall hereafter be known as CHINTOO CHINTOO.

It is certified that I have complied with other legal requirements in this connection.

CHINTOO  
[Signature (in existing old name)]

I hitherto known as KAJAL AGGARWAL W/o VIVEK GUPTA, residing at 407 Second Floor, Deepali Enclave, Pitampura, Saraswati Vihar, Delhi-110034, have changed my name and shall hereafter be known as DIVYAA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

KAJAL AGGARWAL  
[Signature (in existing old name)]

I hitherto known as PRIYANKA W/o LOVEJIT, R/o Village Saifabad, P.O. Tehang, Tehsil Phillaur, Distt. Jalandhar-144410, Punjab, have changed my name and shall hereafter be known as PRIYANKA LALKA.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA  
[Signature (in existing old name)]

I, DAMAYANTHI D V W/o D R VASANTHA KUMAR, residing at No 737 Sri Rama Nilaya, 8th Cross, Mallasandra, Po-dasarahalli, Bengaluru, Karnataka-560057, have changed the name of my minor son DIMPLE D V aged 17 years and he shall thereafter be known as ARUSH D V.

It is certified that I have complied with other legal requirements in this connection.

DAMAYANTHI D V  
[Signature of Guardian]

I hitherto known as NEETU SINGH S/o DEEP CHAND SINGH, residing at D-205, Brave Heart Society, Raj Nagar Extension, Ghaziabad, Uttar Pradesh-201017, have changed my name and shall hereafter be known as RAVINDER CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

NEETU SINGH  
[Signature (in existing old name)]

I hitherto known as RAJPREET SINGH BATTH S/o DILBAG SINGH, R/o Village Babowal, Distt. Amritsar-143119, Punjab, have changed my name and shall hereafter be known as RAJPREET SINGH .

It is certified that I have complied with other legal requirements in this connection.

RAJPREET SINGH BATTH  
[Signature (in existing old name)]

I hitherto known as I, MEGHA KORPAL alias MEHAKJIT KAUR W/o FATEHJIT SINGH, R/o VPO. Kangniwal, Distt Jalandhar, Punjab-144032, India, have changed my name and shall hereafter be known as MEHAKJIT KAUR

It is certified that I have complied with other legal requirements in this connection.

MEGHA KORPAL alias MEHAKJIT KAUR  
[Signature (in existing old name)]

I hitherto known as MAGARR SINGH S/o JAGLAI NATH, R/o VPO Pakka, Kalan, Distt. Bathinda, Punjab, have changed my name and shall hereafter be known as SHUKAR NATH.

It is certified that I have complied with other legal requirements in this connection.

MAGARR SINGH  
[Signature (in existing old name)]

I hitherto known as TIRTHO W/o KULWANT SINGH, VPO. Powadra, Tehsil Phillaur, Distt. Jalandhar, Punjab, India-144036, have changed my name and shall hereafter be known as TEERTH KAUR.

It is certified that I have complied with other legal requirements in this connection.

TIRTHO  
[Signature (in existing old name)]

I hitherto known as ANGREJ KAUR wife of GURDEEP SINGH, resident of Village Bhagsar, District Sri Muktsar Sahib, 152026, Punjab, have changed my name and shall hereafter be known as BALDEV KAUR .

It is certified that I have complied with other legal requirements in this connection.

ANGREJ KAUR  
[Thumb Impression]

I hitherto known as SATVIR KAUR W/o GURSEWAK SINGH, R/o Village Phus Mandi Distt., Bathinda, Punjab-151001, have changed my name and shall hereafter be known as KARAMJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SATVIR KAUR  
[Signature (in existing old name)]

I, SHAILENDRA S/o SRI RAM DAYAL MANDAL, R/o Flat No. 203, Block-Ambition Triveni Apartment, Dharhara Kothi, Naya tola, P.O. Bankipore, P.S. Kadamkuan, District Patna-800004, have changed my minor son SOMU aged about 15 years and he shall hereafter be known as SAKSHAM SUMAN.

It is certified that I have complied with other legal requirements in this connection.

SHAILENDRA  
[Signature of Guardian]

I hitherto known as SWARN KAUR alias SWARN PAWAR W/o RAJINDER SINGH, R/o 167 Bhartiya Model School, Branch Mehraj, Basti Rampura Phul, Distt. Bathinda, Punjab, have changed my name and shall hereafter be known as SWARN PAWAR.

It is certified that I have complied with other legal requirements in this connection.

SWARN KAUR alias SWARN PAWAR  
[Signature (in existing old name)]

I hitherto known as NISHA D/o RAJ KAMAL, R/o H.No. 206, Sutehri Road Hoshiarpur, Punjab, have changed my name and shall hereafter be known as NISHA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

NISHA  
[Signature (in existing old name)]

I hitherto known as MAJEED ABDUL S/o MOHD. YOUSAF, residing at Tubewell Colony, Qila Rehmatgarh, Malerkotla, Punjab-148023, have changed my name and shall hereafter be known as ABDUL MAJID.

It is certified that I have complied with other legal requirements in this connection.

MAJEED ABDUL  
[Signature (in existing old name)]

I hitherto known as PARAS RAJ AHUJA alias PARAS AHUJA S/o VIJAY AHUJA, R/o Flat No. 24, First Floor, Savarkar Apts., Plot No. 39, Patparganj I.P. Extn. Delhi-110092, have changed my name and shall hereafter be known as PARAS RAJ AHUJA.

It is certified that I have complied with other legal requirements in this connection.

PARAS RAJ AHUJA alias PARAS AHUJA  
[Signature (in existing old name)]

I hitherto known as TREEKUTA KUMARI daughter of RAJKUMAR, R/o Khasra No. 410/2, Laxmi Vihar, Near Hospital Ground, Burari, North Delhi, Delhi-110084, have changed my name and shall hereafter be known as RADHIKA.

It is certified that I have complied with other legal requirements in this connection.

TREEKUTA KUMARI  
[Signature (in existing old name)]

I hitherto known as B K PRINCE S/o SUNIL, residing at 337, Bharat Samaj Sewa Society, Ramdev Dera, Rajokari Pahadi, Delhi-110038, have changed my name and shall hereafter be known as PRINCE PATTNAYAK.

It is certified that I have complied with other legal requirements in this connection.

B K PRINCE  
[Signature (in existing old name)]

I hitherto known as VIJAYA KOCHUNNI wife of KOCHUNNI, R/o Maliyekkal House, Kanipayoor, Kanipayyur (Part), Thrissur, Kerala-680517, have changed my name and shall hereafter be known as VIJAYAKUMARI.

It is certified that I have complied with other legal requirements in this connection.

VIJAYA KOCHUNNI  
[Signature (in existing old name)]

I, GAURAV SINGLA S/o JAGDISH CHAND, R/o House No. 1918, Sector- 46, Behind Huda Market, Chakarpur (74), Gurgaon, Haryana-122002, have changed the name of my minor daughter KAYESHA GUPTA, aged about 8 years and she shall hereafter be known as KAYESHA SINGLA.

It is certified that I have complied with other legal requirements in this connection.

GAURAV SINGLA  
[Signature of Guardian]

I hitherto known as MOHINDER KAUR JHAMAT W/o BARA SINGH, R/o Village Sukhana, PO Bhaini Baringan, Tehsil Raikot, Distt. Ludhiana-141109, Punjab, have changed my name and shall hereafter be known as MOHINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

MOHINDER KAUR JHAMAT  
[Signature (in existing old name)]

I hitherto known as VIJAY SINGH RANOUT S/o FATEH SINGH, R/o Ward No. 07, Near Milk Plant, Dasuya, Hoshiarpur, Punjab-144205, have changed my name and shall hereafter be known as VIJAY SINGH.

It is certified that I have complied with other legal requirements in this connection.

VIJAY SINGH RANOUT  
[Signature (in existing old name)]

I hitherto known as GUDDU SINGH NEGI S/o CHANDAR SINGH NEGI, R/o Khalsi, Uttarkashi, Uttarakhand-249196, have changed my name and shall hereafter be known as GUDVEER SINGH NEGI.

It is certified that I have complied with other legal requirements in this connection.

GUDDU SINGH NEGI  
[Signature (in existing old name)]

I, MANOJ KUMAR S/o NAND LAL, residing at 1345-P, Urban Estate, Sec. 8, Kurukshetra, Haryana-136118, have changed the name of my minor daughter RUHANI, aged 13 years and she shall thereafter be known as RUHANI RANI.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR  
[Signature of Guardian]

I hitherto known as ROHEL S/o MOHD RAEES, residing at C-682/B, Sangam Vihar, Deoli, Hauz Khas, Delhi-110062, have changed my name and shall hereafter be known as ROHEL ANSARI.

It is certified that I have complied with other legal requirements in this connection.

ROHEL  
[Signature (in existing old name)]

I hitherto known as SHAKTHI JAYAVARSHINI K D/o KARTHEESAN, residing at 15/1 A, Yercard Main Road, Thirunagar, Salem, Hasthampatti, Salem, Tamil Nadu-636007, have changed my name and shall hereafter be known as ADHVEECKA.

It is certified that I have complied with other legal requirements in this connection.

SHAKTHI JAYAVARSHINI K  
[Signature (in existing old name)]

I hitherto known as GURJIT SINGH LALI S/o SOMITTER SINGH, R/o VPO Khiala Kalan, Distt. Amritsar-143109, Punjab, have changed my name and shall hereafter be known as GURJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURJIT SINGH LALI  
[Signature (in existing old name)]

I, PINKY JASSAL W/o NARESH KUMAR, residing at H.No. 1108, Moh. Jalotian, Nakodar, Distt. Jalandhar, Punjab, have changed the name of my minor son RAGHAV, age 17 years and he shall hereafter be known as RAGHAV JASSAL.

It is certified that I have complied with other legal requirements in this connection.

PINKY JASSAL  
[Signature of Guardian]

I hitherto known as MIT RAM S/o DALIPA RAM, R/o Vill. Pal Nau, PO Kang Jagir, Tehsil Phillaur, Distt. Jalandhar, Punjab-144418, have changed my name and shall hereafter be known as GURMIT RAM.

It is certified that I have complied with other legal requirements in this connection.

MIT RAM  
[Signature (in existing old name)]

I hitherto known as SAVINDAR KOR W/o GAGANDEEP SINGH, R/o 22/9B, Second Floor, Tilak Nagar, Delhi-110018 have changed my name and shall hereafter be known as SAVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SAVINDAR KOR  
[Signature (in existing old name)]

I hitherto known as LOVEPREET W/o SHANI KUMAR, R/o Vill. Chak Guru, PO Samundra, Tehsil Garhshankar, Distt. Hoshiarpur, Punjab-144532, have changed my name and shall hereafter be known as KAUR LOVEPREET.

It is certified that I have complied with other legal requirements in this connection.

LOVEPREET  
[Signature (in existing old name)]

I hitherto known as T R GYANTI HANS D/o BIJENDER SINGH, R/o C-802, BPTP Park Serene, Sector-37D, Basai 50, near next to Signature Hospital Distt. Gurugram, Haryana-122006, have changed my name and shall hereafter be known as MAAHI SINGH.

It is certified that I have complied with other legal requirements in this connection.

T R GYANTI HANS  
[Signature (in existing old name)]

I hitherto known as PRASHANT NIKHIL THALABATHULA son of RAVI PRAKASH RAO THALABATHULA, residing at Visakhapatnam, Visakhapatnam (Rural), Visakhapatnam, Andhra Pradesh-530041, have changed my name and shall hereafter be known as P NIKHIL THALABATHULA.

It is certified that I have complied with other legal requirements in this connection.

PRASHANT NIKHIL THALABATHULA  
[Signature (in existing old name)]

I hitherto known as JANARDAN PRASAD S/o VIDYA DUTT, residing at E-2/102 1st Floor, Shastri Nagar, North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as SUNIL.

It is certified that I have complied with other legal requirements in this connection.

JANARDAN PRASAD  
[Signature (in existing old name)]

I hitherto known as MANJU DEVI W/o NETRA PAL, residing at Won Vibhag Road, Sadabad, Hathras, Uttar Pradesh-281306, have changed my name and shall hereafter be known as MUNNI DEVI.

It is certified that I have complied with other legal requirements in this connection.

MANJU DEVI  
[Signature (in existing old name)]

I hitherto known as KALU RAM S/o SAHIB RAM, residing at 31 SSW (Fatehgarh), Hanumangarh, Rajasthan-335801, have changed my name and shall hereafter be known as RAM POONIA.

It is certified that I have complied with other legal requirements in this connection.

KALU RAM  
[Signature (in existing old name)]

I, SIDDHARTH SINGH S/o RAM AUTAR SINGH, residing at 403 Tower D Civitech Stadia, Sector-79, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor daughter TANIRIKA SINGH, aged 8 years and she shall hereafter be known as TANIRICKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

SIDDHARTH SINGH  
[Signature of Guardian]

I hitherto known as NEELU D/o LEKH RAJ W/o SANDEEP KUMAR, R/o 602, Mulberry-3, Centra Greens, Pakhowal Road, Basant Avenue, Ludhiana, Punjab-141013, have changed my name and shall hereafter be known as SONAM.

It is certified that I have complied with other legal requirements in this connection.

NEELU  
[Signature (in existing old name)]

I hitherto known as HARMOON SINGH S/o SUNDAR SINGH, R/o 19/13 Second Floor, Tilak Nagar, Delhi-110018, have changed my name and shall hereafter be known as HARMON SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARMOON SINGH  
[Signature (in existing old name)]

I, DHIRAJ BHUTANI S/o GIAN CHAND, R/o AN 55/C, Shalimar Bagh, North West Delhi- 110088, have changed the name of my minor daughter NAIRA BHUTANI, aged about 9 years and She shall hereafter be known as VRINDA BHUTANI.

It is certified that I have complied with other legal requirements in this connection.

DHIRAJ BHUTANI  
[Signature (in existing old name)]

I hitherto known as NALUPURAPAATTIL PUTHIYAPURAYIL NASSIR S/o ACHIKKAKKARED KARIM, R/o Bushara Manzil Keloth, Payyanur, Taliparamba Kannur, Kerala-670307, have changed my name and shall hereafter be known as ABDUL NASSIR NALU.

It is certified that I have complied with other legal requirements in this connection.

NALUPURAPAATTIL PUTHIYAPURAYIL NASSIR  
[Signature (in existing old name)]

I hitherto known as BABLU SINGH alias PARMINDER SINGH WALIA S/o SARBJIT SINGH, R/o H.No. 11/B/2 Balwant Enclave, Hajipur Phagwara, Kapurthala-144401, Punjab, India, have changed my name and shall hereafter be known as PARMINDER SINGH WALIA.

It is certified that I have complied with other legal requirements in this connection.

BABLU SINGH alias PARMINDER SINGH WALIA  
[Signature (in existing old name)]

I hitherto known as PARAMJIT KAUR W/o PARAMJIT SINGH, R/o VPO Laroi, Distt. Jalandhar, Punjab-144201, India, have changed my name and shall hereafter be known as BALVIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT KAUR  
[Signature (in existing old name)]

I hitherto known as SONI KUMARI daughter of RAMNANDAN PRASAD, residing at Village Lakhaipur, P.O. Lakhaipur, Thana Mohanpur, P.O. Fatehpur, District-Gaya, Bihar-824232, have changed my name and shall hereafter be known as SONAM KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SONI KUMARI  
[Signature (in existing old name)]

I hitherto known as SAVITHA KRISHNAN alias SAVITHA K K daughter of NARAYANAN NAIR and wife of M. RADHAKRISHNAN, permanent R/o Meyasseri, Vakayad, Nanduvannur via, Avitanallur, P.O. Vakayad Distt. Kozhikode, Kerala-673614, and currently residing at Qtr. No. 208, Police Line, Vikas Puri, Tilak Nagar, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as SAVITHA K K.

It is certified that I have complied with other legal requirements in this connection.

SAVITHA KRISHNAN alias SAVITHA K K  
[Signature (in existing old name)]

I hitherto known as HARJIT KAUR W/o SANTOSH SINGH, R/o House No. 1058, Near S.P. Office, Sector-16, Faridabad, Kheri Kalan (113), Haryana-121002, have changed my name and shall hereafter be known as HARPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARJIT KAUR  
[Signature (in existing old name)]

I hitherto known as PARAMJIT SINGH SHERGILL S/o Late SHYAM SINGH SHERGILL, R/o B-79, Near Gurudwara Balla Sahib, Jiwan Nagar, Jungpura, S.O. South Delhi-110014, have changed my name and shall hereafter be known as PARAMJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT SINGH SHERGILL  
[Signature (in existing old name)]

I hitherto known as JASHANPREET KAUR D/o MANJIT SINGH, R/o Village Bhagrana, Tehsil & Distt. Fatehgarh Sahib, Punjab, have changed my name and shall hereafter be known as JASHANPREET KAUR NARAIN.

It is certified that I have complied with other legal requirements in this connection.

JASHANPREET KAUR  
[Signature (in existing old name)]

I, SACHIN ARORA S/o MAHENDRA ARORA, R/o 2/409, Near Geeta Mandir Jawahar Nagar, Jaipur, Rajashtan-302004, I have changed the name of my minor son KIYAAN ARORA, aged about 2 years and he shall hereafter be known as KANISHK ARORA.

It is certified that I have complied with other legal requirements in this connection.

SACHIN ARORA  
[Signature of Guardian]

I, ANKIT GUPTA S/o OM PRAKASH AGGARWAL, R/o H.No. D-1 Om Vihar, Phase-5, Uttam Nagar, West Delhi-110059, have changed the name of my minor son ADVIK GUPTA alias AARAV GUPTA, aged 05 years and he shall hereafter be known as AARAV GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ANKIT GUPTA  
[Signature of Guardian]

I, RAJEEV MALHOTRA S/o PRANNATH MALHOTRA, R/o U-202, Amarpali Zodiac, Sector-120, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, I have changed the name of my minor son HARSHIL MALHOTRA, aged about 11 years and he shall hereafter be known as HRSHIL MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

RAJEEV MALHOTRA  
[Signature of Guardian]

I hitherto known as P VIJAYAMMA W/o SANNANNA KALUVA, R/o Door No. 2-139, B C Colony, Kalugodu Village & Post, Gummagatta Mandalam, Ananthapuramu Distt., Andhra Pradesh - 515863, have changed my name and shall hereafter be known as P VIJAYALAKSHMI.

It is certified that I have complied with other legal requirements in this connection.

P VIJAYAMMA  
[Signature (in existing old name)]

I hitherto known as BEANT KAUR W/o RUPINDER SINGH, R/o House No. 123, 124-B, Bhagya Homes, Rahon Road, Basti Jodhewal, Ludhiana, Punjab-141007, have changed my name and shall hereafter be known as BALJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

BEANT KAUR  
[Signature (in existing old name)]

I hitherto known as ANKUSH S/o NASIB CHAND, R/o Vill. Talwandi Araian PO Adampur Doaba, Distt. Jalandhar, Punjab-144102, have changed my name and shall hereafter be known as ANKUSH LEAR.

It is certified that I have complied with other legal requirements in this connection.

ANKUSH  
[Signature (in existing old name)]

I hitherto known as AMANDEEP SINGH S/o DARSHAN SINGH, R/o H. No. B-1437 Near Dera Partap Dass Gona Patti Pakho Kalan Tehsil Tapa District Barnala, Punjab, have changed my name and shall hereafter be known as AMANDEEP SINGH DHALIWAL.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP SINGH  
[Signature (in existing old name)]

I hitherto known as MULA RAM S/o PURKHA RAM, residing at Ward No. 2, Hanuman Mandir Ke Pas, PO Kalyansar, Distt. Bikaner, Rajasthan-331803, have changed my name and shall hereafter be known as MANFUL MAHIYA.

It is certified that I have complied with other legal requirements in this connection.

MULA RAM  
[Signature (in existing old name)]

I hitherto known as USHA SHARMA W/o MADHOSH SINGH DEVGON, R/o 2429/9, Gali Munshian Wali, Gurudwara, Katra Karam Singh, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as MADHU DEVGON.

It is certified that I have complied with other legal requirements in this connection.

USHA SHARMA  
[Signature (in existing old name)]

I hitherto known as RAJESWARI ASHOKKUMAR alias RAJESWARI @ RAMYA alias RAJESWARI @ RAMYA A D/o LATE ASHOK KUMAR W/o CALVIN GRIVER, R/o Flat No. 209, Dwaraka Nilayam, Anantha Nagar 2nd Main Road, Electronic City Phase 2, Electronics City, Bengaluru, Karnataka - 560100, have changed my name and shall hereafter be known as RAJESWARI.

It is certified that I have complied with other legal requirements in this connection.

RAJESWARI ASHOKKUMAR alias RAJESWARI @  
RAMYA alias RAJESWARI @ RAMYA A  
[Signature (in existing old name)]

I hitherto known as CHARANJIT KAUR W/o PIARA SINGH, R/o Village Chappianwali, Tehsil Baba Bakala, Distt. Amritsar-143202, Punjab, have changed my name and shall hereafter be known as CHARNJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

CHARANJIT KAUR  
[Signature (in existing old name)]

I hitherto known as JYOTI alias JYOTI RATHORE D/o PARSHU RAM W/o RAVI, R/o H. No. C-84, Sudama Puri, Gamri Extension, North East Delhi-110053, have changed my name and shall hereafter be known as JYOTI RATHORE.

It is certified that I have complied with other legal requirements in this connection.

JYOTI alias JYOTI RATHORE  
[Signature (in existing old name)]

I, ANIL KUMAR S/o SH. MADAN LAL, residing at F-97, 1st Floor, Suncity, Golf Course Road, Sector-54, Gurgaon, Haryana-122011, have changed the name of my minor daughter MEHER, aged 14 years and she shall hereafter be known as MEHER GARG.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR  
[Signature of Guardian]

I hitherto known as TEHLU RAM S/o PRAKASH RAM, R/o Green City, VPO Talwan, PO Nurmehal, Tehsil Phillaur, Distt Jalandhar-144039, Punjab, have changed my name and shall hereafter be known as TEHAL DASS.

It is certified that I have complied with other legal requirements in this connection.

TEHLU RAM  
[Signature (in existing old name)]

I hitherto known as SONIA W/o SANJEEV KUMAR, R/o 493/9, Near Bharat Model School, Ward No. 9, Patti, Distt Tarn Taran-143416, Punjab, have changed my name and shall hereafter be known as SONIA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SONIA  
[Signature (in existing old name)]

I hitherto known as ANETA RANI alias NITA SAINI W/o SARDARA SINGH, R/o Street No. 3, Preet Nagar, Ward No. 3, Gulabgarh Road, Dera Bassi, Distt. S.A.S Nagar, Punjab-140507, have changed my name and shall hereafter be known as ANETA RANI.

It is certified that I have complied with other legal requirements in this connection.

ANETA RANI alias NITA SAINI  
[Signature (in existing old name)]

I hitherto known as RAJWANT KAUR W/o MANJIT SINGH, R/o Village Tanel, Tehsil Baba Bakala, Distt. Amritsar-143116, Punjab, have changed my name and shall hereafter be known as RAJWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJWANT KAUR  
[Signature (in existing old name)]

I, ABHILESH NANDKISHOR KHATRI S/o NANDKISHOR HARILAL KHATRI, residing at Flat No. 201 Second Floor Aryamitra Ferndale, Alkapoor Township, Near Netaji Park, Road No. 16 Neknampur, PO Puppallaguda, Distt. K.V. Rangareddy, Telangana-500089, have changed the name of my minor son ANVESH KHATRI, aged 16 years and he shall hereafter be known as ANVESH ABHILESH KHATRI.

It is certified that I have complied with other legal requirements in this connection.

ABHILESH NANDKISHOR KHATRI  
[Signature of Guardian]

I hitherto known as MITHLESH KUMARI SINGHAL W/o MUNNA LAL residing at 70 B, Dwarika Puri, Mathura, Uttar Pradesh-281004, have changed my name and shall hereafter be known as MITHLESH KUMARI.

It is certified that I have complied with other legal requirements in this connection.

MITHLESH KUMARI SINGHAL  
[Signature (in existing old name)]

I, SOMASHEKAR C S/o CHIKKATHIMMAIAH, residing at 1295, 2nd Main, 2nd Cross, Near Saint Mary School, Kalyana Nagar, Dasarahalli, Bangalore, Karnataka-560057, have changed the name of my minor daughter HISHITHA S GOWDA, aged 11 years and she shall thereafter be known as HARSHA PRIYA S.

It is certified that I have complied with other legal requirements in this connection.

SOMASHEKAR C  
[Signature of Guardian]

I hitherto known as MANSI KUMARI D/o ANUPAM KUMAR, residing at R-34, Sector-11, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as ADITI ANUPAM.

It is certified that I have complied with other legal requirements in this connection.

MANSI KUMARI  
[Signature (in existing old name)]

I hitherto known as ARJINDER SINGH S/o DEVA SINGH, R/o Village Bapraur, Tehsil Rajpura, Distt. Patiala-140417, Punjab, have changed my name and shall hereafter be known as RAJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

ARJINDER SINGH  
[Signature (in existing old name)]

I hitherto known as SHRISHTI CHHETRI D/o DINESH KUMAR PODEL, R/o Village Budha Theh Beas, Tehsil Baba Bakala, Distt. Amritsar-143201, Punjab, have changed my name and shall hereafter be known as SHRISTI PODEL.

It is certified that I have complied with other legal requirements in this connection.

SHRISHTI CHHETRI  
[Signature (in existing old name)]

I hitherto known as CHAPARALA DHANALAKSHMI W/o MOPIDEVI SRINIVASA RAO, residing at No. 96, 1st Cross Thammaiah Garden, Pipe Line Road, VTC Abbigere, PO Chikkabanavara, Bengaluru, Karnataka-560090, have changed my name and shall hereafter be known as MOPIDEVI DHANALAKSHMI.

It is certified that I have complied with other legal requirements in this connection.

CHAPARALA DHANALAKSHMI  
[Signature (in existing old name)]

I, GIRISH NATH S/o BISHAMBER NATH, residing at 61, Vinoba Puri, Lajpat Nagar-2, Defence Colony, Delhi-110024, have changed the name of my minor daughter MANASI NATH, aged 14 years and she shall thereafter be known as GIA NATH.

It is certified that I have complied with other legal requirements in this connection.

GIRISH NATH  
[Signature of Guardian]

I, GOPAL SINGH TANWAR S/o RANBIR SINGH, residing at D-1041, Dabua Colony, Faridabad, Haryana-121001, have changed the name of my minor son RIYANSH SINGH TANWAR, aged 05 years and he shall thereafter be known as HIMANK SINGH TANWAR.

It is certified that I have complied with other legal requirements in this connection.

GOPAL SINGH TANWAR  
[Signature of Guardian]

I hitherto known as VANDANA BHOJWANI daughter of Shri MANOHAR LAL and wife of Shri SAHIL THARWANI, residing at 154, Pandav Nagar, Shahganj, Agra-282010, Uttar Pradesh, India, have changed my name and shall hereafter be known as VEDIKA THARWANI.

It is certified that I have complied with other legal requirements in this connection.

VANDANA BHOJWANI  
[Signature (in existing old name)]

I hitherto known as PARWINDER KAUR W/o GURMEET SINGH, R/o 357, Opp. Ashoka Park, Basant Avenue, Distt Amritsar-143001, Punjab, have changed my name and shall hereafter be known as PERVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARWINDER KAUR  
[Signature (in existing old name)]

I hitherto known as PRIYANKA W/o Sh. SAGAR SACHDEVA D/o Sh. SANJEEV KUMAR, R/o KH-37/5, Gali No. 13, Jharoda Majra, Burari, North Delhi, Delhi-110084, have changed my name and shall hereafter be known as PRIYANKA SACHDEVA.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA  
[Signature (in existing old name)]

I hitherto known as VIJAY KUMAR S/o PARAMJIT SINGH, R/o H.No. B-22, MCH-395, Street No. 20, Mohalla Tibba Sahib, Distt. Hoshiarpur-146001, Punjab, have changed my name and shall hereafter be known as VIJAY KUMAR BHATOA.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR  
[Signature (in existing old name)]

I hitherto known as JAYAMOHAN PARAMESWARAN MADHUSOODHENEN NAIR S/o PARAMESWARAN MADHUSOODHENEN NAIR, residing at Villa 3 TVS Sagarika, Springdale Street, Near OMR Food Street Injambakam, Injambakkam, Kancheepuram Tamil Nadu-600115, have changed my name and shall hereafter be known as JAYAMOHAN P M.

It is certified that I have complied with other legal requirements in this connection.

JAYAMOHAN PARAMESWARAN  
MADHUSOODHENEN NAIR  
[Signature (in existing old name)]

I hitherto known as PRIYANKA SAHNI alias SAHNI PRIYANKA V. alias PRIYANKA CHOPRA D/o VIJAY KUMAR SAHNI W/o PUNEET CHOPRA presently, residing at B-89 Ground Floor, Near Vipul Square, Sushant Lok-1, Chakarpur(74), Gurgaon, Haryana-122002 permanent, residence of C-31, Panchsheel Enclave, Delhi-110017, have changed my name and shall hereafter be known as PRIYANKA CHOPRA.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA SAHNI alias SAHNI PRIYANKA V. alias  
PRIYANKA CHOPRA  
[Signature (in existing old name)]

I hitherto known as CHAMRU KERKETTA S/o SUKRA KERKETTA, residing at Vill. Solga, Jhikirma, Post. Tapkara, PS. Palkot, Gumia, Jharkhand-835220, have changed my name and shall hereafter be known as ASHIYAN KERKETTA.

It is certified that I have complied with other legal requirements in this connection.

CHAMRU KERKETTA  
[Signature (in existing old name)]

I, PARMINDER KAUR W/o DESRAJ, R/o Village Singhpur, Distt. Hoshiarpur, Punjab-146102, have changed the name of my minor son JASHANDEEP, aged 17 years and he shall hereafter be known as JASHANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARMINDER KAUR  
[Signature of Guardian]

I hitherto known as KRISHAN KUMAR S/o NATHU RAM, residing at House No. 230/8, Krishna Colony, Bhiwani, Haryana-127021, have changed my name and shall hereafter be known as KRISHAN KUMAR MUTREJA.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN KUMAR  
[Signature (in existing old name)]

I, LAKHWINDER SINGH S/o WARYAM SINGH, residing at House No. 296, Kainthan, Dasuya, Distt. Hoshiarpur, Punjab-144205, India, have changed the name of my minor daughter VANSHIKA aged 14 years and she shall hereafter be known as VANSHIKA SATTI.

It is certified that I have complied with other legal requirements in this connection.

LAKHWINDER SINGH  
[Signature of Guardian]

I, SACHIN KUMAR S/o NARANJAN SINGH, residing at Ward No. 4, Jain Colony, Garhdiwala, Tehsil Dasuya, Distt. Hoshiarpur, Punjab, India, have changed the name of my minor daughter ANGEL aged 14 years and she shall hereafter be known as ANGEL VASHISHT.

It is certified that I have complied with other legal requirements in this connection.

SACHIN KUMAR  
[Signature of Guardian]

I hitherto known as ROOPA DEVI W/o ROOP RAM, Residing at Haldchaur, Dumkabangar Bachhi Dharma, Nainital, Haldwani, Nainital, Utrakhand-263139, have changed my name and shall hereafter be known as RUPLI DEVI.

It is certified that I have complied with other legal requirements in this connection.

ROOPA DEVI  
[Signature (in existing old name)]

I hitherto known as HARMAN S/o JOGA RAM, residing at VTC-Mauli, Phagwara, Kapurthala, Punjab-144632, have changed my name and shall hereafter be known as HARMAN CHUMBER.

It is certified that I have complied with other legal requirements in this connection.

HARMAN  
[Signature (in existing old name)]

I, KANNAN SANKARANARAYANAN S/o KANNAN N, residing at 217 Rainbow Residency, Sarjapura Road, Opp. Wipro Corporate Office, Dodaknnelli, PO Carmelaram, Bangalore, Karnataka-560035, have changed the name of my minor son SHRI HARI S aged 15 years and he shall thereafter be known as SHRIHARI SANKARA NARAYANAN.

It is certified that I have complied with other legal requirements in this connection.

KANNAN SANKARANARAYANAN  
[Signature of Guardian]

I hitherto known as RAFEEKULLAH alias RABIULLAH S/o BISMILLAH, residing at H-669, Gali Sheesh Mahal, Chowk Teliwara, Mohalla Kishanganj, Delhi Sadar Bazar, Delhi-110006, have changed my name and shall hereafter be known as RABIULLAH KHAN.

It is certified that I have complied with other legal requirements in this connection.

RAFEEKULLAH alias RABIULLAH  
[Signature (in existing old name)]

I hitherto known as DINESH CHAND MEENA S/o JAGAN LAL MEENA, residing at Village Ramnagar, Post Lalita Mudiya, Teh. Weir, Ramnagar, Bharatpur Rajasthan-321601, have changed my name and shall hereafter be known as DINESH NEEMROTH.

It is certified that I have complied with other legal requirements in this connection.

DINESH CHAND MEENA  
[Signature (in existing old name)]

I hitherto known as BIKRAM SARKAR S/o SANJIB SARKAR, Residing at Samajhia, Raynanda, Dakshin Dinajpur, West Bengal-733141, have changed my name and shall hereafter be known as ADHIKRIT.

It is certified that I have complied with other legal requirements in this connection.

BIKRAM SARKAR  
[Signature (in existing old name)]

I, INDERJEET SINGH S/o BALWINDER SINGH, R/o Village Wariaah, Distt Gurdaspur-143527, Punjab, have changed the name of my minor Son AJAY SHARMA AGE 14 years and he shall hereafter be known as AVTAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

INDERJEET SINGH  
[Signature of Guardian]

I hitherto known as MANPREET KAUR Wife of JAGMEET SINGH, Residing at Dikh Distt Bathinda, Punjab-151103, have changed my name and shall hereafter be known as SARBJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANPREET KAUR  
[Signature (in existing old name)]

I hitherto known as DHEERAJ S/o RAM KISHORE, R/o Quarter No.361, Police Line, Hoshiarpur, Punjab have changed my name and shall hereafter be known as DHEERAJ NOTEY.

It is certified that I have complied with other legal requirements in this connection.

DHEERAJ  
[Signature (in existing old name)]

I hitherto known as MOHAN DHURVE S/o JALAM DHURVE Employed as Sr. Tech (Wireman), Electrical (General) Central Railway at Junnardeo (Central Railway) residing at Ward No. 12, Double Story Ke Pichhe, Jamai, PO Junnardeo, Distt. Chhindwara, Madhya Pradesh-480551, have changed my name and shall hereafter be known as MOHAN JALAM DHURVE.

It is certified that I have complied with other legal requirements in this connection.

MOHAN DHURVE  
[Signature (in existing old name)]

I hitherto known as YASH KAPOOR S/o RAJU KAPOOR, R/o House No. 4483 Phase 2 LIG Flats Dugri Model Town Ludhiana, Punjab, have changed my name and shall hereafter be known as YASH KAPPOR.

It is certified that I have complied with other legal requirements in this connection.

YASH KAPOOR  
[Signature (in existing old name)]

I hitherto known as KARAMJEET SINGH S/o BABU SINGH, R/o Aklia Distt. Mansa, Punjab have changed my name and shall hereafter be known as SUKHJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

KARAMJEET SINGH  
[Signature (in existing old name)]

I hitherto known as JASLEEN BAJWA Wife of UDAYVIR SINGH SHERGILL, residing at Moranwali, PO Lasso, Malerkotla, Punjab, have changed my name and shall hereafter be known as JASLEEN SHERGILL.

It is certified that I have complied with other legal requirements in this connection.

JASLEEN BAJWA  
[Signature (in existing old name)]

I hitherto known as MANTHINE SINDHU VARA LAKSHMI W/o M CHAITANYA KUMAR, Residing at 167, 1st Floor 4th Cross, Krishna Garden Layout Rajarajeshwari Nagar Bangalore South Rajarajeshwarinagar, Bengaluru, Karnataka - 560098, have changed my name and shall hereafter be known as THERLI SINDHUVARALAKSHMI.

It is certified that I have complied with other legal requirements in this connection.

MANTHINE SINDHU VARA LAKSHMI  
[Signature (in existing old name)]

I, hitherto known as LEELA DEVI alias LEELA SAROYA, W/o DHANI RAM SAROYA, R/o Vill Chehru Po Lathiani Teh Bangana, Cheru (9/5), Una Himachal Pradesh- 174308 . have changed my name and shall hereafter be known as LEELA DEVI SAROYA.

It is certified that I have complied with other legal requirements in this connection.

LEELA DEVI alias LEELA SAROYA  
[Signature (in existing old name)]

I hitherto known as ANAND DHULIYA S/o PUNIYA DHULIYA KATARA, R/o 42/1, Mishan Compound, Ratlam, Madhya Pradesh-457001, have changed my name and shall hereafter be Known as ANAND DHULIYA KATARA.

It is certified that I have complied with other legal requirements in this connection.

ANAND DHULIYA  
[Signature (in existing old name)]

I hitherto known as CHANDAN S/o SHREE BACHCHA RAM,, R/o 866, Bhamuapur, Khaspur, Ambedkar Nagar, Uttar Pradesh-224190, have changed my name and shall hereafter be Known as AMRIT SINGH PARIHAR.

It is certified that I have complied with other legal requirements in this connection.

CHANDAN  
[Signature (in existing old name)]

I hitherto known as PAMNANI VANITA JAYKISHAN alias PAMNANI VANITA, W/o JAYKISHAN, R/o B/302, Sahaj Platinum, Near Sneh Plaza, IOC Road, Chandkheda, Ahmedabad, Gujarat- 382424 . have changed my name and shall hereafter be Known as BHATREJA KIRAN DEEPAK.

It is certified that I have complied with other legal requirements in this connection.

PAMNANI VANITA JAYKISHAN alias PAMNANI  
VANITA  
[Signature (in existing old name)]

I hitherto known as MADHUR GUPTA S/o Late SH PREM CHAND, Residing at S 454 1st Floor, Greater Kailash 2 Greater Kailash Greater Kailash South, Delhi, Delhi 110048, have changed my name and shall hereafter be known as MADHUR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

MADHUR GUPTA  
[Signature (in existing old name)]

I hitherto known as RUPINDER KAUR MANGAL D/o RAM SINGH, Residing at VPO Sadda Singh Wala, Moga, District Moga, Punjab-142048, India, have changed my name and shall hereafter be known as RUPINDER KAUR

It is certified that I have complied with other legal requirements in this connection.

RUPINDER KAUR MANGAL  
[Signature (in existing old name)]

I hitherto known as BAJANTI JOSHI W/o TIRLOK, Residing at House No. 1078, Street No. 2, Partap Road, Ayali Khurd, New Dashmesh Nagar, Ludhiana, District Ludhiana, Punjab-141001, India, have changed my name and shall hereafter be known as BIMLA

It is certified that I have complied with other legal requirements in this connection.

BAJANTI JOSHI  
[Signature (in existing old name)]

I hitherto known as CHARANJIT KAUR HANSRA D/o JASMAIL SINGH Residing at Rasulpur Malla, District Ludhiana, Punjab-142035, India, have changed my name and shall hereafter be known as CHARANJIT KAUR

It is certified that I have complied with other legal requirements in this connection.

CHARANJIT KAUR HANSRA  
[Signature (in existing old name)]

I hitherto known as MAHARSHI SRI YOGANANDHA alias A M NIJALINGAPPA S/o C MALLAPPA, residing at Mugalihalli, Channagiri, Davangere, Karnataka-577213, have changed my name and shall hereafter be known as A M NIJALINGAPPA.

It is certified that I have complied with other legal requirements in this connection.

MAHARSHI SRI YOGANANDHA alias A M  
NIJALINGAPPA  
[Signature (in existing old name)]

I hitherto known as ANKIT S/o RAMBIR, Residing at Gokalgarh, Gokalgarh(119), Rewari, Haryana-12340, have changed my name and shall hereafter be known as ANKIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANKIT  
[Signature (in existing old name)]

I hitherto known as MUKESH KUMAR MUKESH S/o MOHAN PRASAD SRIVASTAVA, Residing at 12/272 CGS COLony, Sec-7, S.M. Plot, Antop Hill, Mumbai, Maha-rashtra-400037, have changed my name and shall hereafter be known as MUKESH KUMAR SHRIVASTAV.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR MUKESH  
[Signature (in existing old name)]

I hitherto known as DAU JI KUMAR DIXIT S/o RAMDASS, Residing at 33/82, Lohiya Nagar, Balkeshwar, Agra, Belan Ganj, Uttar Pradesh-282004, have changed my name and shall here-after be known as DINESH.

It is certified that I have complied with other legal requirements in this connection.

DAU JI KUMAR DIXIT  
[Signature (in existing old name)]

I hitherto known as LAKSHMI R W/o Gangaraju B S, R/o # 0, Shettihalli Main Road, Janatha Colony, HMS College, Someswarapuram, Tumkur, Tumakuru, Karnataka-572102, have changed my name and shall hereafter be known as VENKATALAKSHMAMMA.

It is certified that I have complied with other legal requirements in this connection.

LAKSHMI R  
[Signature (in existing old name)]

I hitherto known as LAKSHMI W/o Somayya, R/o 5-135(7), Near Derebail Anganawadi Kendra, Kodikal, Derebail, Ashoknagar(MR) Post, Mangaluru, Dakshina Kannada, Karnataka-575006, have changed my name and shall hereafter be known as KAMALA.

It is certified that I have complied with other legal requirements in this connection.

LAKSHMI  
[Thumb Impression]

I hitherto known as JAGDEEP SINGH S/o BALBIR SINGH, R/o Kaler Patti, VPO Karyal, Tehsil Dharamkot, District Moga, Pin-142042, have changed my name and shall hereafter be known as JAGDEEP SINGH GILL.

It is certified that I have complied with other legal requirements in this connection.

JAGDEEP SINGH  
[Signature (in existing old name)]

I hitherto known as AMARTI DEVI W/o BUDH SAIN, R/o Depot Wale De Ghar, Rama Mandi, Distt. Jalandhar, Punjab, Pin-144023, have changed my name and shall hereafter be known as IMRATI DEVI.

It is certified that I have complied with other legal requirements in this connection.

AMARTI DEVI  
[Thumb Impression]

I hitherto Known as ANGORI DEVI W/o RAM MEHAR SINGH, R/o H.No. 845/25A, Gali No. 1, Near Maya Chand Dairy, West Ram Nagar Sonipat, Tehsil & Distt. Sonipat, have changed my name and Shall hereafter be known as ANGOORI DEVI.

It is certified that I have complied with other legal requirements in this connection.

ANGORI DEVI  
[Signature (in existing old name)]

I hitherto known as SANJAY KUMAR S/o KANHAIYA RAM, residing at Karma, Chenari Chhotki, PO Chhotki Chenari, Distt. Rohtas, Bihar-821113, have changed my name and shall hereafter be known as SUNEEL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR  
[Signature (in existing old name)]

I hitherto known as RAM NATH SAH S/o BABU LAL, R/o Jag, Janki Pharma Pvt Ltd, Bhoothnath Road, Anand Vihar Colony, B.H. Colony, PO B.H. Colony, Dist. Patna, Bihar-800026, have changed my name and shall hereafter be known as ASHOK KUMAR SRIVASTAV.

It is certified that I have complied with other legal requirements in this connection.

RAM NATH SAH  
[Signature (in existing old name)]

I hitherto known as JASVIR KAUR W/o SHINGARA SINGH, residing at Village Issra, PO Amargarh, Tehsil Dhuri, District Sangrur, Punjab-148022, India, have changed my name and shall hereafter be known as NACHHATAR KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASVIR KAUR  
[Thumb Impression]

I hitherto known as SAVITA DANANNAVAR W/o SUBHAS DANANNAVAR, residing at Block-A, 2nd Floor Flat No. 12, Platinum City Apartments, HMT Watch Factory Road Yeshwanthpur, Bangalore North, Yeshwanthpura Bengaluru, Karnataka-560022, have changed my name and shall hereafter be known as SSAVITA DANANA AAVAR.

It is certified that I have complied with other legal requirements in this connection.

SAVITA DANANNAVAR  
[Signature (in existing old name)]

I hitherto known as NITU KAUR W/o JAGPAL SINGH, R/o Village & PO Sainpal Sirsa Haryana, Tehsil Rania, Distt. Sirsa, Haryana, have changed my name and shall hereafter be known as BIMLA DEVI.

It is certified that I have complied with other legal requirements in this connection.

NITU KAUR  
[Signature (in existing old name)]

I hitherto known as HAJRA VEGAM W/o HASROODI, residing at Ansari Coloni, Najhiyai, VTC Ujhani Grameen, PO Ujhani, Sub District Bisauli, District Budaun, State Uttar Pradesh, PIN Code-243639, have changed my name and shall hereafter be known as MUNNI BEGAM.

It is certified that I have complied with other legal requirements in this connection.

HAJRA VEGAM  
[Signature (in existing old name)]

I hitherto known as TUSHAR KAROTIYA S/o HARISH BABU, residing at H. No.-1163, Block-B Baba Colony, Burari, Delhi-110084, have changed my name and shall hereafter be known as TUSHAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

TUSHAR KAROTIYA  
[Signature (in existing old name)]

I hitherto known as RHYTHM W/o DAKSH MAHAJAN, R/o Flat No. 4, Ground Floor, Greenfield Homes, Kishanpura, Dhakoli, Zirakpur, SAS Nagar (Mohali), Punjab-160104, have changed my name and shall hereafter be known as RHYTHM MAHAJAN.

It is certified that I have complied with other legal requirements in this connection.

RHYTHM  
[Signature (in existing old name)]

I hitherto known as JAGAN RAO MALLOTH S/o MALOTH SHANKAR, residing at 2-51/1, Shankar Tanda, Usrikapally, VTC Pambanda, PO Pambanda, Sub District Shivampet, District Medak, Telangana-502334, have changed my name and shall hereafter be known as MALOTH JAGAN RAO.

It is certified that I have complied with other legal requirements in this connection.

JAGAN RAO MALLOTH  
[Signature (in existing old name)]

I hitherto known as BHARAT BHUSHAN S/o DWARKA PARSAD GUPTA, residing at 275 F, Pocket II, Mayur Vihar Phase-1, Delhi-110091, have changed my name and shall hereafter be known as BHARAT BHUSHAN GUPTA.

It is certified that I have complied with other legal requirements in this connection.

BHARAT BHUSHAN  
[Signature (in existing old name)]

I hitherto known as MALLESWARAPU NAGA VEERA VENKATA SAI TARUN S/o MALLESWARAPU SATYANARAYANA, R/o 7-161/7, Sudheendra Nagar, Near Petrol Bunk, Palangi, West Godavari, District Andhra Pradesh-534216, have changed my name and shall hereafter be known as VALLURI THHARUUN.

It is certified that I have complied with other legal requirements in this connection.

MALLESWARAPU NAGA VEERA VENKATA  
SAI TARUN  
[Signature (in existing old name)]

I, JAAN MOHAMMAD S/o MARAJ DEEN, residing at PO Pathankot, Abadi Manwal Upparla, Gurdaspur, Punjab-145001, have changed the name of my minor son RAZAK MOHAMMAD, aged 9 years and he shall thereafter be known as RJAD MUHMUD.

It is certified that I have complied with other legal requirements in this connection.

JAAN MOHAMMAD  
[Signature of Guardian]

I, K S SRINIVASAN S/o K M SHANKARANARAYAN, residing at 21, Gokula, 1st Cross, J P Nagar, 8th Phase, Coconutaveneo, Near Janbusavaridinee Bus Stop, Jambhusavari Dinne, Bilekahalli, Bangalore, Karnataka-560076, have changed the name of my minor daughter BHARGAVI GIRISH ARALIKATTE alias BHARGAVI SRINIVASAN KOLAR, aged 16 years and she shall thereafter be known as BHARGAVI SRINIVASAN KOLAR.

It is certified that I have complied with other legal requirements in this connection.

K S SRINIVASAN  
[Signature of Guardian]

I, MALIYAMMARA MANJUNATHA S/o SANNA NINGAPPA, residing at #110, Sasvihalli, Harapanahalli, Davangere, Karnataka-583127, have changed the name of my minor daughter AROHI N BANAKARA alias KHUSHI G M, aged 2 years and she shall thereafter be known as KHUSHI G M.

It is certified that I have complied with other legal requirements in this connection.

MALIYAMMARA MANJUNATHA  
[Signature of Guardian]

I hitherto known as NIRMAL KAUR alias BIMLA DEVI W/o AMARJEET SINGH, residing at H. No.-09, Ward No. 3, Sanaur Tehsil and Distt. Patiala, Punjab, have changed my name and shall hereafter be known as NIRMLA RANI.

It is certified that I have complied with other legal requirements in this connection.

NIRMAL KAUR alias BIMLA DEVI  
[Signature (in existing old name)]

I hitherto known as SWARNA SATISH MESTA D/o SATISH MESTA W/o SIDDARTHA ANANTH GANGOLLI, residing at 105 Siddartha 3rd Cross Near Mahathma Temple, Keerthi Nagar, VTC Shimoga, PO Vinobanagar, Shimoga Sub District Shimoga, District Shivamogga, State Karnataka-577204, have changed my name and shall hereafter be known as SINDHU SIDDARTHA GANGOLLI.

It is certified that I have complied with other legal requirements in this connection.

SWARNA SATISH MESTA  
[Signature (in existing old name)]

I hitherto known as SURYAKANT DNYANESHWAR DHOTRE alias SURYAKANT DHOTRE S/o DNYANESHWAR VITTHAL DHOTRE, residing at Flat No. 303 Shravan Building, Suvidha Ambar Society, Near Zeal College Narhe, Pune City Vadgaon Budruk, Pune City, Pune, Maharashtra-411041, have changed my name and shall hereafter be known as SURYAKANT DNYANESHWAR DEVA.

It is certified that I have complied with other legal requirements in this connection.

SURYAKANT DNYANESHWAR DHOTRE alias  
SURYAKANT DHOTRE  
[Signature (in existing old name)]

I hitherto known as MAKESHWARAN CHINNAYAN alias C MAKESHWARAN alias MAKESHWARAN C S/o CHINNAYAN, residing at 921/1 Baraikotta Polur Thaluk Kuppam Tiruvannamalai, Tamil Nadu-632311, have changed my name and shall hereafter be known as MAHESHWARAN C.

It is certified that I have complied with other legal requirements in this connection.

MAKESHWARAN CHINNAYAN alias C  
MAKESHWARAN alias MAKESHWARAN C  
[Signature (in existing old name)]

I hitherto known as ANITA W/o KAUSHAL AGGARWAL, R/o H. No. B9-142/1, G.T. Road, Near Vijaya Bank, Batala, Distt Gurdaspur-143505, Punjab, have changed my name and shall hereafter be known as ANITA AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

ANITA  
[Signature (in existing old name)]

I hitherto known as PRADEEP KUMAR PRAMODA W/o Late A.R. PRADEEP KUMAR, residing at Keystone DSR Riviera, A-410, 4, Gunjur-Balagere Road, Bengaluru, Karnataka-560087, have changed my name and shall hereafter be known as A PRAMODA P KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR PRAMODA  
[Signature (in existing old name)]

I hitherto known as MILLY DEVA RAJAN W/o RAMA KRISHNAN DEVARAJAN, R/o Flat No.-1052, Block-H-3, SBI Apartment, Vikas Puri, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as MILAGRINA DEVARAJAN.

It is certified that I have complied with other legal requirements in this connection.

MILLY DEVA RAJAN  
[Signature (in existing old name)]

I hitherto known as RAM PIARA alias PIARA SINGH JASSAL son of BACHNA DASS, residing at Langrian Mohalla VPO. Goraya, Distt. Jalandhar-144409, Punjab, India, have changed my name and shall hereafter be known as PIARA SINGH JASSAL.

It is certified that I have complied with other legal requirements in this connection.

RAM PIARA alias PIARA SINGH JASSAL  
[Signature (in existing old name)]

I hitherto known as JUDGE SINGH SIRKIBANDH S/o GURCHARAN SINGH, R/o Street No.-1, Jiwan Nagar, Kotkapura, Distt. Faridkot, Punjab-151204, have changed my name and shall hereafter be known as JUDGE SINGH.

It is certified that I have complied with other legal requirements in this connection.

JUDGE SINGH SIRKIBANDH  
[Signature (in existing old name)]

I hitherto known as PAYAL VARYANI D/o HARISH KUMAR VARYANI and W/o VISHAL LALWANI, residing at A-60, Shalimar Enclave, Near Shiv Mandir, Kamla Nagar, Agra, Kiraoli, Agra, Uttar Pradesh-282005, have changed my name and shall hereafter be known as MEHAK LALWANI.

It is certified that I have complied with other legal requirements in this connection.

PAYAL VARYANI  
[Signature (in existing old name)]

I hitherto known as MADHU ANIL SHARMA alias MADHU ANIL BHAI SHARMA W/o ANIL SHARMA, R/o Flat No.-1 Second Floor Plot No.74 and 75 Mahalakshmi Plaza, Sector-5 Rajendra Nagar, Mahalakshmi Plaza (Near M4U Cinema), Sahibabad, Ghaziabad, Uttar Pradesh-201005. have changed my name and shall hereafter be known as MADHU BALA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

MADHU ANIL SHARMA alias MADHU ANIL BHAI  
SHARMA  
[Signature (in existing old name)]

I hitherto known as SUKHDEV son of MOHAN LAL, residing at VPO Naugajja, Distt. Jalandhar-144301, Punjab, India, have changed my name and shall hereafter be known as SUKHDEV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SUKHDEV  
[Signature (in existing old name)]

I hitherto known as RAVI SHANKAR PAL S/o NANDLAL PAL, R/o Gram Bakhariya, Post Mangalpur, Varanasi, Uttar Pradesh-221107, have changed my name and shall hereafter be known as GUDDU MAALIK.

It is certified that I have complied with other legal requirements in this connection.

RAVI SHANKAR PAL  
[Signature (in existing old name)]

I, NAVITA SINGH W/o SUJEET PRATAP SINGH, R/o AE-10, NTPC Colony, Unchahar, FGTP, Rae Bareli, Uttar Pradesh-229406, have changed the name of my minor daughter JAGRITI SINGH, aged about 11 years and she shall hereafter be known as TEJASVINI TEJAPRIYA SINGHA.

It is certified that I have complied with other legal requirements in this connection.

NAVITA SINGH  
[Signature of Guardian]

I hitherto known as PREETHI ULLAS ACHAR W/o G S SIDDEGOWDA, residing at 179/1 2Nd Floor, Agra Village, HSR Layout Sec-1, Bengaluru, Karnataka-560102, have changed my name and shall hereafter be known as PREETHI SIDDEGOWDA.

It is certified that I have complied with other legal requirements in this connection.

PREETHI ULLAS ACHAR  
[Signature (in existing old name)]

I, GEETHA K W/o PREMNATH S, residing at No. 22 H Block, C A R South, Adugodi Police Quatrs, Bengaluru, Karnataka-560030, have changed the name of my minor son SATVIK P, aged 8 years and he shall thereafter be known as THANEESH PREMNATH.

It is certified that I have complied with other legal requirements in this connection.

GEETHA K  
[Signature of Guardian]

I hitherto known as PIYUSH S/o BHEEMA PRASAD, R/o No. 537, Kanasu, 12th Cross, VHBCS Layout, Veerannapalya, Arabic College, Bangalore North, Bengaluru, Karnataka-560045, have changed my name and shall hereafter be known as PIYUSH PRASAD SHARMA.

It is certified that I have complied with other legal requirements in this connection.

PIYUSH  
[Signature (in existing old name)]

I hitherto known as ABHISHEK S/o ISHWAR SINGH, R/o RZ-20 A/1, Gali No. 3, Main Sagarpur, South West Delhi-110046, have changed my name and shall hereafter be known as ABHISHEK RAJPUT.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK  
[Signature (in existing old name)]

I hitherto known as NIDHI ANAND W/o ANKUR ANAND, R/o H. No. 43, Lane No.11, Defence Colony, Sector D, Ambala Cantt, Ambala, Haryana, have changed my name and shall hereafter be known as VIJEYTA ANAND.

It is certified that I have complied with other legal requirements in this connection.

NIDHI ANAND  
[Signature (in existing old name)]

I hitherto known as RENU SHARMA W/o AKASH KUMAR AGRAWAL, residing at Dharmagarh, Kalahandi, Odisha-766015, have changed my name and shall hereafter be known as RENU AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

RENU SHARMA  
[Signature (in existing old name)]

I hitherto known as NEELAM KUMARI W/o RAKESH KUMAR, R/o 292-B, Shivala Colony, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as NEELAM.

It is certified that I have complied with other legal requirements in this connection.

NEELAM KUMARI  
[Signature (in existing old name)]

I hitherto known as JAGDISH RAI S/o BAKHU RAM, residing at H.No. 114 Ward No.-3, Mohalla Sheikhan, Sujjanpur, Sujjanpur (Rural), Gurdaspur, Punjab-145023, have changed my name and shall hereafter be known as JAGDISH RAJ.

It is certified that I have complied with other legal requirements in this connection.

JAGDISH RAI  
[Signature (in existing old name)]

I hitherto known as SHOREYA GUPTA S/o NEERAJ GUPTA, residing at D 77 First Floor, Ramprastha Colony Chander Nagar, PO Chander Nagar, Distt. Ghaziabad Uttar Pradesh-201011, have changed my name and shall hereafter be known as SHAURYA MAHAJAN.

It is certified that I have complied with other legal requirements in this connection.

SHOREYA GUPTA  
[Signature (in existing old name)]

I, GAURAV VASHIST S/o ANIL KUMAR VASHIST, residing at D-362 Gali No.-9, Ram Kumar Sharma Property, Dealer Office Prem Nagar, Najafgarh Paprawat South West Delhi, Delhi-110043, have changed the name of my minor daughter MYRA VASHIST, aged 6 years and she shall hereafter be known as MYRAA VASHIST.

It is certified that I have complied with other legal requirements in this connection.

GAURAV VASHIST  
[Signature of Guardian]

I hitherto known as V K SAHU alias VINOD KUMAR SAHU alias VINOD KUMAR SHAHO S/o BHAGWANDEEN SAHU, residing at Village Bharwa Sumerpur, Post Bharwa Sumerpur, Sumerpur Hamirpur, Uttar Pradesh-210502, have changed my name and shall hereafter be known as VINOD KUMAR SAHU.

It is certified that I have complied with other legal requirements in this connection.

V K SAHU alias VINOD KUMAR SAHU alias VINOD KUMAR SHAHO  
[Signature (in existing old name)]

I hitherto known as PARTEEK KUMAR S/o RAMTIRATH, residing at 887, Ward No. 2, Satnali, Mahendragarh, Haryana-123024, have changed my name and shall hereafter be known as PARTEEK PUNGHAL.

It is certified that I have complied with other legal requirements in this connection.

PARTEEK KUMAR  
[Signature (in existing old name)]

I hitherto known as SMITA D/o SATYA DEO ROY W/o MUKESH KUMAR, residing at Pride-A601, HRC Professional Hub, 1/2 Vaibhav Khand, Indirapuram, Shipra Sun City, Ghaziabad, Uttar Pradesh-201014, have changed my name and shall hereafter be known as SMITA SATYADEO ROY.

It is certified that I have complied with other legal requirements in this connection.

SMITA  
[Signature (in existing old name)]

I, SHEETU SINGH S/o MAHENDRA SINGH, R/o House Number 2/754 C, Street Number-17, Nand Nagri, North East Delhi, Delhi-110093, have changed the name of my minor son SUMIT KUMAR, aged 10 years and he shall hereafter be known as RITIK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SHEETU SINGH  
[Signature of Guardian]

I hitherto known as ADITYA KUMAWAT S/o RADHESHYAM KUMAWAT, residing at VPO Purohit ka Bas, Sikar, Rajasthan-332027, have changed my name and shall hereafter be known as LOKENDRA KUMAR KUMAWAT.

It is certified that I have complied with other legal requirements in this connection.

ADITYA KUMAWAT  
[Signature (in existing old name)]

I hitherto known as SUNITA DEVI alias RINA DEVI W/o BRIJKISHOR, residing at Sudama Chak, Jhanga, Kushinagar, Uttar Pradesh-274203, have changed my name and shall hereafter be known as REENA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SUNITA DEVI alias RINA DEVI  
[Signature (in existing old name)]

I, AMAR NATH MEHTA S/o SHIVNATH PRASAD MEHTA, residing at H No.-134, New Shastri Nagar, Purnia, Bihar-854301, have changed the name of my minor daughter PARI MEHTA, aged 10 years and she shall thereafter be known as ARUSHEI MEHTA.

It is certified that I have complied with other legal requirements in this connection.

AMAR NATH MEHTA  
[Signature of Guardian]

I hitherto known as UNNAMALAI alias N SAROJA ACHI alias N SAROJA NATARAJAN D/o PERIAKARUPPAN SINNAKARUPPAN W/o L R M NATARAJAN, residing at #445 2nd Cross, Near Krishna Temple Road Indiranagar 1st Stage, Bangalore, Karnataka-560038, have changed my name and shall hereafter be known as N SAROJA.

It is certified that I have complied with other legal requirements in this connection.

UNNAMALAI alias N SAROJA ACHI alias N SAROJA  
NATARAJAN  
[Signature (in existing old name)]

I hitherto known as NIDHI JAIN W/o ASHISH JAIN, residing at 1/7530, Gali No-4, Chander Nagar, Saharanpur, Uttar Pradesh-247001, have changed my name and shall hereafter be known as MANYA JAIN.

It is certified that I have complied with other legal requirements in this connection.

NIDHI JAIN  
[Signature (in existing old name)]

I hitherto known as BIJAY CHANDRA BOSE S/o CHANDRA BOSE, residing at Chakkalakkal House, Samajam Road, Vaduthala S.O, Ernakulam, Kerala-682023, have changed my name and shall hereafter be known as BIJOY BOSE.

It is certified that I have complied with other legal requirements in this connection.

BIJAY CHANDRA BOSE  
[Signature (in existing old name)]

I hitherto known as SUKHDEV KAUR W/o GURDAS SINGH, R/o Village Chaina, Tehsil Jaitu, District Faridkot, Punjab, have changed my name and shall hereafter be known as JOGINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHDEV KAUR  
[Signature (in existing old name)]

I hitherto known as HARJAWANT SINGH S/o DARSHAN SINGH, R/o Village Sonkera, Tehsil Nilokheri, Distt Karnal, Haryana, have changed my name and shall hereafter be known as RAJWANT SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARJAWANT SINGH  
[Signature (in existing old name)]

I hitherto known as SUSHMA RANI W/o RAJINDER KUMAR, resident of House No. 388, New Mehar Singh Colony, Tripuri Town, Patiala, Punjab-147001, have changed my name and shall hereafter be known as DEEPIKA.

It is certified that I have complied with other legal requirements in this connection.

SUSHMA RANI  
[Signature (in existing old name)]

I hitherto known as RAHUL NIGAM S/o AJAY NIGAM, residing at 130, Sec-15, Vasundhra, Ghaziabad, Uttar Pradesh-201012. have changed my name and shall hereafter be known as RRAHUL NIGAM.

It is certified that I have complied with other legal requirements in this connection.

RAHUL NIGAM  
[Signature (in existing old name)]

I hitherto known as MANTOSH KUMAR S/o BALKHILA RAM, R/o Post Biswar, Mairwa Siwan, Bihar-841239, have changed my name and shall hereafter be known as ROHIT SINGH DIVYAKIRTI.

It is certified that I have complied with other legal requirements in this connection.

MANTOSH KUMAR  
[Signature (in existing old name)]

I hitherto known as JANAPANA HAREESH S/o JANAPANA RAMAREDDY, residing at EWS2, BK Guda, Near Himalaya Boys Hostel, Sanjeeva Reddy Nagar, Ameerpet, PO: Sanjeev Reddy Nagar, Dist: Hyderabad, Telangana- 500038, have changed my name and shall hereafter be known as JANAPANA HAREESH REDDY.

It is certified that I have complied with other legal requirements in this connection.

JANAPANA HAREESH  
[Signature (in existing old name)]

I hitherto known as PAVASH K T alias PAVASH KURIYADI THARAMMAL S/o KUNHAMMAD, residing at Kanthiramulla Parambil Payyoli Payyoli Payyoli Quilandy Kozhikode, Kerala-673522, have changed my name and shall hereafter be known as FAWAS KTI have changed my name only not my religion.

It is certified that I have complied with other legal requirements in this connection.

PAVASH K T alias PAVASH KURIYADI THARAMMAL  
[Signature (in existing old name)]

I hitherto known as MANDEEP SINGH S/o JAGJEET SINGH, residing at B-16, Second Floor, Jail Road, Aasha Park, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as KAWALPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANDEEP SINGH  
[Signature (in existing old name)]

I hitherto known as KANDIBOYINA NAGESHWARI RAO alias K NAGESHWARI RAO D/o KANDIBOYINA NAGSHANKAR RAO W/o RAVI TEJA NAMBU, residing at S-202 No 12 Eshwara Enclave 11th Main Road HMT Layout 1st Block Near HMT Water Tank Vidyaranyapura Vtc Vidyaranyapura Po Vidyaranyapura, District Bengaluru, State Karnataka-560097, have changed my name and shall hereafter be known as NAGESHWARI NAMBU.

It is certified that I have complied with other legal requirements in this connection.

KANDIBOYINA NAGESHWARI RAO alias K  
NAGESHWARI RAO  
[Signature (in existing old name)]

I hitherto known as DEVDATT S/o GOKUL SINGH, residing at Nagla Jhaddi, Post-Khairpur, Laharbarkula, Kasganj, Uttar Pradesh-207403, have changed my name and shall hereafter be known as NARAYAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

DEVDATT  
[Signature (in existing old name)]

I, CHAVA RAMESH S/o PICCHAI, R/o H.No.6-199, Adigoppula Guntur, Andhra Pradesh-522612, have changed the name of my minor daughter SADANALA MANASWINI aged 12 years and she shall hereafter be known as CHAVA MANASWANI.

It is certified that I have complied with other legal requirements in this connection.

CHAVA RAMESH  
[Signature of Guardian]

I hitherto known as SWARNJEET KAUR W/o ARWINDER SINGH, R/o Dera Mohamad Shah, Azmatpur, Thaska Miranji (308), Kurukshetra, Haryana-136129, have changed my name and shall hereafter be known as SWARANJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SWARNJEET KAUR  
[Signature (in existing old name)]

I, SAMEER MAGOO S/o VIJAY KUMAR MAGOO, R/o R-291, First Floor, Greater Kailash-I, S.O, Greater Kailash, South Delhi, Delhi-110048, have changed the name of my minor son SHIVAAY MAGOO aged 7 years and he shall hereafter be known as SHIVAAYA MAGOO.

It is certified that I have complied with other legal requirements in this connection.

SAMEER MAGOO  
[Signature of Guardian]

I hitherto known as S GOPAL alias SUBRAMANIAM GOPAL S/o TIRUVARUR PICHU SUBRAMANIAM IYER, R/o E-340A, Greater Kailash-1, Greater Kailash S.O, South Delhi, Delhi-110048, have changed my name and shall hereafter be known as SUBRAMANIAM GOPAL.

It is certified that I have complied with other legal requirements in this connection.

S GOPAL alias SUBRAMANIAM GOPAL  
[Signature (in existing old name)]

I hitherto known as MANINDER KAUR W/o HARVINDER SINGH BHATIA, R/o 16-B, Silver Creek 2, Lohgarh, S.A.S. Nagar (Mohali), Punjab-140603, have changed my name and shall hereafter be known as MANINDER KAUR BHATIA.

It is certified that I have complied with other legal requirements in this connection.

MANINDER KAUR  
[Signature (in existing old name)]

I hitherto known as DAMAN PREET RANDHAWA S/o MANMOHAN SINGH RANDHAWA, R/o House No.205, Sector 70, SAS Nagar, Mohali, Punjab, have changed my name and shall hereafter be known as PARAMRAJ SINGH RANDHAWA.

It is certified that I have complied with other legal requirements in this connection.

DAMAN PREET RANDHAWA  
[Signature (in existing old name)]

I hitherto known as ALAHMEHAR S/o ZILE SINGH, residing at House No.-24, Shyam Enclave, Najafgarh, Delhi-110043, have changed my name and shall hereafter be known as SONU.

It is certified that I have complied with other legal requirements in this connection.

ALAHMEHAR  
[Signature (in existing old name)]

I, RAMKISHAN VERMA S/o RAM PRAKASH, residing at Mahajan, Kurawali, Kuraoli, Mainpuri, Uttar Pradesh-205265, have changed the name of my minor daughter RUHI aged 10 years and she shall thereafter be known as PANKUDI VERMA.

It is certified that I have complied with other legal requirements in this connection.

RAMKISHAN VERMA  
[Signature of Guardian]

I hitherto known as FULKESHARI DEVI W/o SUKHADEV SINGH, residing at-Vill-Pachariya, Kajja, Aurangabad, Jakhim, Bihar-824122, have changed my name and shall hereafter be known as FULBASIYA DEVI.

It is certified that I have complied with other legal requirements in this connection.

FULKESHARI DEVI  
[Thumb Impression]

I hitherto known as PAPU MUDULI S/o MANGARAJ MUDULI, residing at Banakhandi, PO:- Junci, Konark, Puri, Odisha-752111, have Changed my name and shall hereafter be known as KARTIK KUMAR MUDULI.

It is certified that I have complied with other legal requirements in this connection.

PAPU MUDULI  
[Signature (in existing old name)]

I hitherto known as SEETA KOL W/o HARISH PATEL, residing Ward No.-08, Bhahera Tola Gram Mairtola, PO: Bhamraha, Dist: Shahdol, Madhya Pradesh- 484774, have changed my name and shall hereafter be known as SEETA PATEL.

It is certified that I have complied with other legal requirements in this connection.

SEETA KOL  
[Signature (in existing old name)]

I, VISHAL SONI son of SITA RAM SONI, residing at House No.-1, Ward No.3, Village Todapur, Hailymandi, Gurgoan, Haryana-122504, have changed the name of my minor son AKSHAY SONI aged 14 years and he shall hereafter be known as LUV VERMA.

It is certified that I have complied with other legal requirements in this connection.

VISHAL SONI  
[Signature of Guardian]

I hitherto known as GENU KUMARI W/o KALESHWAR SINGH, residing at Gram- Tiur Nagar, Post- T Basdiha, Thana-Mohanpur Bansdiha, Gharmara, Mohanpur, Deoghar Jharkhand-814120, have changed my name and shall hereafter be known as ANITA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

GENU KUMARI  
[Signature (in existing old name)]

I hitherto known as RITU DEVI W/o KARTIK MAHATO, R/o G 903 G Block, Sangam Vihar, Devil, South Delhi, Delhi-110080, have changed my name and shall hereafter be known as DULARI VERMA.

It is certified that I have complied with other legal requirements in this connection.

RITU DEVI  
[Signature (in existing old name)]

I hitherto known as BABLOO S/o HARI PRASAD MOURYA, R/o Khasra No-24/16, Gali No-5/7, Jharoda Part-3, Burari, North Delhi, Delhi-110084, have changed my name and shall hereafter be known as BABLOO MOURYA.

It is certified that I have complied with other legal requirements in this connection.

BABLOO  
[Signature (in existing old name)]

I hitherto known as SUHANI KUMARI D/o-MUNA TIWARI, residing at Shahbazpur, Shahbazpur, Patna, Bihar-804453, have changed my name and shall hereafter be known as SHALU KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SUHANI KUMARI  
[Signature (in existing old name)]

I hitherto known as NAVDEEP S/o SHRI BHAGWAN, residing at house No. 02, Ward No. 01, Morka(110), Bhiwani, Haryana-127028, have changed my name and shall hereafter be known as NAVDEEP LAKHLAN.

It is certified that I have complied with other legal requirements in this connection.

NAVDEEP  
[Signature (in existing old name)]

I hitherto known as ASHKAR KHAN D/o DILIP KHAN, residing at-Akkhasar, PO: Akasar, DIST: Bikaner, Rajasthan-334001, have changed my name and shall hereafter be known as JASMINE KHAN.

It is certified that I have complied with other legal requirements in this connection.

ASHKAR KHAN  
[Signature (in existing old name)]

I hitherto known as SUJANA MOTAMARRY alias BATCHU SUJANA D/o CHINA CHENCHAYYA BATCHU W/o MOTAMARRY KRANTI KUMAR, residing at Block

No 10 Fb Jains Sudarshana Apt 174 Madambakkam Main Road, Rajakilpakkam Sembakkam Kancheepuram Selaiyur, Tamil Nadu 600073, have changed my name and shall hereafter be known as SUJANA BATCHU.

It is certified that I have complied with other legal requirements in this connection.

SUJANA MOTAMARRY alias BATCHU SUJANA  
[Signature (in existing old name)]

I hitherto known as JUGINDER KAUR W/o PREM SAROOP, residing at VPO. Bhanowal, Tehsil Dasuya, Distt. Hoshiarpur, Punjab-144213, India, have changed my name and shall hereafter be known as JOGINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

JUGINDER KAUR  
[Signature (in existing old name)]

I hitherto known as KALAVATI W/o ARJUN, residing at- ekri, Akari, Fatehpur, Bilanda, Uttar Pradesh-212645, have changed my name and shall hereafter be known as SHYAM KALI.

It is certified that I have complied with other legal requirements in this connection.

KALAVATI  
[Thumb Impression]

I, WAHID AHMED S/o SAGIR AHMAD, residing at Ekta nagar, post office, ward no 27, Dhamtari(m), PO: Dhamtari, DIST: Dhamtari, Chhattisgarh- 493773, have changed the name of my minor son GULAM HUSSAIN WARSII, aged 09 years and he shall hereafter be known as AARIS HUSEN AHMED.

It is certified that I have complied with other legal requirements in this connection.

WAHID AHMED  
[Signature of Guardian]

I hitherto known as LAKSHMI KANT PYARE LAL S/o BHUNESHWAR PRASAD, residing at- Akodhi, Akodhi, Mohaniya, Akodhi, Kaimur(Bhabua), Bihar-821109, have changed my name and shall hereafter be known as RAM PYARE PRASAD.

It is certified that I have complied with other legal requirements in this connection.

LAKSHMI KANT PYARE LAL  
[Signature (in existing old name)]

I, DHEERENDRA PRATAP SINGH S/o PATAN DEEN, residing at Kartik Bihar Colony, Barel, Barabanki, Barel, Barail, Bara Banki, Nawabganj, Uttar Pradesh-225001, have changed the name of my minor son TEJAS KUMAR, aged 07 years and he shall hereafter be known as ARNAV SINGH.

It is certified that I have complied with other legal requirements in this connection.

DHEERENDRA PRATAP SINGH  
[Signature of Guardian]

I hitherto known as SHIRISH NIGAM S/o ASHOK KUMAR NIGAM, residing at Flat No A1/904 9th Floor Sanghvi Valley Mumbai Pune Road Opp. Ozone Valley Parsik Nagar Kalwa(W) Thane Kalwa PO Kalwa Distt. Thane, Maharashtra-400605, have changed my name and shall hereafter be known as SHIRISSH NIGAMM.

It is certified that I have complied with other legal requirements in this connection.

SHIRISH NIGAM  
[Signature (in existing old name)]

I hitherto known as NAVNEET SINGH S/o BALVINDER SINGH, R/o Vill. Nanglan PO Ajnaha, Hoshiarpur, Punjab-144404, have changed my name and shall hereafter be known as NAVNEET SINGH PARMAR.

It is certified that I have complied with other legal requirements in this connection.

NAVNEET SINGH  
[Signature (in existing old name)]

I, ANIL KUMAR S/o SH. MADAN LAL, residing at F-97, 1st Floor, Suncity, Golf Course Road, Sector-54, Gurgaon, Haryana-122011, have changed the name of my minor son KRISHIV, aged 11 years and he shall hereafter be known as KRISHIV GARG.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR  
[Signature of Guardian]

I hitherto known as INDERJEET SINGH SOKHI alias INDER JEET SINGH SOKHI S/o PRITAM SINGH, R/o L-59 Kirti Nagar, Ramesh Nagar, West Delhi, Delhi-110015, have changed my name and shall hereafter be known as INDER JEET SOKHI.

It is certified that I have complied with other legal requirements in this connection.

INDERJEET SINGH SOKHI alias  
INDER JEET SINGH SOKHI  
[Signature (in existing old name)]

I hitherto known as UDAYA VENKATESHA V N alias UDAY VENKATESH NARASIMHA BHAT alias UDAY V N BHAT S/o NARASIMHA BHAT, R/o Raga 2-4-228/11, Kotekani Road, Opp. Maruti Showroom, Kuntikan, Mangalore, Dakshina Kannada, Karnataka-575004, have changed my name and shall hereafter be known as UDAY BHAT.

It is certified that I have complied with other legal requirements in this connection.

UDAYA VENKATESHA V N alias UDAY VENKATESH  
NARASIMHA BHAT alias UDAY V N BHAT  
[Signature (in existing old name)]

I, SHAIK ZAMEER AHAMMAD S/o SHAIK MOHAMMED GHOUSE, residing at 2-3-376, Venkata Ramana Layout Behind LIC Building, Tirupati Urban, Tirupati, Andhra Pradesh-517501, have changed the name of my minor daughter SHAIK TAHSEEN NOORI, aged 10 years and she shall hereafter be known as SHAIK RIDA ZOHRA.

It is certified that I have complied with other legal requirements in this connection.

SHAIK ZAMEER AHAMMAD  
[Signature of Guardian]

I hitherto known as RADHA MISHRA D/o SARVESH KUMAR TRIVEDI W/o DEEPAK MISHRA, residing at 168 B, Moh-Azizganj, Post-Mumukshu Ashram, Shahjahanpur, Uttar Pradesh-242001, have changed my name and shall hereafter be known as SADHANA TRIPATHI.

It is certified that I have complied with other legal requirements in this connection.

RADHA MISHRA  
[Signature (in existing old name)]

I hitherto known as MUSTAFA JAMALI alias MUSTAFA MADARWALA alias MUSTAFA HUSSAIN S/o YUSUF GULAM ALI, R/o 267, New Patliputra, Fatima Manjil, Boring Road Patna, Patliputra, Bihar-800013, have changed my name and shall hereafter be known as M. MUSTAFA M. Y. MADARWALA.

It is certified that I have complied with other legal requirements in this connection.

MUSTAFA JAMALI alias MUSTAFA MADARWALA  
alias MUSTAFA HUSSAIN  
[Signature (in existing old name)]

I hitherto known as ARVIND KUMAR S/o DHANIRAM, residing at Bilanda, Rarua, Post-Mohabbatpur, Mainpuri, Uttar Pradesh-205268, have changed my name and shall hereafter be known as JITENDRA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ARVIND KUMAR  
[Signature (in existing old name)]

I hitherto known as DALJIT SINGH S/o BACCHAN SINGH, residing at House No.-3114/31, Vishnu Garden, Near Hanuman Mandir, Sector-105, Gurgaon, PO: Gurgaon, DIST: Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as DALJEET VIRDY.

It is certified that I have complied with other legal requirements in this connection.

DALJIT SINGH  
[Signature (in existing old name)]

I, VISHNU KUMAR S/o RAM NARESH, residing at Vill. P.O. Taruwapur Devari Bujurg, PS Jafaharganj, Jafarganj, Daveri Bujurg, P.O.: Khajuha, Distt.: Fatehpur, Uttar Pradesh-212657, have changed the name of my minor son SWASTIK, aged 09 years and he shall hereafter be known as AKSHANT.

It is certified that I have complied with other legal requirements in this connection.

VISHNU KUMAR  
[Signature of Guardian]

I, YAMINI TIWARI W/o MANOJ TIWARI, residing at Bhotha, P.O.: Bhotha, Distt.: Mahasamund, Chhattisgarh-493449, have changed the name of my minor daughter ROSHNI TIWARI, aged 11 years and she shall hereafter be known as ANANYA TIWARI.

It is certified that I have complied with other legal requirements in this connection.

YAMINI TIWARI  
[Signature of Guardian]

I hitherto known as MEMAN MOHAMADJUNED S/o MEMAN IQBAL, residing at 1-1-44, Dakshini Faliyu Lal Tavar, Nandod, Narmada, Gujarat-393145, have changed my name and shall hereafter be known as ZUBER BHAI EQBAL BHAI MEMON.

It is certified that I have complied with other legal requirements in this connection.

MEMAN MOHAMADJUNED  
[Signature (in existing old name)]

I hitherto known as VINOD SINGH NEGI S/o PRATAP SINGH NEGI, residing at Ladyura, Jhupulchaura, Ladyura, Almora, Uttarakhand-263637, have changed my name and shall hereafter be known as VIRAT SINGH NEGI.

It is certified that I have complied with other legal requirements in this connection.

VINOD SINGH NEGI  
[Signature (in existing old name)]

I hitherto known as DHARMENDRA KUMAR S/o LALBABU SINGH, residing at Gram Chainpur, Post-Shahar Telpa, Thana Karpi, Shahar Telpa, Arwal, Bihar-804419, have changed my name and shall hereafter be known as SURAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDRA KUMAR  
[Signature (in existing old name)]

I hitherto known as SUNANDA CHANDRA W/o RITESH CHANDRA, residing at NR Khokkor Saheb, Barddhaman(M), P.O.: Nutanganj, Distt. Barddhaman, West Bengal-713102, have changed my name and shall hereafter be known as SUNANDA DAS.

It is certified that I have complied with other legal requirements in this connection.

SUNANDA CHANDRA  
[Signature (in existing old name)]

I hitherto known as RAMA MURTI W/o AJIT SINGH, residing at H. No. 49, Badsa (77), Jhajjar, Badli, Haryana-124105, have changed my name and shall hereafter be known as BABLI.

It is certified that I have complied with other legal requirements in this connection.

RAMA MURTI  
[Thumb Impression]

I, SABIR ALI S/o SHARAFT ALI, R/o Bendur, P.O.: Ahiraulibazar, Beandar, Kushinagar, Uttar Pradesh-274149, have changed the name of my minor daughter ZIYA SHEKH, aged 07 years and she shall hereafter be known as ANAM SHEIKH.

It is certified that I have complied with other legal requirements in this connection.

SABIR ALI  
[Signature of Guardian]

I hitherto known as MADHURI DEVI W/o VISHAL KUMAR, residing at Village Nawner, Post Dihra, P.S Obra, Dihra, Aurangabad, Bihar-824130, have changed my name and shall hereafter be known as Km. MADHURI.

It is certified that I have complied with other legal requirements in this connection.

MADHURI DEVI

[Signature (in existing old name)]

I hitherto known as DIVYANSHI TRIPATHI PANDEY W/o RAVI NARAYAN PANDEY, R/o House No.-471, D-4, Sultanpuri, C-Block, North West Delhi, Delhi- 110086, have changed my name and shall hereafter be known as DIVYANSHI PANDEY.

It is certified that I have complied with other legal requirements in this connection.

DIVYANSHI TRIPATHI PANDEY

[Signature (in existing old name)]

I hitherto known as SARO DEVI W/o VIJAY KUMAR, residing at Farida, Mai farida, P.O.: Mai farida, Distt.: Nalanda, Bihar-803119, have changed my name and shall hereafter be known as SARVILA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SARO DEVI

[Signature (in existing old name)]

I hitherto known as SAURBH SHARMA S/o ANAND PRAKASH SHARMA, R/o RC 531, Azad Vihar, Khora, Colony, Khora, Ghaziabad, Uttar Pradesh-201309, have changed my name and shall hereafter be known as DUSHYANT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SAURBH SHARMA

[Signature (in existing old name)]

I, VARSHA RANI W/o RAJESH KUMAR, residing at Road No. 01, Near Walmi, Vrindavan Colony Block-B, Muradpur, P.O.: Mubarakapur, Distt.: Patna, Bihar-801505, have changed the name of my minor daughter PAYAL KUMARI aged 17 years and she shall hereafter be known as ARADHYA SINGH.

It is certified that I have complied with other legal requirements in this connection.

VARSHA RANI

[Signature of Guardian]

I hitherto known as RAGHUVVEER S/o INDA RAM, R/o Rohili, Barmer, Rajasthan-344035, have changed my name and shall hereafter be known as RAGHUVVEER CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

RAGHUVVEER

[Signature (in existing old name)]

I hitherto known as GANGAMMA W/o UMESH, R/o A-Hoahalli Kasaba Hobli, Turuvekere Taluk, Tumkur, Karnataka-572212, have changed my name and shall hereafter be known as GANGAMMA S.

It is certified that I have complied with other legal requirements in this connection.

GANGAMMA

[Signature (in existing old name)]

I hitherto known as SHAMSEEDA BEGUM W/o MUSTAKEEM ALI, R/o Gram Sindhawali, Post-Miet, Meerut City, Distt.-Meerut, Uttar Pradesh-250002, have changed my name and shall hereafter be known as SHAMSHIDA BEGUM.

It is certified that I have complied with other legal requirements in this connection.

SHAMSEEDA BEGUM

[Signature (in existing old name)]

I, SURESHI MEENA W/o PRAKASH MEENA, R/o Kemla, Distt. Karauli, Rajasthan-322220, have changed the name of my minor son SONU BARBAD aged about 12 years and he shall hereafter be known as SONU BARWAL.

It is certified that I have complied with other legal requirements in this connection.

SURESHI MEENA

[Signature of Guardian]

I, DURGAVIJAY S/o KAILASH NATH, residing at Vill. Tendua, Tendua Khurd, Parsauni, Gorakhpur, Uttar Pradesh-273201, have changed the name of my minor son RITURAJ aged 11 years and he shall thereafter be known as NITYANAND RAI.

It is certified that I have complied with other legal requirements in this connection.

DURGAVIJAY

[Signature of Guardian]

I, KRISHNA DEV PANDEY S/o PRITHVI NATH PANDEY, residing at Devigarh Benti Kunda, Pratapgarh, Uttar Pradesh-230204, have changed the name of my minor son RUDRA KRISHNA PANDEY aged 12 years and he shall thereafter be known as PARV PANDEY.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA DEV PANDEY  
[Signature of Guardian]

I hitherto known as VEENUS KUMAR S/o RAJ SINGH, R/o 1640, Ward No.-5, Chawla Colony, Sonipat, Haryana-131001, have changed my name and shall hereafter be known as VEENUS KUNDU.

It is certified that I have complied with other legal requirements in this connection.

VEENUS KUMAR  
[Signature (in existing old name)]

I hitherto known as JHUMER RAM alias JHUMAR RAM S/o RAM DEV JANGID, residing at Baipura, Merta Road, Nagaur, Rajasthan-341511, have changed my name and shall hereafter be known as JHOOMAR RAM.

It is certified that I have complied with other legal requirements in this connection.

JHUMER RAM alias JHUMAR RAM  
[Signature (in existing old name)]

I hitherto known as SHUBHAM S/o PATI RAM, residing at U.G.F-5, Khasra No.-510/511, Bharat Apartment, Shakti Enclave, Burari, Delhi-110084, have changed my name and shall hereafter be known as SHUBHAM NAUGAIN.

It is certified that I have complied with other legal requirements in this connection.

SHUBHAM  
[Signature (in existing old name)]

I hitherto known as BALWINDER KAUR W/o INDERPAL SINGH, residing at 1738, Ward No.-5, Garhsankar, Distt.-Hoshiarpur, Punjab-144527, have changed my name and shall hereafter be known as ROZY RANI.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER KAUR  
[Signature (in existing old name)]

I, hitherto known as MANHAR GURAM alias MANHAR SINGH D/o INDERJIT SINGH, W/o RAJ MOHINDER SINGH, R/o C-704 Som Vihar Apartments, R.K. Puram, South West Delhi, Delhi-110022, have changed my name and shall hereafter be known as MANHAR SINGH GURAM.

It is certified that I have complied with other legal requirements in this connection.

MANHAR GURAM alias MANHAR SINGH  
[Signature (in existing old name)]

I hitherto known as BHAGYASHREE DEVAGOUDA GUNDAWADE D/o DEVAGOUDA GUNDAWADE W/o BAHUBALI CHOUGALA, R/o at Shegunshi, Tal Athani, District Belagavi, State Karnataka-591220, have changed my name and shall hereafter be known as BHAGYASHREE BAHUBALI CHOUGALA.

It is certified that I have complied with other legal requirements in this connection.

BHAGYASHREE DEVAGOUDA GUNDAWADE  
[Signature (in existing old name)]

I, SATISH CHANDRA ARYA S/o Late Sri KHYALI RAM ARYA, R/o House No. 118 Ranidhara Top, Near Shankar Bhawan Hiradungari, Almora, P.O. Almora, Distt. Almora, Uttarakhand-263601, have changed the name of my minor daughter PRIYANGI aged 6 years and she shall hereafter be known as PRASHANSA NANDA.

It is certified that I have complied with other legal requirements in this connection.

SATISH CHANDRA ARYA  
[Signature of Guardian]

I, SHANKAR LAL S/o KALA RAM, residing at Deengarh, Alamsar, Chohtan, Barmer, Rajasthan-344702, have changed the name of my minor son JITU alias JITENDAR SUTHAR aged 16 years and he shall hereafter be known as JITENDAR SUTHAR.

It is certified that I have complied with other legal requirements in this connection.

SHANKAR LAL  
[Signature of Guardian]

I hitherto known as RAJESH KUMAR alias RAJESH KUMAR GARG S/o PREM CHAND GARG, residing at H.No.B-1/636, Raj Mahajan Street, Near Govt High School (Boys), Handiaya Bazar, Barnala, District Barnala, Punjab-148101, India, have changed my name and shall hereafter be known as RAJESH GARG.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR alias RAJESH KUMAR GARG  
[Signature (in existing old name)]

I hitherto known as DHANANJAY KAPOOR S/o SUSHIL KUMAR KAPOOR, residing at E-4/4 First Floor E Block Private Road, DLF Phase 1, VTC Sikanderpur Ghosi(68) P.O. DLF QE, District Gurgaon, State Haryana-122002, have changed my name and shall hereafter be known as DANANJAY KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

DHANANJAY KAPOOR  
[Signature (in existing old name)]

I hitherto known as SHIVAM S/o ASHOK KUMAR, residing at H.No.257, Ward No.11, Old Grain market, Moga, District Moga, Punjab-142001, India, have changed my name and shall hereafter be known as SHIVAM AGGARWAL

It is certified that I have complied with other legal requirements in this connection.

SHIVAM  
[Signature (in existing old name)]

I hitherto known as MUKUND PRASAN N S/o NAGARAJAN, residing at 422-Thiru VI Ka Nagar, Sembiyam Perambur, Chennai Tamil Nadu-600011, have changed my name and shall hereafter be known as PRASAN NAGARAJAN.

It is certified that I have complied with other legal requirements in this connection.

MUKUND PRASAN N  
[Signature (in existing old name)]

I hitherto known as PRABHAVATHI W/o Late HANUMANTHARAJU, R/o No.19, Makenahalli, Sompura, Narasapura, Narasipura, Bangalore Rural, Karnataka-562111, have changed my name and shall hereafter be known as M SHANTHAMMA

It is certified that I have complied with other legal requirements in this connection.

PRABHAVATHI  
[Signature (in existing old name)]

I hitherto known as NEERU BANSAL W/o GANTANTAR BANSAL, residing at Ward No.5, Subhash Colony, Tapa, Tehsil Tapa, District Barnala, Punjab-148108, India, have changed my name and shall hereafter be known as NEERU JINDAL

It is certified that I have complied with other legal requirements in this connection.

NEERU BANSAL  
[Signature (in existing old name)]

I hitherto known as JASLEEN SINGH S/o SATPAL SINGH, R/o Village Kanshi Nagar, P.O. Mehtan, Tehsil Phagwara, Distt Kapurthala-144402, Punjab, India, have changed my name and shall hereafter be known as JASDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASLEEN SINGH  
[Signature (in existing old name)]

I hitherto known as BALJEET KAUR W/o BALWINDER SINGH, residing at Guru Angad Nagar, Indra Basti, Sohian Road, Sangrur, District Sangrur, Punjab-148001, India, have changed my name and shall hereafter be known as CHARANJIT KAUR

It is certified that I have complied with other legal requirements in this connection.

BALJEET KAUR  
[Signature (in existing old name)]

I hitherto known as BALWINDER SINGH SOMAL S/o BACHAN SINGH, residing Village Uksi, Post Office Dhudhal Kalan, District Ludhiana, Punjab-141119, India, have changed my name and shall hereafter be known as BALWINDER SINGH

It is certified that I have complied with other legal requirements in this connection.

BALWINDER SINGH SOMAL  
[Signature (in existing old name)]

I hitherto known as DALJEET SINGH S/o SARDUL SINGH, R/o Village Maghanian, P.O. Maghnia, District Mansa-151503, Punjab, India, have changed my name and shall hereafter be known as JEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

DALJEET SINGH  
[Signature (in existing old name)]

I hitherto known as NEERAJ GUPTA W/o RAKESH MAHAJAN, R/o House No. S/11 224, Mohalla Dhakki, Mahajan Niwas Dhaki, Pathankot, Punjab-145001, have changed my name and shall hereafter be known as NEERJA MAHAJAN.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ GUPTA  
[Signature (in existing old name)]

I hitherto known as MONIKA GUPTA alias MONIKA KAPILA alias MONIKA W/o VIKAS KAPILA, residing at House No. 778, Street No. 9, Krishna Nagar, Khanna, Ludhiana, District Ludhiana, Punjab-141401, India, have changed my name and shall hereafter be known as MONIKA GUPTA

It is certified that I have complied with other legal requirements in this connection.

MONIKA GUPTA alias MONIKA KAPILA alias MONIKA  
[Signature (in existing old name)]

I hitherto known as PATIL SAYALI RAVINDRA alias SAYALI RAVINDRA PATIL D/o RAVINDRI SHRIPATI PATIL W/o SHAILESH RAVINDRA GHANMODE, residing at Kotoli, Kolhapur, Kotoli, Maharashtra-416230, have changed my name and shall hereafter be known as SAYALI SHAILESH GHANMODE.

It is certified that I have complied with other legal requirements in this connection.

PATIL SAYALI RAVINDRA alias SAYALI RAVINDRA  
PATIL  
[Signature (in existing old name)]

I hitherto known as ASAWARI GHATAGE alias ASAWARI AJAY GHATAGE alias ASAWARI A GHATAGE D/o AJAY AMRIT GHATAGE, residing at 203 Shalimar View, 63, 4th Cross, 7th Main Srirampuram, VTC Bangalore, District Bangalore, State Karnataka-560021, have changed my name and shall hereafter be known as ASAWARI GHATAGE.

It is certified that I have complied with other legal requirements in this connection.

ASAWARI GHATAGE alias ASAWARI AJAY GHATAGE  
alias ASAWARI A GHATAGE  
[Signature (in existing old name)]

I hitherto known as MUNISH SHARMA S/o NARAIN DATT, residing at House No. 002, Tower No 18, Royale Estate Zirakpur Sas Nagar, (Mohali) Punjab-140603, have changed my name and shall hereafter be known as MUNISHWAR DATT.

It is certified that I have complied with other legal requirements in this connection.

MUNISH SHARMA  
[Signature (in existing old name)]

I hitherto known as MUKUL KATARE S/o D K KATARE, residing at 28B-M R 4 Road, Vivekanand Ward, Shambhu Shri Appartment, Ekta Nagar, Jabalpur Madhya Pradesh-482002, have changed my name and shall hereafter be known as JAY.

It is certified that I have complied with other legal requirements in this connection.

MUKUL KATARE  
[Signature (in existing old name)]

I hitherto known as MOHAMMAD SHAHID S/o MD SALIM ANSARI, residing at Near Masjid, R.N. Dutta Road, Ward No.-16, Forbesganj, Forbesganj, Forbesganj, P.O.: Forbesganj, Distt.: Araria, Bihar-854318, have changed my name and shall hereafter be known as SHAHID ANSARI.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD SHAHID  
[Signature (in existing old name)]

I hitherto known as VIKASH KUMAR S/o RISHIDEV ROY, residing at Village Ram Krishna Nagar, Digha Polson, Dinapur cum Khagaul, P.O. Digha Ghat, Distt. Patna, Bihar-800011, have changed my name and shall hereafter be known as NITISH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VIKASH KUMAR  
[Signature (in existing old name)]

I hitherto known as STEFFI alias Ms. K STEFFI W/o PANKAJ KUMAR D/o M KUPPUSAMY, residing at H.No. 6-296/2/3, Second Floor Bank Colony, Aeronautic Enclave, Qutubullapur, Kutbullapur, Medchal-Malkajgiri, Telangana-500055, have changed my name and shall hereafter be known as STEFFI.

It is certified that I have complied with other legal requirements in this connection.

STEFFI alias Ms. K STEFFI  
[Signature (in existing old name)]

I, RAM VILAS SHAKYA S/o MIHILAL SHAKYA, residing at Kila Road Muhalla-Najafali Aliganj Etah Aliganj Uttar Pradesh 207247, have changed the name of my minor Daughter TANVI SHAKYA alias AKSHITA SHAKYA aged 17 Years, and she shall hereafter be known as AKSHITA SHAKYA.

It is certified that I have complied with other legal requirements in this connection.

RAM VILAS SHAKYA  
[Signature of Guardian]

I hitherto known as MOHAN KUMAR S/o INDRADEV SINGH, residing at Bishun Bigha, Barheta, Po- Barheta, Distt. Jehanabad, Bihar- 804423, have changed my name and shall hereafter be known as AKSHAY KUMAR .

It is certified that I have complied with other legal requirements in this connection.

MOHAN KUMAR  
[Signature (in existing old name)]

I hitherto Known as DILSHER SINGH S/o JASWANT SINGH, R/o Village Fatehgarh Korotana, Fatehgarh Korotana, Moga, Punjab, 142042, have changed my name and shall hereafter be known as YOGRAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

DILSHER SINGH  
[Signature (in existing old name)]

I hitherto known as GIRJESH PAL S/o SHIV POOJAN, residing at Avtar Chak, Belatarik, Siddharthnagar, Uttar Pradesh-272206, have changed my name and shall hereafter be known as AJAY PAL.

It is certified that I have complied with other legal requirements in this connection.

GIRJESH PAL  
[Signature (in existing old name)]

I LALLU KUMAR S/o PREM RAY, R/o Chakaram, Buddha Colony, Phulwari, Patna G.P, Patna, Bihar- 800001, have Changed the name of my minor son AADIN KUMAR aged 11 years and he shall hereafter be known as ADITYA RAJ.

It is certified that I have complied with other legal requirements in this connection.

LALLU KUMAR  
[Signature of Guardian]

I hitherto known as SUMMY RAY W/o-PINKU KUMARRAY, residing at- Bhagwandas Lalbagh Jethiyahi, Ward 20, Post lalbagh, Darbhanga, PO: Darbhanga, DIST: Darbhanga, Bihar- 846004, have changed my name and shall hereafter be known as SUMMI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SUMMY RAY  
[Signature (in existing old name)]

I hitherto known as VIJAY W/o NARESH CHAND, residing at- House No.- 994, Rithani, Meerut, PO: I.P. Partapur, DIST: Meerut, Uttar Pradesh- 250103, have changed my name and shall hereafter be known as KAMLESH.

It is certified that I have complied with other legal requirements in this connection.

VIJAY  
[Signature (in existing old name)]

I hitherto known as JITENDRA PRASAD S/o PARMESHWAR SINGH, residing at - 773, Nai Sarai, Nai Sarai, Bihar, PO: Biharsharif, Distt. Nalanda, Bihar- 803101, have changed my name and shall hereafter be known as ABHISHEK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA PRASAD  
[Signature (in existing old name)]

I hitherto known as AJAY KUMAR S/o SHAMBHU SINGH, residing at Graam- Datauli, Hurka, Po- Hurka, Dist- Rohtas, Bihar- 821312, have changed my name and shall hereafter be known as GUNAL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR  
[Signature (in existing old name)]

I hitherto known as DALWINDER S/o DIYAL SINGH, residing at Nawanshahr, Rasulpur, Nawanshahr, Punjab, 144513, have changed my name and shall hereafter be known as DALWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

DALWINDER  
[Signature (in existing old name)]

I, KRISHNA KUMAR DAS S/o Late GUNNA NAND LAL DAAS, residing at Durga Mandir ke Najdik, Jhanjharpur, Simra, Po Simra, Dist- Madhubani, Bihar- 847404, have changed the name of my minor son UMANG, aged 8 years and he shall hereafter be known as SARTHAK UMANG.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA KUMAR DAS  
[Signature of Guardian]

I hitherto known as SHANTI DEVI W/o NANDU CHAUDHARY, residing at Ward-11, Vill- Mahisaur, Mahisanrh, Po mahisaur, Distt. Vaishali, Bihar- 844505, have changed my name and shall hereafter be known as CHINTA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SHANTI DEVI  
[Signature (in existing old name)]

I hitherto known as KUMARI RIYA PRATAP D/o KUMAR RAVI PRATAP, residing at Ward No. 27, Jagjivan nagar, Near imli chauk, Bettiah, Bettiah, PO: Bettiah, Distt. West Champaran, Bihar- 845438, have changed my name and shall hereafter be known as KUMARI SHREYA PRATAP.

It is certified that I have complied with other legal requirements in this connection.

KUMARI RIYA PRATAP  
[Signature (in existing old name)]

I hitherto known as CHETHAN S/o CHANDRASHEKHAR DANDIN, residing at E/6/51 Neelakanteswar Temple Hunasagi Hunsgi Hunasgi Shorapur Yadgir, Karnataka-585215, have changed my name and shall hereafter be known as CHETAN C DANDIN.

It is certified that I have complied with other legal requirements in this connection.

CHETHAN  
[Signature (in existing old name)]

I hitherto known as NEELAM RAVI TEJA S/o NEELAM SRINIVASULU, residing at H.no.3-154 SLV Estates Aspari Road Mandigiri Panchayathi Behind Bheema Dhaba Adoni, Kurnool, Andhra Pradesh-518301, have changed my name and shall hereafter be known as NEELAM AAKASHAM.

It is certified that I have complied with other legal requirements in this connection.

NEELAM RAVI TEJA  
[Signature (in existing old name)]

I hitherto known as RAMKUMAR PL alias RAMKUMAR PALANIYAPPAN alias RAMKUMAR P alias P RAMKUMAR S/o PALANIYAPPAN, residing at 7-5-8A Chetti Kulam Vadakarai Singampunari Singampunari South Singampunari Sivaganga Tirupathur, Tamil Nadu-630502, have changed my name and shall hereafter be known as P RAMKUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAMKUMAR PL alias RAMKUMAR PALANIYAPPAN  
alias RAMKUMAR P alias P RAMKUMAR  
[Signature (in existing old name)]

I hitherto known as MOHIT S/o MANJIT SINGH, R/o Vill Sunderpur, Bhagran, Dasuya, Hoshiarpur, Punjab- 144205, have changed my name and shall hereafter be known as MOHIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

MOHIT  
[Signature (in existing old name)]

I, NOOR HASSAN S/o NOOR MOHAMMD, R/o 112/33, Shantinagar, Balco Nagar, Korba, Chhattisgarh- 495684, have changed the name of my minor son NOOR AMAAN aged about 16 years and he shall hereafter be known as S N AMAAN.

It is certified that I have complied with other legal requirements in this connection.

NOOR HASSAN  
[Signature of Guardian]

I hitherto known as RISHABH GUPTA S/o RAJENDRA PRAKASH GUPTA, R/o Gausganj, Musanagar, Banger, Kanpur, Dehat, Uttar Pradesh- 209208, have changed my name and shall hereafter be known as RITIK GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RISHABH GUPTA  
[Signature (in existing old name)]

I hitherto known as AKASH DEBNATH S/o DEBASISH BHATTACHERJEE, R/o 1, No Ramgopal Sen Street Bagane Para Santipur, Nadia, West Bengal- 741404, have changed my name and shall hereafter be Known as DEBABRATA BHATTACHERJEE.

It is certified that I have complied with other legal requirements in this connection.

AKASH DEBNATH  
[Signature (in existing old name)]

I hitherto known as PARAMJIT KAUR W/o SURINDER SINGH, R/o Village Bhadas, Distt. Kapurthala-144622, Punjab, have changed my name and shall hereafter be known as SARABJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT KAUR  
[Signature (in existing old name)]

I hitherto known as PARAMJIT KAUR W/o SURJEET SINGH, R/o Jeeda, Bathinda, Punjab, have changed my name and shall hereafter be known as AMARJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT KAUR  
[Signature (in existing old name)]

I hitherto known as HARVINDER SINGH S/o SURJIT SINGH, R/o 16-B, 2nd Floor, Silver Creek 2, Opposite Skyneet Enclave, Lohgarh, S.A.S. Nagar (Mohali), Punjab-140603, have changed my name and shall hereafter be known as HARVINDER SINGH BHATIA.

It is certified that I have complied with other legal requirements in this connection.

HARVINDER SINGH  
[Signature (in existing old name)]

I hitherto known as KANAKA W/o KRISHNAMURTHY K S, R/o Kampalapura Village and Post, Ravanduru Hobali Periyapatna Tallukau, Mysuru, Karnataka-571107, have changed my name and shall hereafter be known as MANJULA.

It is certified that I have complied with other legal requirements in this connection.

KANAKA  
[Signature (in existing old name)]

I hitherto known as PARUL KHATARKER S/o PARASRAM KHATARKER, R/o Ward No. 25, Ramnagar, Betul, Madhya Pradesh- 460001, have changed my name and shall hereafter be known as VIKRANT KHATARKER.

It is certified that I have complied with other legal requirements in this connection.

PARUL KHATARKER  
[Signature (in existing old name)]

I hitherto known as MANJEET SINGH MARAVI S/o BUDHRAM SINGH MARAVI, R/o House No. 01, Ward No. 12, Amakhoh Ryt, Dindori, Madhya Pradesh- 481778, have changed my name and shall hereafter be known as MATTE SINGH MARAVI.

It is certified that I have complied with other legal requirements in this connection.

MANJEET SINGH MARAVI  
[Signature (in existing old name)]

I hitherto known as JITENDRA KUMAR SINGH S/o BINDESHWARI SINGH, R/o Gram Kisundeo Chhapar, Gopalganj, Bihar- 841438, have changed my name and shall hereafter be known as RAM PRAKASH SINGH.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA KUMAR SINGH  
[Signature (in existing old name)]

I hitherto known as PRITAM SINGH S/o TEHAL SINGH, R/o Ward No. 2, Garden Colony, Patti, District Tarn Taran- 143416, Punjab, have changed my name and shall hereafter be known as PRITAM SINGH BHULLAR.

It is certified that I have complied with other legal requirements in this connection.

PRITAM SINGH  
[Signature (in existing old name)]

I hitherto known as GURLEEN KAUR SANDHU D/o BHUPINDER SINGH, R/o Mansurwal Bet, Sub Tehsil Dhilwan, Distt. Kapurthala, Punjab-144804, have changed my name and shall hereafter be known as GURLEEN KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURLEEN KAUR SANDHU  
[Signature (in existing old name)]

I, MANJINDER SINGH S/o JAGIR SINGH, R/o Village Kawan, PO Alampur, Tehsil Dasuya, Distt. Hoshiarpur, Punjab, have changed the name of my minor son GURNOOR SINGH BHATTI age 14 years and he shall hereafter be known as GURNOOR SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANJINDER SINGH  
[Signature of Guardian]

I, SOWMYA W/o AROKYASWAMY, R/o 1498/11, Ramaiah Road, Behind Ashoka Clinic, Krishnamurthypuram, Mysore, Karnataka- 570004, have changed the name of my minor daughter RENNELL LAUREN aged about 15 years and she shall hereafter be known as PREKSHA S.

It is certified that I have complied with other legal requirements in this connection.

SOWMYA  
[Signature of Guardian]

I hitherto known as ASHA RANI alias MANJU RANI D/o HANS RAJ, W/o JAGDISH KUMAR, R/o House No. 445, Sector-20, Part 2nd Huda Sirsa, Haryana- 125055, have changed my name and shall hereafter be known as ANJU RANI.

It is certified that I have complied with other legal requirements in this connection.

ASHA RANI alias MANJU RANI  
[Signature (in existing old name)]

I hitherto known as SHRI RAM DHRUV S/o KALYAN SINGH DHRUV, R/o House Num 102, Satnami Para, Bano, Gudha, Kabeerdham, Chhattisgarh- 491336, have changed my name and shall hereafter be known as HARIRAM DHRUV.

It is certified that I have complied with other legal requirements in this connection.

SHRI RAM DHRUV  
[Signature (in existing old name)]

I hitherto known as RUPAN KUMAR S/o RAMNARESH RAY, R/o 100 Basti Jalal, Dighwara, Saran, Bihar- 841221, have changed my name and shall hereafter be known as SANJIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RUPAN KUMAR  
[Signature (in existing old name)]

I hitherto known as KUSUM W/o SANDEEP RAWAT, residing at Village Tunagi, Post Devprayag, Bamana, PO: Kharsadi, Distt. Tehri Garhwal, Uttarakhand- 249192, have changed my name and shall hereafter be known as KUSUM DEVI.

It is certified that I have complied with other legal requirements in this connection.

KUSUM  
[Signature (in existing old name)]

I hitherto known as MANISH H CHAWARA S/o HARSUKHLAL CHAWARA, R/o Jhitkhaiyan Mai Asthan, Muzaffarpur, Anchal Mushahari, Muzaffarpur, Bihar- 842003, have changed my name and shall hereafter be known as MANISH KUMAR CHAWARA .

It is certified that I have complied with other legal requirements in this connection.

MANISH H CHAWARA  
[Signature (in existing old name)]

I hitherto known as KIRTY SOMAN Wife of RAJESH SOMAN, resident of G-1, Plot 20/21, 'OM Enclave', National Income Tax Society, Near Dabha Toll, Post: Wadi, Distt. Nagpur, Maharashtra-440023, have changed my name and shall hereafter be known as KIRTY RAJESH SOMAN.

It is certified that I have complied with other legal requirements in this connection.

KIRTY SOMAN  
[Signature (in existing old name)]

I hitherto known as ABHISHEK R. Son of SRI RAVISHANKAR R. residing at No. 2335, 1st Floor, 2nd 'A' Cross 16th 'B' Main, HAL 2nd Stage Bengaluru North, Bengaluru-560008, Karnataka, have changed my name and shall hereinafter be known as YASHAS R.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK R.  
[Signature (in existing old name)]

I, RAHUL RANA S/o GOPAL SINGH RANA R/o H. No. 121, LIG Nagar Shiv Mandir, Mukharji Nagar, Dewas, Madhya Pradesh-455001, have changed the name of my minor son KOUSTUBH RANA alias RAGHVENDRA RANA aged 6 years and he shall hereafter be known as RAGHVENDRA RANA.

It is certified that I have complied with other legal requirements in this connection.

RAHUL RANA  
[Signature of Guardian]

I, SUNANDHA KARATTUPARAMBIL SUKUMARAN W/o BIJU NB, residing at A18-001 Provident Cosmo City Pudupakkam Dr Abdul Kalam Rd Pudupakkam Kancheepuram, Tamil Nadu-603103, have changed the name of my minor son HRISHIKESH N B aged 13 years, and he shall hereafter be known as HRISHIKESH N BIJU.

It is certified that I have complied with other legal requirements in this connection.

SUNANDHA KARATTUPARAMBIL SUKUMARAN  
[Signature of Guardian]

I hitherto known as SARANYA SAMPATH alias SARANYA S W/o PRASANNA K, residing at 2141 Sobha Winchester 200 Feet Radial Road Kovilambakkam Chennai Koilambakkam Kancheepuram Tamil Nadu-600117, have changed my name and shall hereafter be known as SARANYA SULOCHANA.

It is certified that I have complied with other legal requirements in this connection.

SARANYA SAMPATH alias SARANYA S  
[Signature (in existing old name)]

I hitherto known as PRANJAL SINGH S/o SHASHI BHUSHAN SINGH, residing at 127/624 W-1 Block Saket Nagar Juhi Colony Kanpur Nagar Uttar Pradesh-208014, have changed my name and shall hereafter be known as PRANJAL KRISHNAD.

It is certified that I have complied with other legal requirements in this connection.

PRANJAL SINGH  
[Signature (in existing old name)]

I hitherto known as H K KUMAR alias HONNURAPPA KUSHIL KUMAR S/o T HONNURAPPA, residing at 1438, 20th Main Road, 1st Sector, Near Eurokids HSR Layout Bangalore, South HSR Layout, Bangalore South, Bangalore Karnataka-560102, have changed my name and shall hereafter be known as KUSHIL KUMAR H.

It is certified that I have complied with other legal requirements in this connection.

H K KUMAR alias HONNURAPPA KUSHIL KUMAR  
[Signature (in existing old name)]

I, MAHENDRA SINGH S/o JANBED SINGH, residing at Rup Nagar, Pakhna, Farrukhabad, Uttar Pradesh - 205302, have changed the name of my minor daughter ASHAVI SINGH aged 12 years and she shall hereafter be known as PARI YADAV.

It is certified that I have complied with other legal requirements in this connection.

MAHENDRA SINGH  
[Signature of Guardian]

I hitherto known as RANI RAJENDRA SHIRODKAR D/o CHANDRAHAS SHANTAPPA VERNEKAR and W/o RAJENDRA SHIRODKAR, residing at 200/38C Opp Mahaveer Garden, Hindawadi Belgaum, Hindawadi, Karnataka - 590011, have changed my name and shall hereafter be known as SEETAL RAJENDRA SHIRODKAR.

It is certified that I have complied with other legal requirements in this connection.

RANI RAJENDRA SHIRODKAR  
[Signature (in existing old name)]

I hitherto known as MERU D/o SUSHIL KUMAR KANSAL, resident of 78, Street No. 2C, Anand Nagar B, Patiala, Punjab-147001, India, have changed my name and shall hereafter be known as MERU KANSAL.

It is certified that I have complied with other legal requirements in this connection.

MERU  
[Signature (in existing old name)]

I hitherto known as RANO W/o SUKHDEV RAM, R/o VPO Gohawar, G.T. Road, Tehsil Phillaur, Distt Jalandhar-144409, Punjab, have changed my name and shall hereafter be known as RANJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

RANO  
[Signature (in existing old name)]

I hitherto known as ANU D/o BEER SINGH, R/o A-12058, Gali No.2, Focal Point, Jawahar Nagar, Distt Amritsar-143001, Punjab, have changed my name and shall hereafter be known as UJALA.

It is certified that I have complied with other legal requirements in this connection.

ANU  
[Signature (in existing old name)]

I, RAJESH NARAYAN S/o NARAYANA BN, residing at #112, Kasaba Hobali, Gaddebindenahalli, VTC: Channarayapatna Taluk, PO: Janivara, District Hassan, State Karnataka-573116, have changed the name of my minor son PURVIK R NARAYAN aged 4 year and he shall hereafter be known as ARYAN R NARAYAN.

It is certified that I have complied with other legal requirements in this connection.

RAJESH NARAYAN  
[Signature of Guardian]

I hitherto known as KANWAL KRISHAN S/o KARAM CHAND, R/o House No. 128, Ward No. 3, Near Krishna Mandir, Jain Street, Jakhali Mandi, Tehsil Tohana, District Fatehabad, Haryana-125133, have changed my name and shall hereafter be known as KANWAL KRISHAN SINGLA.

It is certified that I have complied with other legal requirements in this connection.

KANWAL KRISHAN  
[Signature (in existing old name)]

I hitherto known as SONA SAVLANI D/o GHANSHYAM DASS HARYANI, residing at House No-E-368, 2nd Floor, Greater Kailash-2, Delhi-110048, have changed my name and shall hereafter be known as SONA HARYANI.

It is certified that I have complied with other legal requirements in this connection.

SONA SAVLANI  
[Signature (in existing old name)]

I hitherto known as HARSHA ANAND W/o ASHISH TIWARI, residing at 111 B Block Sumadhura Paramount Serene Apartment Manipal County Road Vtc Singasandra Po Singasandra District Bengaluru State Karnataka-560068, have changed my name and shall hereafter be known as HARSHA TIWARI.

It is certified that I have complied with other legal requirements in this connection.

HARSHA ANAND  
[Signature (in existing old name)]

I hitherto known as VANDANAPU V S S H P DHARMARAJA alias VENKATASIVASAIHANUMAPHANIDHARMARAJA VANDANAPU alias VANDANAPU V S S HANUMA PHANI DHARMA RAJA S/o VANDANAPU CHINA RAMABRAHMAM, residing at H No 3-63 3th Ward Near Kalyanamandapam Jangareddigudem Mandal Vtc Lakkavaram District West Godavari State Andhra Pradesh-534451, have changed my name and shall hereafter be known as VANDANAPU DHARMARAJA.

It is certified that I have complied with other legal requirements in this connection.

VANDANAPU V S S H P DHARMARAJA alias  
VENKATASIVASAIHANUMAPHANIDHARMARAJA  
VANDANAPU alias VANDANAPU V S S HANUMA  
PHANI DHARMA RAJA  
[Signature (in existing old name)]

I hitherto known as B KSHITIJ REDDY S/o B A SANTOSH, residing at Plot No.200, Satya Nagar Colony, Kothapet, Saroornagar, Po: Saroornagar, Dist: K.V. Rangareddy, Telangana-500035, have changed my name and shall hereafter be known as KSHITIJ REDDY BIMIDI.

It is certified that I have complied with other legal requirements in this connection.

B KSHITIJ REDDY  
[Signature (in existing old name)]

I hitherto known as VARUNPREET SINGH SANDHU S/o NIRMAL SINGH, R/o Vpo Sarawan Bodla, Tehsil Malout, District Sri Muktsar Sahib, Punjab-151210, have changed my name and shall hereafter be known as VARUNPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

VARUNPREET SINGH SANDHU  
[Signature (in existing old name)]

I hitherto known as AMARJEET SINGH DHANOA alias AMARJIT SINGH DHANOA S/o Late BADAN SINGH, R/o Flat No-2545, Pocket-2, Sector-C, Vasant Kunj, South West Delhi, Delhi-110070, have changed my name and shall hereafter be known as AMARJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMARJEET SINGH DHANOA alias AMARJIT SINGH  
DHANOA  
[Signature (in existing old name)]

I hitherto known as SUKHWINDER SINGH S/o DALIP SINGH, R/o Village Sathiala, Patti Hazipur, Distt Amritsar-143205, Punjab, have changed my name and shall hereafter be known as LAKHWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHWINDER SINGH  
[Signature (in existing old name)]

I hitherto known as RASHMI PRAKASH ANGADI W/o PRAKASH ANGADI, R/o # 236, Chindipete Oni, Mulgund Rural, Mulgund Post, Gadag, Karnataka-582117, have changed my name and shall hereafter be known as BAVARAMMA PRAKASH ANGADI.

It is certified that I have complied with other legal requirements in this connection.

RASHMI PRAKASH ANGADI  
[Signature (in existing old name)]

I hitherto known as ADITYA KUMAR S/o RAKESH KUMAR, R/o Mohalla Prem Nagar Qadian, Tehsil Batala, District Gurdaspur, Punjab-143516, have changed my name and shall hereafter be known as ADITYA.

It is certified that I have complied with other legal requirements in this connection.

ADITYA KUMAR  
[Signature (in existing old name)]

I hitherto known as LAKHBIR SINGH S/o UJAGAR SINGH RANDHAWA, R/o 15 WB (1350), Fairland Colony Near Gurudwara, Fatehgarh Churian Road, Distt Amritsar-143001, Punjab, have changed my name and shall hereafter be known as LAKHBIR SINGH RANDHAWA.

It is certified that I have complied with other legal requirements in this connection.

LAKHBIR SINGH  
[Signature (in existing old name)]

I hitherto known as GURMEL SINGH S/o VARIYAM SINGH, R/o Village Sourian, Tehsil Ajnala, Distt Amritsar, Punjab, have changed my name and shall hereafter be known as HEERA SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURMEL SINGH  
[Signature (in existing old name)]

I hitherto known as MANPREET KAUR D/o NIRMAL SINGH SANDHU, R/o House No.142/ B, Ashok Nagar, Fatehabad, Haryana-125050, India, have changed my name and shall hereafter be known as MANPREET KAUR SANDHU.

It is certified that I have complied with other legal requirements in this connection.

MANPREET KAUR  
[Signature (in existing old name)]

I hitherto known as PRIYANKA HARISHCHANDRA MAURYA W/o PANKAJ PATIAL, residing at VPO-Ajjowal, Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as PRIYANKA MAURYA.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA HARISHCHANDRA MAURYA  
[Signature (in existing old name)]

I hitherto known as PARVESH AGGARWAL S/o VINOD KUMAR AGGARWAL, residing at House No-703, Sector-15 Part-2 Gurgaon, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as PARVESH AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

PARVESH AGGARWAL  
[Signature (in existing old name)]

I hitherto known as VIDYASRI S W/o MOHAN KUMAR S, residing at No.179, Veerabhadreeswara Devastanada Beedhi Shivamoga Taluk, Choradi Shivamogga, Karnataka-577423, have changed my name and shall hereafter be known as VIDYASHREE S.

It is certified that I have complied with other legal requirements in this connection.

VIDYASRI S  
[Signature (in existing old name)]

I hitherto known as ADITYA KUMAR S/o SHRIPAL SONKAR, residing at D-1/73 Pancham Tenament Dabhoi Road Soma Talav Near Vaishnav Park Soc Vadodara Soma Talav Vadodara Gujarat-390025, have changed my name and shall hereafter be known as ADITYA MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

ADITYA KUMAR  
[Signature (in existing old name)]

I hitherto known as KRISHAN KUMAR AGARWAL S/o LAKHMI CHAND, R/o H.No-1120, Sector 14, Hisar, Haryana-125001, have changed my name and shall hereafter be known as KRISHAN KUMAR GARG.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN KUMAR AGARWAL  
[Signature (in existing old name)]

I hitherto known as RASHPAL SINGH S/o MAKHAN SINGH HUNDAL, residing at VPO. Chotala, Distt. Hoshiarpur, Punjab-144210, India, have changed my name and shall hereafter be known as RASHPAL SINGH HUNDAL.

It is certified that I have complied with other legal requirements in this connection.

RASHPAL SINGH  
[Signature (in existing old name)]

I hitherto known as GINDO W/o JOGINDER PAL, residing at Village Salempur Musalmana, PO. Randhawa Masandan, Distt. Jalandhar, Punjab-144004, India, have changed my name and shall hereafter be known as JOGINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

GINDO  
[Signature (in existing old name)]

I hitherto known as RIYA W/o KISHORE KUMAR, R/o H.No. D-142, Kedar Nagar, Shahaganj, PO-Shahaganj, Distt-Agra, Uttar Pradesh-282010, have changed my name and shall hereafter be known as KANCHAN.

It is certified that I have complied with other legal requirements in this connection.

RIYA  
[Signature (in existing old name)]

I, SONIA GANGAR wife of AMANDEEP, residing at House No. 17, Near Viridi Tractor Workshop, Aslamabad, Distt. Hoshiarpur, Punjab-146001, India, have changed the name of my minor son TEJVEER aged 14 years and he shall hereafter be known as TEJVEER SINGH GANGAR.

It is certified that I have complied with other legal requirements in this connection.

SONIA GANGAR  
[Signature of Guardian]

I hitherto known as HAWWABI W/o ABDUL KHADAR S A, residing at 13-1, Gudde Thota Angadi, Kogri Village, Koppa, PO-Shanthigrama, Dist-Chickmagalur, Karnataka-577114, have changed my name and shall hereafter be known as AVAMMA P.

It is certified that I have complied with other legal requirements in this connection.

HAWWABI  
[Signature (in existing old name)]

I, B REVANA GOUDA S/o B NINGAPPA, residing at House No 568/16, Sri Narada Muni Nilaya, Saraswathi Nagar B Block, Southern Extension Davanagere, Davanagere, Karnataka-577004, have changed the name of my minor son SIDDARTHA B R aged 15 years and he shall thereafter be known as AGASTYA B R.

It is certified that I have complied with other legal requirements in this connection.

B REVANA GOUDA  
[Signature of Guardian]

I, SANJAY KUMAR SINGH S/o RAJ KUMAR SINGH, residing at Villege-Jayashri, post- Karakat, Jaisari, PO: Motha, DIST: Rohtas, Bihar-802212, have changed the name of my minor son SUDHANSHU KUMAR aged 15 years and he shall hereafter be known as HIMANSHU KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR SINGH  
[Signature of Guardian]

I hitherto known as S.RAMA alias PENTAM LATHA D/o LAXMAIAH W/o PENTAM NAVEEN RAJ, R/o H.No.-8-74, Near:- Shasri Statue, VTC Dubbak, PO. Dubbak, Siddipet Dist, T.S, Pin-502108, have changed my name and shall hereafter be known as PENTAM LATHA.

It is certified that I have complied with other legal requirements in this connection.

S.RAMA alias PENTAM LATHA  
[Signature (in existing old name)]

I hitherto known as S MAZANTHEI son of S NGATHINGKHUI, residing at VPO. Ukhrul, District Ukhrul, Manipur-795142, have changed my name and shall hereafter be known as MAZANTHEI SHAIZA.

It is certified that I have complied with other legal requirements in this connection.

S MAZANTHEI  
[Signature (in existing old name)]

I hitherto known as SANDEEP S/o Shri DHARMPAL, R/o VPO Daulatpur District Hisar, Haryana-125121, have changed my name and shall hereafter be known as SANJIV.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP  
[Signature (in existing old name)]

I hitherto known as MUKESH JAYASAWAL S/o AYODHYA JAYSAVAL, R/o 167-A, Village Aliganj, Kotla Mubarakpur Lodhi Road, PO Lodhi Road Dist. Central Delhi, Delhi-110003, have changed my name and shall hereafter be known as SATAYAM JAYASAWAL.

It is certified that I have complied with other legal requirements in this connection.

MUKESH JAYASAWAL  
[Signature (in existing old name)]

I hitherto known as SANTOSH KUMAR SHARMA S/o ASHOK SHARMA, R/o Tara Chak, PO Bargaon, Dist. Bhojpur, Bihar-802201, have changed my name and shall hereafter be known as RAJGIR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR SHARMA  
[Signature (in existing old name)]

I hitherto known as NITU KUMARI D/o DUDH NATH SINGH, R/o SUKHARAULI BARAULI BHOJPUR, BIHAR-802207, have changed my name and shall hereafter be known as APOORVA.

It is certified that I have complied with other legal requirements in this connection.

NITU KUMARI  
[Signature (in existing old name)]

I hitherto known as RISHAB S/o DINESH CHUGH, residing at H. No. 1092/1, Chugh Market, Brahmpuri, Purana Bazar, Ludhiana, Punjab-141008, have changed my name and shall hereafter be known as RISHAB CHUGH.

It is certified that I have complied with other legal requirements in this connection.

RISHAB  
[Signature (in existing old name)]

I, RADHIKA DEVI W/o VINOD KUMAR, R/o H. No.-D-1/498, Gali No-14, Harsh Vihar, Delhi North East Delhi-110093, have changed the name of my minor daughter KRISHNA KUMARI alias KARISHMA KUMARI aged 14 years and she shall hereafter known as KARISHMA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

RADHIKA DEVI  
[Signature of Guardian]

I, MEHRUNISA KHAN W/o JAMAL KHAN, R/o C-44/15, Gali No-12/2, Near Bilal Masjid, Chauhan Bangar, Garhi Mendu, North East Delhi Delhi-110053, have changed the name of my minor son MOHD UMAR aged 12 years and he shall hereafter be known as MOHD UMAR KHAN.

It is certified that I have complied with other legal requirements in this connection.

MEHRUNISA KHAN  
[Signature of Guardian]

I hitherto known as VIJAY KUMAR GARG alias VIJAY KUMAR JAIN S/o OM PARKASH, R/o A-104, Gali No. 05, Sabzi Mandi Janakpuri Sahibabad, Mohan Nagar, Ghaziabad, Uttar Pradesh-201007, have changed my name and shall hereafter be known as VIJAY KUMAR JAIN.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR GARG alias VIJAY KUMAR JAIN  
[Signature (in existing old name)]

I hitherto known as CHETAN PRAKASH S/o ASHOK KUMAR, R/o 447 Moola Patti Kapashera Village, Delhi-110037, have changed my name and shall hereafter be known as CHETAN VATS.

It is certified that I have complied with other legal requirements in this connection.

CHETAN PRAKASH  
[Signature (in existing old name)]

I hitherto known as RAJ KUMARI W/o RAJKUMAR, R/o Gram-Rampur Masauna, Post-Lahuradewa, Tehsil-Khalilabad, PO-Khalilabad, Distt-Sant Kabir Nagar, Uttar Pradesh-272175, have changed my name and shall hereafter be known as RAJ DULARI.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMARI  
[Thumb Impression]

I hitherto known as RAVINDERPAL SINGH JAGDEV alias RAVINDER PAL SINGH JASWANT SINGH, S/o JASWANT SINGH JAGDEV, R/o. S-80A and 81, FF, BS, LHS, PVT No. 103, Param Puri, Uttam Nagar, New Delhi-110059, have changed my name and shall hereafter be known as RAVINDERPAL SINGH JAGDEV.

It is certified that I have complied with other legal requirements in this connection.

RAVINDERPAL SINGH JAGDEV alias RAVINDER PAL  
SINGH JASWANT SINGH  
[Signature (in existing old name)]

I hitherto known as KM PRIYA KUMARI alias PRIYA, D/o GAYAPAL, W/o GULSAN KUMAR, R/o Deeh, Rae Bareli, Uttar Pradesh-229310, have changed my name and shall hereafter be known as KM PRIYA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

KM PRIYA KUMARI alias PRIYA  
[Signature (in existing old name)]

I hitherto known as RUCHI MATHUR W/o PANKAJ MATHUR, R/o Flat No. 1506, Tower No. 27, Lotus Boulevard, Sector-100, VTC: Noida, PO: Maharishi Nagar, District: Gautam Buddha Nagar, Uttar Pradesh-201304, have changed my name and shall hereafter be known as RUUCHI K DEVEGYA.

It is certified that I have complied with other legal requirements in this connection.

RUCHI MATHUR  
[Signature (in existing old name)]

I hitherto known as ANVITA RAJ D/o RAJESH SRIVASTAVA W/o DHARUV SAKSENA, R/o 701, Highland Apartments, Vasundhara Enclave, Delhi-110096, have changed my name and shall hereafter be known as ANVITA RAJ SAKSENA.

It is certified that I have complied with other legal requirements in this connection.

ANVITA RAJ  
[Signature (in existing old name)]

I hitherto known as K K SINHA S/o DOMAN MISTRI residing at-Town/Vill-Chhariyari, Anchal/Thana, Makhdumpur, Distt. Jahanabad-804422, have changed my name and shall hereafter be known as AVDHESH MISTRY.

It is certified that I have complied with other legal requirements in this connection.

K K SINHA  
[Signature (in existing old name)]

I hitherto known as BARKHA ANAND D/o RAJEEV ANAND W/o NIKHIL DHINGRA, R/o G-24/3, First Floor, Rajouri Garden, Delhi-110027, have changed my name and shall hereafter be known as BARKHA ANAND DHINGRA.

It is certified that I have complied with other legal requirements in this connection.

BARKHA ANAND  
[Signature (in existing old name)]

I hitherto known as K RAVEEN KUMAR REDDY alias KUNATI RAVEEN KUMAR REDDY Son of Shri KUNATI DASARATHARAM REDDY, employed as Additional Member Traffic in the Rail Bhawan, Ministry of Railway residing at Room No. 204, Yamuna Rest House, New Delhi have changed my name and shall hereafter be known as KUNATI RAVEEN KUMAR REDDY.

It is certified that I have complied with other legal requirements in this connection.

K RAVEEN KUMAR REDDY  
alias KUNATI RAVEEN KUMAR REDDY  
[Signature (in existing old name)]

I hitherto known as LALU YADAV S/o NANDALAL YADAV, R/o Ward No. 02, Chngurahani Banjariya, Ramnagar, PO Ramnagar, Distt. West Champaran, Bihar-845106, have changed my name and shall hereafter be known as AMIT YADAV.

It is certified that I have complied with other legal requirements in this connection.

LALU YADAV  
[Signature (in existing old name)]

I, VICKY S/o TEK CHAND, R/o H.No. 403, Ward No-7, Gali No-15, Khatik basti, Sonipat, Haryana-131001, have changed the name of my minor son BHAVISHEY aged 15 years and he shall hereafter be known as BHAVISHAY.

It is certified that I have complied with other legal requirements in this connection.

VICKY  
[Signature of Guardian]

I, ABHAY KUMAR S/o SURYA BHUSHAN YADAV, residing at-H NO-148, Gali No. 2, Lakhpat Colony Part-2, Meethapur Extn, Badarpur, PO Badarpur, Distt. South Delhi, Delhi- 110044, have changed the name of my minor daughter TAPPI KUMARI aged 05 years and she shall hereafter be known as TAPASYA YADAV.

It is certified that I have complied with other legal requirements in this connection.

ABHAY KUMAR  
[Signature of Guardian]

I hitherto known as CHAUDHARY SURENDRA SINGH RAJENDRA SINGH S/o RAJENDRASINH, residing at 809, Sector- 9, Part-B, Near Chhota Bypass, Bahadurgarh Road, Jhajjar, PO Jhajjar, Distt. Jhajjar, Haryana-124103, have changed my name and shall hereafter be known as CHAUDHARY SURENDRASINGH RAJENDRASINGH.

It is certified that I have complied with other legal requirements in this connection.

CHAUDHARY SURENDRA SINGH RAJENDRA SINGH  
[Signature (in existing old name)]

I hitherto known as AJAIB KAUR W/o MADAN LAL, R/o K-39, Chanakya Place Part-II, Opp. C-1, Janak Puri, New Delhi-110059, have changed my name and shall hereafter be known as JASVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

AJAIB KAUR  
[Signature (in existing old name)]

I hitherto known as SUNIL KUMAR alias SUNIL KUMAR GUPTA S/o OM PRAKASH, R/o H.No. 90, 3rd Floor, Sreshtha Vihar, Karkardooma, East Delhi, Delhi-110092, have changed my name and shall hereafter be known as SUNIL KUMAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR alias SUNIL KUMAR GUPTA  
[Signature (in existing old name)]

I hitherto known as RAJNI alias BHAWNA NEHRA D/o KHARAITI LAL W/o MANISH NEHRA, R/o 4B/7, Tilak Nagar, Rajouri Garden, West Delhi, Delhi-110018 have changed my name and shall hereafter be known as BHAWNA NEHRA.

It is certified that I have complied with other legal requirements in this connection.

RAJNI alias BHAWNA NEHRA  
[Signature (in existing old name)]

I hitherto known as MAYURI UDDHAV GAIKWAD D/o UDDHAV BHIVSEN GAIKWAD, R/o H.No. 1177, 2nd Floor, C-Block, Udaynagar, Sector-45, Gurugram-122003, Haryana, have changed my name and shall hereafter be known as MAYURI UDDHAVRAO GAIKWAD.

It is certified that I have complied with other legal requirements in this connection.

MAYURI UDHAV GAIKWAN  
[Signature (in existing old name)]

I hitherto known as NILAM SHARMA W/o NARAYAN SHARMA, R/o Janta Road Pushpanjali Vihar, Chak Harati, Saharanpur, Uttar Pradesh-247001, have changed my name and shall hereafter be known as REKHA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

NILAM SHARMA  
[Signature (in existing old name)]

I hitherto known as SRISHTI D/o JAGBIR SINGH, R/o Plot No. 271-272, Block-B, Flat No. 2, Bhagya Vihar, Jain Colony, Village Madan Pur Dabas, Near Shiv Kali Mandir, Kanjhawala, North West Delhi, Delhi-110081, have changed my name and shall hereafter be known as SRISHTI SINGH.

It is certified that I have complied with other legal requirements in this connection.

SRISHTI  
[Signature (in existing old name)]

I hitherto known as PAWAN KUMAR SHARMA alias PAWAN KUMAR S/o CHETRAM SHARMA, R/o C-68, Sector-39, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as PAWAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR SHARMA alias PAWAN KUMAR  
[Signature (in existing old name)]

I hitherto known as DHANRAJI DEVI W/o MEWA LAL, R/o 277-B, Huts, between RIY Line, Jakhira, Rama Road, Patel Nagar, Ramesh Nagar, PO Ramesh Nagar, Distt. West Delhi, Delhi-110015, have changed my name and shall hereafter be known as DHANRA DEVI.

It is certified that I have complied with other legal requirements in this connection.

DHANRAJI DEVI  
[Thumb Impression]

I hitherto known as KM RAJNI SOBTI alias RAJNI alias KUMARI RAJNI MALHAN alias RAJNI MALHAN D/o AMRIT KUMAR SOBTI W/o RAMNATH, R/o A2/95, 1st Floor, Hastsal Road, Uttam Nagar, D.K. Mohan Garden S.O., West Delhi, Delhi-110059, have changed my name and shall hereafter be known as RAJNI MALHAN.

It is certified that I have complied with other legal requirements in this connection.

KM RAJNI SOBTI alias RAJNI alias KUMARI RAJNI  
MALHAN alias RAJNI MALHAN  
[Signature (in existing old name)]

I hitherto known as UDAY KUMAR S/o KANT SINGH, residing at S/o Kant Singh, Rampur, Mananpur, PO Mananpur, Distt Lakhisarai, Bihar-811310, have changed my name and shall hereafter be known as RAVI RAJ.

It is certified that I have complied with other legal requirements in this connection.

UDAY KUMAR  
[Signature (in existing old name)]

I hitherto known as ANKIT TIWARI S/o BHAIRO TIWARI, residing at Mathurapur, PO Nawada Ben, Distt. Bhojpur, Bihar-802162, have changed my name and shall hereafter be known as KRISHNA TIWARI.

It is certified that I have complied with other legal requirements in this connection.

ANKIT TIWARI  
[Signature (in existing old name)]

I, SANJU W/o MANISH KUMAR, residing at Rajmandir, VTC Rajmandir, PO Siswa Raja, Sub District Nautanwa, District: Maharajganj, State Uttar Pradesh, Pin Code-273302, have changed the name of my minor son KANISHK MANAS, aged 10 years and he shall hereafter be known as AARAV SINGH.

It is certified that I have complied with other legal requirements in this connection.

SANJU  
[Signature of Guardian]

I hitherto known as PARVEEN D/o SHRI BALWAN SINGH, R/o BIDHWAN BHIWANI (HR)-127046, have changed my name and shall hereafter be known as PARVEEN KUMARI.

It is certified that I have complied with other legal requirements in this connection.

PARVEEN  
[Signature (in existing old name)]

I hitherto known as MILTON AZHINAKKAL HORMESE S/o A.M. HORMESE, R/o Flat No. F3 Plot No. A29, First Floor, Shalimar Garden Ext.-2, Shahibabad, PO Sahibabad Distt. Ghaziabad, Uttar Pradesh-201005, have changed my name and shall hereafter be known as MILTON A HORMESE.

It is certified that I have complied with other legal requirements in this connection.

MILTOR AZHINAKKAL HORMESE  
[Signature (in existing old name)]

I hitherto known as LACK KUMAR S/o DINESH KUMAR, R/o SB-13, Kamruddin Nagar, Amar Colony, Nangloi, Nilothi, West Delhi, Delhi-110041, have changed my name and shall hereafter be known as LAKSHEY RATTAN.

It is certified that I have complied with other legal requirements in this connection.

LACK KUMAR  
[Signature (in existing old name)]

I hitherto known as GULSHAN GULATI S/o HC GULATI, R/o 100, Naveentam Apartments, Near N K Bagrodia Public School, Sector-9, Rohini, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as GULSHAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

GULSHAN GULATI  
[Signature (in existing old name)]

I, HIMANSHU VERMA S/o SUBHASH CHAND VERMA, R/o Plot No. 306, Flat A-1, Sector-4, Vaishali, Ghaziabad, UP-201010, have changed the name of my minor son MAAN VERMA aged 12 year and he shall hereafter be known as PARV VERMA.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHU VERMA  
[Signature of Guardian]

I, NAVEEN CHANDRA SHARMA S/o HARISH CHANDRA SHARMA, R/o 01, Gangapur Kabdwal Halduchaur Lalkuan, Haldwani, PO Haldwani, Distt. Nainital, Uttarkhand-263139, have changed the name of my minor son LAKSHIT SHARMA aged 10 year and he shall hereafter be known as LAKSHY SHARMA.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN CHANDRA SHARMA  
[Signature of Guardian]

I hitherto known as FIRDOS alias FIRDOS BEGUM D/o SALAUDDIN W/o MOHD AKHLAQ, R/o House No. 954, Gali Shamlal, Jama Masjid, Delhi G.P.O., Distt. North Delhi, Delhi-110006, have changed my name and shall hereafter be known as FIRDOS BEGUM.

It is certified that I have complied with other legal requirements in this connection.

FIRDOS alias FIRDOS BEGUM  
[Signature (in existing old name)]

I, SUSHILA DEVI W/o UPENDRA MAHATO, residing at Gambhirpur, Post Mirjapur, Gambhirpur, PO Hathwa, Distt. Siwan, Bihar-841436, have changed the name of my minor son ADARSH KUMAR aged 11 years and he shall hereafter be known as ADITYA KUMAR MAHATO.

It is certified that I have complied with other legal requirements in this connection.

SUSHILA DEVI  
[Signature of Guardian]

I hitherto known as PRSHANT PATEL S/o RAMDARAS SINGH, residing at Gram Charanadh Post Sisirit Thana Nokha, Charnarh, Rohtas, Bihar-802215, have changed my name and shall hereafter be known as MUKESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PRSHANT PATEL  
[Signature (in existing old name)]

I, PRIYANKA W/o LALIT RUHELA, R/o C-342, Chanakya Marg, Chajjupur, Shahdara, PO Shahdara, Distt. North East Delhi, Delhi-110032, have changed the name of my minor daughter SAVYA RUHELA aged 3 years and she shall hereafter be known as SRISHTI RUHELA.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA  
[Signature of Guardian]

I, MADHUSUDAN ACHARYA S/o SHRI NARAYAN, R/o Shri Laxmi Narayan Mandir, Ranjitpur Chilbila, Pratapgarh, Uttar Pradesh- 230403, have changed the name of my minor daughter AARADHYA MISHRA aged 7 years and she shall hereafter be known as ANANYA MISHRA.

It is certified that I have complied with other legal requirements in this connection.

MADHUSUDAN ACHARYA  
[Signature of Guardian]

I hitherto known as VIKASH KUMAR PAL S/o RAJESH KUMAR PAL, R/o B-452, Gali No. 16 Indraprastha Colony, Burari, North Delhi, Delhi-110084, have changed my name and shall hereafter be known as VIKASH CHANDRA.

It is certified that I have complied with other legal requirements in this connection.

VIKASH KUMAR PAL  
[Signature (in existing old name)]

I hitherto known as SRIPAD KASHINATH APTE alias DEVDAS APTE S/o KASHINATH APTE, R/o Kothi No. 11A, Ashoka Road, New Delhi, NDMC, Central Delhi, Delhi-110001, have changed my name and shall hereafter be known as DEVDAS APTE.

It is certified that I have complied with other legal requirements in this connection.

SRIPAD KASHINATH APTE alias DEVDAS APTE  
[Signature (in existing old name)]

I hitherto as KAJAL SRIVASTAVA D/o SANJAY KUMAR SRIVASTAVA, residing at Flat No. 204, Tower No. B2, SRS Royal Hills, Sector-87, Faridabad (Haryana), Pin-121002, have changed my name and shall hereafter be known as KAAJAL SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

KAJAL SRIVASTAVA  
[Signature (in existing old name)]

I hitherto known as MAHESHWAR JHA S/o NEELMANI, R/o T-341, Gali No. 26, Onkar Nagar, Tri Nagar, Onkar Nagar, PO Onkar Nagar, Distt. North West Delhi, Delhi-110035, have changed my name and shall hereafter be known as MUKESH JHA.

It is certified that I have complied with other legal requirements in this connection.

MAHESHWAR JHA  
[Signature (in existing old name)]

I hitherto known as SONU PAL S/o RAM BARAN, R/o Suswan, Malhipur Dharampur, Ainjhi, PO Asother, Distt. Fatehpur, Uttar Pradesh-212620, have changed my name and shall hereafter be known as ADITYA PAL.

It is certified that I have complied with other legal requirements in this connection.

SONU PAL  
[Signature (in existing old name)]

I hitherto known as SANJEEV KUMAR S/o BIJENDRA YADAV, residing at Ratan, Gorgi, Khagaria, Bihar-851203, have changed my name and shall hereafter be known as ABHAY YADAV.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV KUMAR  
[Signature (in existing old name)]

I hitherto known as GIRRAJ RAWAT alias GIRI RAJ S/o ASHOK, R/o Sector-31, Noida Nithari Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as GIRI RAJ.

It is certified that I have complied with other legal requirements in this connection.

GIRRAJ RAWAT alias GIRI RAJ  
[Signature (in existing old name)]

I, AMIT NAGAR S/o GORAKH NATH NAGAR, H. No.-2-1/1288, Near Anand Pur Satsang Bhawan, New Shiv Puri, Hapur, Uttar Pradesh-245101, have changed the name of my minor son VATSAL NAGAR aged 14 years and he shall hereafter be known as ANIRUDH NAGAR.

It is certified that I have complied with other legal requirements in this connection.

AMIT NAGAR  
[Signature of Guardian]

I hitherto known as SHEELA DEVI W/O SURESH RAJAK, R/o G-12/248, Sangam Vihar, Pushpa Bhawan, South Delhi, Delhi-110062, have changed my name and shall hereafter be known as SUSHELA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SHEELA DEVI  
[Thumb Impression]

I, RAMESH CHANDRA S/o RAM SAGAR MAHARAJ, R/o F 1203, Amrapali Silicon City, Sector 76, Noida Gautam Buddha Nagar Uttar Pradesh-201301, have changed the name of my minor son ARADHYA CHANDRA aged 15 years and he shall hereafter be known as ARADHYAA CHANDRA.

It is certified that I have complied with other legal requirements in this connection.

RAMESH CHANDRA  
[Signature of Guardian]

I hitherto known as MANSINGH S/o RAJ BAL, R/o 144, Bahalolapur, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as MANGE.

It is certified that I have complied with other legal requirements in this connection.

MANSINGH  
[Signature (in existing old name)]

I hitherto known as VANSIKA PATWARI alias JAANVI AGARWAL D/o MANISH PATWARI, R/o Manav Apartment, Kanke Road, Ranchi-834008, have changed my name and shall hereafter be known as JAANVI AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

VANSIKA PATWARI alias JAANVI AGARWAL  
[Signature (in existing old name)]

I hitherto known as RITA RANI alias RITU W/o JEETU D/o RAJENDER KUMAR, R/o E-194 JJ Colony Phase-2, Nangloi, West Delhi, Delhi-110041, have changed my name and shall hereafter be known as RITU.

It is certified that I have complied with other legal requirements in this connection.

RITA RANI alias RITU  
[Signature (in existing old name)]

I hitherto known as RAJESH MEENA alias RAJESH KUMAR MEENA S/o OM PRAKASH MEENA R/o F-30, Ansari Nagar, Safdarjung Enclave Delhi-110029, have changed my name and shall hereafter be known as RAJESH KUMAR MEENA.

It is certified that I have complied with other legal requirements in this connection.

RAJESH MEENA alias RAJESH KUMAR MEENA  
[Signature (in existing old name)]

I, SACHIN CHAUHAN S/o SURENDRA SINGH, House No. 137-B, Street No.8, Ganga Vihar, Dayalpur, Dayalpur, Seelam Pur, North East Delhi, Delhi-110094, have changed the name of my minor son CHIRAG CHAUHAN aged 14 years and he shall hereafter be known as RISHABHA CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

SACHIN CHAUHAN  
[Signature of Guardian]

I hitherto known as SHIVA CHAUDHARY S/o RATAN SINGH, R/o 2, Thana Naujheel, Sigoni Bangar, Managarhi, Bajna Dehat, PO Bajna, Distt. Mathura, Uttar Pradesh-281201, have changed my name and shall hereafter be known as SHISHPAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHIVA CHAUDHARY  
[Signature (in existing old name)]

I hitherto known as BHANU PRATAPP S/o PARS RAM, residing at 1/596, West Guru Angad Nagar, Laxmi Nagar, East Delhi-110092, have changed my name and shall hereafter be known as BHANU PRATAP.

It is certified that I have complied with other legal requirements in this connection.

BHANU PRATAPP  
[Signature (in existing old name)]

I, ABHINAV BHARDWAJ S/o Sh. RAVINDER KUMAR SHARMA, R/o House No. 92/F-24, Sector-7, Rohini Delhi-110085, have changed the name of my minor son VIRAJ BHARDWAJ aged 4 years and he shall be hereafter known as AVIRAJ BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

ABHINAV BHARDWAJ  
[Signature of Guardian]

I, KALPANA JHA W/o SOHAN JHA, R/o Gali No.-5, 11/87, Nehru Park, Bahadurgarh, Jhajjar, Haryana-124507, have changed the name of my minor son YUG JHA aged 16 years and he shall hereafter be known as BHARAT JHA.

It is certified that I have complied with other legal requirements in this connection.

KALPANA JHA  
[Signature of Guardian]

I hitherto known as INDRAJIT KUMAR GUPTA S/o BASANT KUMAR GUPTA, R/o E-68, Siddharth Nagar, Ashram, South Delhi, Delhi-110014, have changed my name and shall hereafter be known as RAHUL KUMAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

INDRAJIT KUMAR GUPTA  
[Signature (in existing old name)]

I hitherto known as SIMRAN JEET KAUR D/o GUR PARTAP SINGH, R/o Kh. No. 11/2, Gali No. 8, B-Block, Kamal Vihar, Kamal Pur, Burari, North Delhi, Delhi-110084, have changed my name and shall hereafter be known as SIMRRAN JEET KAUUR.

It is certified that I have complied with other legal requirements in this connection.

SIMRAN JEET KAUR  
[Signature (in existing old name)]

I hitherto known as VINOD SHARMA alias VINOD S/o DHARAM DATT, R/o 103, Moolchand Basti, Rajghat Darya Ganj, Central Delhi, Delhi-110002, have changed my name and shall hereafter be known as VINOD SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VINOD SHARMA alias VINOD  
[Signature (in existing old name)]

I hitherto known as PALAMMA RUSSALAM S/o PAUL RUSSALAM, R/o H. No.-249/1, Bhimgarh Kheri, Bakainka (17), Gurgaon, Haryana-122006, have changed my name and shall hereafter be known as CHELLAPPAN PALAMMA RUSSALAM.

It is certified that I have complied with other legal requirements in this connection.

PALAMMA RUSSALAM  
[Signature (in existing old name)]

I hitherto known as SUCHI AGARWAL W/o HARSH AGARWAL, residing at NS-29, Miyanwali Nagar, Sunder Vihar, Distt. West Delhi, Delhi-110087, have changed my name and shall hereafter be known as SUCHI GUPTA AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SUCHI AGARWAL  
[Signature (in existing old name)]

I hitherto known as RAM KISHORE alias RAM KISHOR S/o SOHAN LAL, R/o 345/28, Onkar Nagar-B, Tri Nagar, North West Delhi, Delhi-110035, have changed my name and shall hereafter be known as RAM KISHORE.

It is certified that I have complied with other legal requirements in this connection.

RAM KISHORE alias RAM KISHOR  
[Signature (in existing old name)]

I hitherto known as SAVITA W/o AJAY KUMAR, R/o H.No.-46, 2nd Floor, Sunder Park, Shastri Nagar, Delhi-110031, have changed my name and shall hereafter be known as SAVITA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SAVITA  
[Signature (in existing old name)]

I, AJAY KUMAR S/o KAMAL, R/o H.No.-46, 2nd Floor, Sunder Park, Shastri Nagar, Delhi-110031, have changed the name of my minor daughter AMMY aged 13 years and she shall hereafter be known as AMMY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR  
[Signature of Guardian]

I, AJAY KUMAR S/o KAMAL, R/o H.No.-46, 2nd Floor, Sunder Park, Shastri Nagar, Delhi-110031, have changed the name of my minor daughter AMAYA aged 8 years and she shall hereafter be known as AMAYA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR  
[Signature of Guardian]

I hitherto known as MOHIT TOMAR S/o SUDESH PAL, R/o H.No.-1507, Second Floor, Sec.-45, Gurgaon, Haryana Permanent Address Patti-Choti, Barwala, Baghpat, Uttar Pradesh-250621, have changed my name and shall hereafter be known as KABIR SINGH TOMAR. That I have changed my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

MOHIT TOMAR  
[Signature (in existing old name)]

I hitherto known as SHANKY S/o RAJINDER KUMAR, R/o H.No.-162, Seth Hukam Chand Colony Jalandhar, Punjab-144008, have changed my name and shall hereafter be known as HARSHVARDHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHANKY  
[Signature (in existing old name)]

I hitherto known as ALOK RAJ S/o VIJAY KUMAR, residing at Mnpur Bazar, Manpur Shivcharan Lane, Manpur, Gaya, Bihar-823003, have changed my name and shall hereafter be known as ALEK RAJ.

It is certified that I have complied with other legal requirements in this connection.

ALOK RAJ  
[Signature (in existing old name)]

I hitherto known as TANNU D/o SOMVIR SINGH, R/o Ward No. 1, Rishi Colony, Bagh Jahanara, Jhajjar, Haryana-124103, have changed my name and shall hereafter be known as TANNU AHLAWAT.

It is certified that I have complied with other legal requirements in this connection.

TANNU  
[Signature (in existing old name)]

I, TALAPA SUDHAKAR S/o TALAPA REDDY PICHAIAH, Permanent resident of 7-2-26, Ferozguda, Post Bowenpally, Distt.-Medchal Malkajgiri, Secunderabad, Telangana-500011, Presently residing at T-153, Jharera Village, Delhi Cantt., New Delhi-110010, have changed my name and shall hereafter be known as SUDHAKAR TALAPAREDDY.

It is certified that I have complied with other legal requirements in this connection.

TALAPA SUDHAKAR  
[Signature (in existing old name)]

I hitherto known as MANIK JATHOL D/o GURMEET SINGH, R/o H.No.-164, Street No.-3 Guru Ram Dass Nagar, Laxmi Nagar, Shakarpur East Delhi, Delhi-110092, have changed my name and shall hereafter be known as MANIK KAUR JATHOL.

It is certified that I have complied with other legal requirements in this connection.

MANIK JATHOL  
[Signature (in existing old name)]

I hitherto known as GIREEJESH alias BRIJESH CHAUDHRY S/o RAM SAWARE CHAUDHRY, R/o Post-Laxmipur Shiwala, Dharampur, Maharajganj, Uttar Pradesh-273302, have changed my name and shall hereafter be known as BRIJESH CHAUDHRY.

It is certified that I have complied with other legal requirements in this connection.

GIREEJESH alias BRIJESH CHAUDHRY  
[Signature (in existing old name)]

I hitherto known as RICHA KHULLAR SHARMA alias RICHA KHULLAR D/o NARAYAN DUTT SHARMA W/o ATUL KHULLAR, R/o Vill. Aramgarh, Ward No. 2, Bandrol(27/56), Raison, Kullu, Himachal Pradesh-175128, have changed my name and shall hereafter be known as RICHA KHULLAR.

It is certified that I have complied with other legal requirements in this connection.

RICHA KHULLAR SHARMA alias RICHA KHULLAR  
[Signature (in existing old name)]

I hitherto known as HARIOM DUBEY S/o BRAJ KISHOR DUBEY, R/o 1/30, Baag Brindavan, Karhal, Mainpuri, Uttar Pradesh-205264, have changed my name and shall hereafter be known as ARUN PRAKASH.

It is certified that I have complied with other legal requirements in this connection.

HARIOM DUBEY  
[Signature (in existing old name)]

I hitherto known as RAMPRAVESH MANJHEE S/o MAHESHWAR MANJHEE, R/o Rustampur, Kenasaray, Kena, Nawada, Bihar-805123, have changed my name and shall hereafter be known as PRESH MANJHEE.

It is certified that I have complied with other legal requirements in this connection.

RAMPRAVESH MANJHEE  
[Signature (in existing old name)]

I hitherto known as DHARM PAL alias DHARMPAL CHOUDHARY S/o RAMAVTAR CHOUDHARY, R/o H.No.3, Gali No. 3, Block-D, Mohan Nagar, VTC: Bhondsi, PO: Ghamroj, District: Gurgaon, Haryana-122102, have changed my name and shall hereafter be known as DHARMPAL CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

DHARM PAL alias DHARMPAL CHOUDHARY  
[Signature (in existing old name)]

I, SUNNY KUMAR UJJWAL S/o SHRI KIRSHANPAL, R/o Village & Post Sirsalgarh, Tehsil Baraut, Distt. Baghpat, Uttar Pradesh-250645, have changed the name of my minor son AVI UJJAWAL, aged 10 years and he shall hereafter be known as AVIRAJ UJJWAL.

It is certified that I have complied with other legal requirements in this connection.

SUNNY KUMAR UJJWAL  
[Signature of Guardian]

I hitherto known as HANSO W/o BABURAM, R/o Ghitora, Baghpat, Ghitora, Uttar Pradesh-250101, have changed my name and shall hereafter be known as HANSWATI.

It is certified that I have complied with other legal requirements in this connection.

HANSO  
[Thumb Impression]

I hitherto known as SATISH KUMAR S/o PARKASH YADAV, R/o Badhauna, Guraru, Gaya, Gurua, Bihar-824205, have changed my name and shall hereafter be known as ROHIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SATISH KUMAR  
[Signature (in existing old name)]

I, KM. NEETU W/o SUDHIR KUMAR, R/o 248/1, Kilamevai Teh. Khurja, District Bulandshar, Nikat Bharat Gas Godam, Khurja Rural, Bulandshahr, Uttar Pradesh-203131, have changed the name of my minor daughter PANKHUDI, aged 11 years and she shall hereafter be known as PEEHU.

It is certified that I have complied with other legal requirements in this connection.

KM. NEETU  
[Signature of Guardian]

I hitherto known as RAMVATI W/o Late ONKAR SINGH, R/o RZ-C3/16, Mahavir Enclave, South West Delhi, Delhi-110045, have changed my name and shall hereafter be known as RAMBHATERI.

It is certified that I have complied with other legal requirements in this connection.

RAMVATI  
[Thumb Impression]

I, TIPALI AHUJA ARORA W/o NITIN ARORA, R/o 2591 Bhagat Singh Gali Chuna Mandi, Gali No. 9 Pahar Ganj Swami Ram Tirath Nagar, New Delhi, Central Delhi-110055, have changed the name of my minor son YUG ARORA aged 5 years and he shall hereafter be known as YASH ARORA.

It is certified that I have complied with other legal requirements in this connection.

TIPALI AHUJA ARORA  
[Signature of Guardian]

I, RASHMI MITTAL W/o VIKAS MITTAL, residing at B-32, Ground Floor, Gagan Enclave, Ghaziabad, Uttar Pradesh-201001, have changed the name of my minor son MANIT MITTAL aged 16 years and he shall hereafter be known as YUV MITTAL.

It is certified that I have complied with other legal requirements in this connection.

RASHMI MITTAL  
[Signature of Guardian]

I, MANOJ SAHU S/o VISHWA NATH GUPTA, R/o House No. B-65/1, VTC Satya Enclave Prem Nagar-3, Kirari Suleman Nagar, PO. Sultanpuri, C-Block Sub. Distt. Saraswati Vihar North West Delhi-110086, have changed the name of my minor son TEJAS, aged 3 years and he shall hereafter be known as PARAM SAHU.

It is certified that I have complied with other legal requirements in this connection.

MANOJ SAHU  
[Signature of Guardian]

I hitherto known as RAVINDRA alias KARUA S/o KISHAN LAL, R/o D-14, Gali No.-1, Near Molarband School-2, Om Nagar, Mithapur, Jaitpur South Delhi, Delhi-110044, have changed my name and shall hereafter be known as RAVINDRA.

It is certified that I have complied with other legal requirements in this connection.

RAVINDRA alias KARUA  
[Signature (in existing old name)]

I hitherto known as VIGHA W/o RAMESH CHANDRA NIGAM, R/o 282, Ratan Avenue, MR-5 Road, Near Maharatneshwar Mandir, PO-Ujjain, District-Ujjain, Madhya Pradesh-456001, have changed my name and shall hereafter be known as VIDHYA NIGAM.

It is certified that I have complied with other legal requirements in this connection.

VIGHA  
[Signature (in existing old name)]

I, KUNAL VERMA S/o SH. VIJAY VERMA, R/o CB 1, 201, Supertech Capetown, Sec.-74, Noida-201301, have changed the name of my minor daughter AALYA aged 14 years and she shall hereafter be known as HRIDYA.

It is certified that I have complied with other legal requirements in this connection.

KUNAL VERMA  
[Signature of Guardian]

I hitherto known as MUSKAN D/o VINOD KUMAR, R/o 404, Dewarhu (93), Sonipat, Haryana-131001, have changed my name and shall hereafter be known as KIRAN.

It is certified that I have complied with other legal requirements in this connection.

MUSKAN  
[Signature (in existing old name)]

I hitherto known as TANIYA KHURANA D/o RAJINDER KUMAR, R/o Street No. 6, Circular Road, New Abadi, Kapurthala, Distt.: Kapurthala, Punjab-144601, have changed my name and shall hereafter be known as NEHA PUNJRATH.

It is certified that I have complied with other legal requirements in this connection.

TANIYA KHURANA  
[Signature (in existing old name)]

I hitherto known as TINKU S/o KAMLESH, R/o Manpur Post, Shitalpur, PO: Shital Pur, Distt.: Etah Uttar Pradesh-207001, have changed my name and shall hereafter be known as RINKU.

It is certified that I have complied with other legal requirements in this connection.

TINKU  
[Signature (in existing old name)]

I hitherto known as SIDDHESWARI W/o SIDDHINATH, R/o Barua, Barua, Unnao, Uttar Pradesh-209801, have changed my name and shall hereafter be known as KOKILA.

It is certified that I have complied with other legal requirements in this connection.

SIDDHESWARI  
[Thumb Impression]

I hitherto known as LALPATI DEVI W/o NANKU, R/o Laxman Pur, Gonda, Uttar Pradesh-271125, have changed my name and shall hereafter be known as LILA WATI.

It is certified that I have complied with other legal requirements in this connection.

LALPATI DEVI  
[Thumb Impression]

I, SANTOSH KUMAR ARYA S/o LATE SH. NAGESHWAR PASWAN, R/o Flat No. A-804, Shree Ganesh Apartment, Sector-7, Dwarka Sector-7, South West Delhi, Delhi-110075, have changed the name of my minor son NAMAN ARYA, aged 08 years and he shall hereafter be known as ATHARVA ARYA.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR ARYA  
[Signature (in existing old name)]

I hitherto known as BALA DEVI alias BALI DEVI D/o MANGE RAM W/o SAMINDER SINGH, R/o 264/12, Krishna Colony, Samalkha, Panipat-132101, have changed my name and shall hereafter be known as BALI DEVI.

It is certified that I have complied with other legal requirements in this connection.

BALA DEVI alias BALI DEVI  
[Signature (in existing old name)]

I hitherto known as PHOOL VATI W/o SH. PREM PRAKASH, R/o A4/259 3rd Floor, Sector 28, Rohini, Delhi-110042, have changed my name and shall hereafter be known as PHOOL VATI PRAKASH.

It is certified that I have complied with other legal requirements in this connection.

PHOOL VATI  
[Signature (in existing old name)]

I, PRAVEEN KUMAR S/o LAKHPAT SINGH, R/o WZ-B-52, Ram Dutt Enclave, DK Mohan Ganden, PO Uttam Nagar, Distt. West Delhi-110059, have changed the name of my minor son KETAN SINGH, aged 12 years and he shall hereafter be known as KESHAV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN KUMAR  
[Signature of Guardian]

I hitherto known as ROOBI W/o JAYVEER SINGH residing at H. No. 4, Vill- Akhtyarpur , Post- Daurala, Tehsil-Sardhana, Distt-Meerut, Uttar Pradesh-250221, have changed my name and shall hereafter be known as SARITA.

It is certified that I have complied with other legal requirements in this connection.

ROOBI  
[Signature (in existing old name)]

I hitherto known as OMAKAR S/o KISHAN SINGH, R/o Rudhau, Firozabad, Uttar Pradesh- 205141, have changed my name and shall hereafter be known as PAVITRA YADAV.

It is certified that I have complied with other legal requirements in this connection.

OMAKAR  
[Signature (in existing old name)]

I hitherto known as SHIPRA SONDHI D/o BALRAJ SONDHI, R/o 322C, C3 Block SFS Flats, Janakpuri, New Delhi-110058, have changed my name and shall hereafter be known as SHIPRAA SONDHI.

It is certified that I have complied with other legal requirements in this connection.

SHIPRA SONDHI  
[Signature (in existing old name)]

I, TAKAT SINGH S/O DONGAR SINGH R/o H.No. 102, G-Block Bhagya Vihar, Madan Pur Dabas, North West Delhi, Rani Khera, Delhi-110081, have changed the name of my minor son CHINTU aged 11 year and he shall hereafter be known as RITIK SINGH.

It is certified that I have complied with other legal requirements in this connection.

TAKAT SINGH  
[Thumb Impression]

I hitherto known as RIJWAN S/o MOHD.RAHISH residing at House Number-C-2, Gali Number-7, Mukund Vihar Karawal Nagar, Saba Pur Delhi, North East, Delhi-110094, have changed my name and shall hereafter be known as RIZWAN.

It is certified that I have complied with other legal requirements in this connection.

RIJWAN  
[Signature (in existing old name)]

I, GOVIND BAHADUR S/o HARI LAL, R/o H.No. 34, Kansal, Dist. SAS Nagar, Mohali, Punjab-160103, have changed the name of my minor daughter LATA aged 16 years and she shall hereafter be known as LATA THARA.

It is certified that I have complied with other legal requirements in this connection.

GOVIND BAHADUR  
[Signature of Guardian]

I hitherto known as RITU KUMAR S/o VIJAY RAY, R/o Vill. Baisakhwa, PO. Rajpur, P.S. Kesariya, Dist East Champaran, Bihar-845432, have changed my name and shall hereafter be known as RITIK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RITU KUMAR  
[Signature (in existing old name)]

I hitherto known as RAMA KANT alias RADHA SWAMI S/O GIRRAJ SINGH R/O Aundh Karkaouli, Karkoli, PO: Karkoli, DIST: Agra, Uttar Pradesh- 283123 have changed my name and shall hereafter be known as RADHA SWAMI.

It is certified that I have complied with other legal requirements in this connection.

RAMA KANT alias RADHA SWAMI  
[Signature (in existing old name)]

I hitherto known as NEERAJ DEVI W/o Sh. DINESH SINGH, R/o Nagala Behad, Dauki, Fatehabad, Agra, Uttar Pradesh-283111, have changed my name and shall hereafter be known as SAVITA.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ DEVI  
[Thumb Impression]

I hitherto known as BOBY KUMAR S/o AMIT PRAJAPATI R/o Jhuggi No-D-309, D-Block, Shahbad Dairy, Sahibabad Daulat Pur, Narela, North West Delhi, Delhi-110042 have changed my name and shall hereafter be known as BOBBY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BOBY KUMAR  
[Signature (in existing old name)]

I hitherto known as JANGALI PRASAD S/o ASHA RAM, employed as Constable (GD) at 4 Bn SSB Mohanlalganj Lucknow, MHA. GOVT. OF INDIA, residing at Madriya, Pargahwa, Bahraich, Uttar Pradesh-271865, have changed my name and shall hereafter be known as SAMEER.

It is certified that I have complied with other legal requirements in this connection.

JANGALI PRASAD  
[Signature (in existing old name)]

I, JITENDER S/o RAJBIR R/o Near hanuman mandir, Kanni Para Mohalla, Mohna(204), Faridabad, Haryana-121004 have changed the name of my minor daughter EISHA ATTRI aged 7 years and she shall hereafter be known as ISHA ATTRI.

It is certified that I have complied with other legal requirements in this connection.

JITENDER  
[Signature of Guardian]

I hitherto known as ABDUL RASID S/o MOHAMMAD KASIM, R/o E-4/114, Vinay Enclave Prem Nagar, Sultanpuri, C Block, North West Delhi-110086, have changed my name and shall hereafter be known as MD AADIL.

It is certified that I have complied with other legal requirements in this connection.

ABDUL RASID  
[Thumb Impression]

I, HARMEET SINGH Son of KULVINDER SINGH Residing at M-12, Guru Harkishan Nagar, Paschim Vihar, Delhi-110087 have changed the name of my minor daughter KAHAAAN NARULA aged 17 years and she shall hereafter be known as KAHAAAN KAUR NARULA.

It is certified that I have complied with other legal requirements in this connection.

HARMEET SINGH  
[Signature (in existing old name)]

I hitherto known as KRISHNA VERMA S/o SANJAY VERMA R/o A-1102, Design Arch Ehomes, UPSIDC Site-C, Surajpur, I.a. Surajpur, Gautam Buddha Nagar, Uttar Pradesh-201306 have changed my name and shall hereafter be known as ARYAN VERMA.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA VERMA  
[Signature (in existing old name)]

I hitherto known as NITIN KUMAR S/o KRISHAN KUMAR YADAV, R/o E-2/2, Bhagya Vihar, Jain Colony, Rani Khera, North West Delhi-110081, have changed my name and shall hereafter be known as NITIN YADAV.

It is certified that I have complied with other legal requirements in this connection.

NITIN KUMAR  
[Signature (in existing old name)]

I hitherto known as SHAIK SAMEERA D/o SHAIK RAHIM SAHEB R/O 20/287, Up, Akula Veedhi, Cuddapah, Andhra Pradesh-516001 have changed my name and shall hereafter be known as SAMEERA.

It is certified that I have complied with other legal requirements in this connection.

SHAIK SAMEERA  
[Signature (in existing old name)]

I, hitherto known as RAM NARULA S/O MAHINDER SINGH R/O D-135, 1st Floor, Arya Samaj Road, D-block, Uttam Nagar, West Delhi, Delhi-110059 have changed my name and shall hereafter be known as AYAAZ.

It is certified that I have complied with other legal requirements in this connection.

RAM NARULA  
[Signature (in existing old name)]

I, hitherto known as SHABANA AZAMI D/o MUKHTAR ALAM W/o YOGESH R/O Ward No. 4, Farrukh Nagar (Rural)(35), Farrukh Nagar, Gurgaon, Haryana-122506 have changed my name and shall hereafter be known as SNEHA.

It is certified that I have complied with other legal requirements in this connection.

SHABANA AZAMI  
[Signature (in existing old name)]

#### CHANGE OF RELIGION

I hitherto known as BHAGYESH MOHNANI S/o MURLIDHAR MOHNANI and residing at 06, Gall No 02, Park, Kamla Bhopal Po Bhopal G.p Dist Bhopal Madhya Pradesh-462001, do hereby solemnly affirm and declare that I have embraced ISLAM and re-nounced HINDUISM (HINDU)with effect from 23-12-2024.

It is certified that I have complied with other legal requirements in this connection.

BHAGYESH MOHNANI  
[Signature]

I, SHAIK SAMEERA D/o SHAIK RAHIM SAHEB R/o 20/287, Up, Akula Veedhi, Cuddapah, Andhra Pradesh-516001 do hereby solemnly affirm and declare that I have embraced HINDUISM Religion and renounced ISLAM Religion with effect from 01-02-2025.

It is certified that I have complied with other legal requirements in this connection.

SHAIK SAMEERA  
[Signature]

I, RAM NARULA S/o MAHINDER SINGH, R/o D-135, 1st Floor, Arya Samaj Road, D-block, Uttam Nagar, West Delhi, Delhi-110059, declare that I have embraced ISLAM Religion and renounced HINDU Religion w.e.f. 27.08.2024.

It is certified that I have complied with other legal requirements in this connection.

RAM NARULA  
[Signature]

I, SHABANA AZAMI D/o MUKHTAR ALAM W/o YOGESH, R/o Ward No. 4, Farrukh Nagar (Rural) (35), Farrukh Nagar, Gurgaon, Haryana-122506 do hereby solemnly affirm and declare that I have embraced HINDU religion and renounced ISLAM Religion w.e.f. 10.03.2025.

It is certified that I have complied with other legal requirements in this connection.

SHABANA AZAMI  
[Signature]

I, DIVYANSHU VERMA S/o MANOJ KUMAR VERMA, R/o Flat No.-1195, GH-14, Paschim Vihar, West Delhi, Delhi-110087, hereby undertake that I DIVYANSHU VERMA want to change my gender as FEMALE. I DIVYANSHU VERMA henceforth be known as DIVYA VERMA D/o MANOJ KUMAR VERMA.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any state, I will be personally responsible for the same and, the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

DIVYANSHU VERMA  
[Signature]

I, SONIA D/o HARIKISHAN, R/o VPO Riwara, (70), Sonipat, Haryana-131409, hereby undertake that I SONIA want to change my gender as MALE. I SONIA henceforth be known as SHIVANSH S/o HARIKISHAN.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any state, I will be personally responsible

for the same and, the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

SONIA  
[Signature]

I, SACHIN S/o RAJESH KUMAR, R/o C-135, Rajiv Gandhi Road, near Pal Dairy, Swaroop Nagar, North West Delhi, Delhi-110042, hereby undertake that I, SACHIN want to change my name to GAZAL and gender as FEMALE. I, SACHIN henceforth be known as GAZAL D/o RAJESH KUMAR.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any state, I will be personally responsible for the same and, the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

SACHIN  
[Signature]

#### PUBLIC NOTICE

It is for general information that I, POONAM TOMAR D/o RAM SHARAN SINGH Ex. W/o VIKASH DEBNATH, R/o C-21, Shakun Niwas, Vikas Nagar, Opposite Hanuman Mandir, Maheshwari, Dharuhera, Rewari, Haryana-123106, declare that I got divorce from my husband vide court Decree 14/2022 dated 04.01.2022. Further, I have changed the name of my minor daughter namely ANVITA DEBNATH aged 14 years and she shall hereafter be known as ANVITA TOMAR.

It is certified that I have complied with other legal requirements in this connection.

POONAM TOMAR  
[Signature]

It is for general information that I, ARCHANA MISHRA D/o B.N. MISHRA Ex-W/o DEEPAK GUDDADAKERI, R/o D-319, BET, BITS Pilani, Vidya Vihar, Jhunjhunu, Rajasthan-333031, declare that I got divorce from my ex-husband DEEPAK GUDDADAKERI vide court decree No. M.P. No.116/14 dated 06.09.2023 further, changed the name of my minor daughter AADHAYA GUDDADAKERI aged 16 years and she shall hereafter be known as AADHAYA MISHRA.

It is certified that I have complied with other legal requirements in this connection.

ARCHANA MISHRA  
[Signature]

It is for general information that I, DIVYA SUSHIL KURADE D/o GHANSHYAM MENGHRAJ SHARMA and Ex - Wife of SUSHIL KISAN KURADE, residing at P-031, 3rd Floor, DLF Woodland Heights, Anekal Tlau, Jigani, Bengaluru, Karnataka-560105, declare that I got divorce from my husband vide Court Decree M C No. 5/2023 dated 18-12-2024, further I have changed my name and shall hereafter be known as DIVYA GHANSHYAM SHARMA for all future purposes.

It is certified that I have complied with other legal requirements in this connection.

DIVYA SUSHIL KURADE  
[Signature]

It is for general information that I, JYOTI DEVI alias DEEPA alias JYOTI DEVI HASWANI D/o RAM BALANI Ex. Wife of OMPRAKASH, R/o M-8, D-7, Jhulelal Apartment, Road No. 44, Pitampura Saraswati Vihar, North West Delhi, Delhi-110034, declare that I got divorce from my husband vide Court Decree No. HMA No. 1107/17 dated 27-09-2017, further I have changed my name and shall hereafter be known as JYOTI DEVI.

It is certified that I have complied with other legal requirements in this connection.

JYOTI DEVI alias DEEPA alias JYOTI DEVI HASWANI  
[Signature]

It is for general information that I, NIDHI KULSHRESTHA D/o Late DINESH CHANDRA JOSHI, Ex. W/o ANKUR KULSHRESTHA, Residing at 1401, T 32, Lotus Boulevard Espacia, Sector 100, Noida, Gautam Budh Nagar, Uttar Pradesh - 201304, declare that I got divorce from my husband vide Court Decree No. H.M.A. 251 of 24 dated 14.02.2024. Further, I have changed my name and shall hereafter be known as NIDHI JOSHI.

It is certified that I have complied with other legal requirements in this connection.

NIDHI KULSHRESTHA  
[Signature]

It is for general information that I, KANIKA GURU alias KANIKA GURU BELWAL D/o Late Sh. HARMESH KUMAR GURU Ex. Wife of NITIN BELWAL, R/o F-450, 3rd Floor, Balaji Apartment, Krishana Gali, Kotla Mubarakpur, Lodhi Road, Central Delhi-110003, declare that I got divorced from my husband vide court decree HMA No. 3195/2023 dated 09-1-2024. Further I have changed the name of mine and my minor son namely NAITIK BELWAL aged 2 years and we shall hereafter be known as KANIKA GURU and NAITIK GURU respectively.

It is certified that I have complied with other legal requirements in this connection.

KANIKA GURU alias KANIKA GURU BELWAL  
[Signature]

It is for General Information that I, AKSHAY KUMAR S/o ANIL CHOWDARI, R/o H.No. 351, Kuan Mohalla, Tughlakabad, New Delhi-110044, declare that name of mine has been wrongly written as AKSHAY in my Marriage Certificate issued by Municipal Council Tohana, District Fatehhabad of State Haryana (India) Disha No. 040212014000153. The actual name of mine is AKSHAY KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKSHAY KUMAR  
[Signature]

It is for general information that I, NISHA D/o RAJKUMAR, R/o H.No. 9594, Bhagat Singh Nagar, Manak Pura, Karol Bagh, Central Delhi-110005, declare name of my father has been wrongly written as RAJKUMAR DUGGAL in my all educational documents. The actual name of my father is RAJKUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NISHA  
[Signature]

It is for general Information that I, KANISHKA RAWAT D/o SATYAPAL SINGH RAWAT, R/o D-4, Tower-17, Type-3, East Kidwai Nagar, Delhi-110023 declare that name of my father has been wrongly written as SATYA PAL SINGH in my 10th & 12th Class Certificates of CBSE Board. The actual name of my father is SATYAPAL SINGH RAWAT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KANISHKA RAWAT  
[Signature]

It is for general Information that I, SAHIL KUMAR CHOUDHARY S/o SHAMBHU CHAUDHARY, R/o A-186, S/F, J.J. Colony Raghbir Nagar, Tagore Garden, West Delhi, Delhi-11007, declare that name of my mother has been wrongly written as NITU CHOUDHARY in my 10th & 12th Class Educational Documents. The actual name of my mother is NEETU CHOUDHARY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAHIL KUMAR CHOUDHARY  
[Signature]

It is for general information that I, DEVENDER KUMAR S/o RAM CHANDER, R/o House no 1/4053, Street Number 1, Ram Nagar Extension Near Sagar Nursing House, Loni Road Shahdara, Shahdara, PO. Shahdara, Dist: North East Delhi, Delhi-110032 declare that name of mine has been wrongly written as RAVINDER KUMAR in my minor daughter VELINA SINGH aged 14 years in her School record. The actual name of mine is DEVENDER KUMAR, respectively which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

DEVENDER KUMAR  
[Signature]

It is for general information that I, NISHAT BANO D/o FEROUZ KHAN, R/o R-699/314 Gali No.6 C, West Sagarpur Geetanjali Park, Nangal Raya, South West Delhi-110046, declare that name of my mother has been wrongly written as MUMTAJ BEGUM in my educational documents. The actual name of my mother is MUMTAZ BEGUM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NISHAT BANO  
[Signature]

It is for general information that I, ANCHAL SINGH D/o JOGINDER SINGH, R/o Village- Jafrapur, Umari Begamganj, Tarabganj, Jafrapur, PO: Begamganj, Dist: Gonda, Uttar Pradesh-271402, declare that name of my father has been wrongly written as YOGENDRA SINGH in my 10th, 12th Class and all educational documents. The actual name of my father is JOGINDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANCHAL SINGH  
[Signature]

It is for general information that I, POOJA D/o RAJESH, R/o B-6/27, Nand Nagri, North East, Delhi-110093, declare that name of my father has been wrongly written as RAJESH SINGH in my 10th and 12th class educational documents. The actual name of my father is RAJESH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

POOJA  
[Signature]

It is for general information that I, RAJKAMAL NATH SAXENA S/o ASHOK KUMAR SAXENA, R/o A-10, Laxman Vihar Phase-2, House No.2101, Ward No. 29, Gurgaon, Haryana-122001, declare that name of mine has been wrongly written as RAJKAMAL SAXENA in my minor daughter ANSHUL SAXENA aged 16 years in her School Documents. The actual name of mine is RAJKAMAL NATH SAXENA, Which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJKAMAL NATH SAXENA  
[Signature]

It is for general information that I, DAYA NAND RATHI S/o NET RAM RATHI, R/o House No-237, Village-Rajpur, Ganaur, Sonipat, Haryana-131101, declare that name of mine and my father have been wrongly written as DAYA NAND and NET RAM in my 10th class Educational Document. The actual name of mine and my father are DAYA NAND RATHI and NET RAM RATHI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DAYA NAND RATHI  
[Signature]

It is for general information that I, NARENDRA YADAV S/o SHYAMSUNDR YADAV, R/o 15th, Rajgadh, Rajgadh, Kauriram, Bansgaon, Gorakhpur, Uttar Pradesh-273413, declare that name of mine has been wrongly written as BHOLA YADAV in my aadhaar card No. 4524 7034 1390. The actual name of mine is NARENDRA YADAV which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARENDRA YADAV  
[Signature]

It is for general information that I, MOHD. SHUAIB S/o TASLEEM AHMAD ANSARI, R/o 4B/6B, Gali No-7, Gurudwara Mohalla, Maujpur, PO-Seelampur, Distt-Shahdara, Delhi-110053, declare that name of mine, my father and my mother have been wrongly written as MOHD SHOEB, TASLEEM and ZAINAB in my 10th & 12th Class Educational Documents. The actual name of mine, my father and my mother are MOHD. SHUAIB, TASLEEM AHMAD ANSARI and ZENAB JAHAN, respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD. SHUAIB  
[Signature]

It is for general information that I, ANITA W/o RAM BHAWAN CHAURASIA, Khasra No.-628, Ground Floor, Block-D2, Libaspur, Bhalswa Dairy, North West Delhi, Delhi-110042, declare that name of my husband has been wrongly written as LALMAN in my Voter ID Card No. -TSO3442738, The actual name of my husband is RAM BHAWAN CHAURASIA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANITA  
[Signature]

It is for general information that I, MATIUR RAHMAN S/o AZIZUR RAHMAN R/o 64-B, Pocket A-14, DDA flats, Himgiri Appt, Sai Baba School, Kalkaji Extn. Tughlakabad, South Delhi, Delhi-110019, declare that name of mine has been wrongly written as MOTIUR RAHMAN in my 12th class educational documents. The actual name of mine is MATIUR RAHMAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MATIUR RAHMAN  
[Signature]

It is for general information that I, BIRENDER KUMAR S/o BABU LAL, R/o H.No.-1592, Raghuvver Bhagat Mandir, Near Shani Bazar, Rajokari, South West Delhi, Delhi-110038, declare that name of my mother has been wrongly written as DEVAKI in my 10th and 12 class educational documents. The actual name of my mother is DEVKI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BIRENDER KUMAR  
[Signature]

It is for general information that I, SACHIN S/o DIWAN SINGH CHAUHAN, R/o H.No. M-111A, Street No. 16 Near Gauri Shankar Mandir, Sadatpur Extn. Karawal Nagar, PO Dayalpur, Dist North East Delhi-110094, declare that name of my father has been wrongly written as DIVAN SINGH CHAUHAN in my 10th Class Educational Documents. The actual name of my father is DIWAN SINGH CHAUHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SACHIN  
[Signature]

It is for general information that I, RAM BABU PRASAD S/o KAILASH PRASAD R/o House No-B-109, Durga Vihar, Delhi, South Delhi, Delhi-110062, declare that the name of my minor daughter has been wrongly written as VAISHNAVI in my minor daughter VAISHNAVI aged 11 years in her School Record. the actual name of my minor daughter is VAISHNAVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAM BABU PRASAD  
[Signature]

It is for general information that I, KHUSHI D/o BIJENDER KUMAR, R/o Chhichhrana (55), PO. Kurana, Distt. Panipat, Haryana-132107, declare that name of my father and my mother have been wrongly written as BAJINDER and VEDO in my 10th and 12th class educational documents. The actual name of my father and my mother are BIJENDER KUMAR and VIDYA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KHUSHI  
[Signature]

It is for general information that I, MOHD AAMIN S/o MOHD AZIMUDDIN, R/o WZ-93, Kailash Park, Sudama Puri, Moti Nagar, Dist West Delhi, Delhi-110015, declare that name of mine and my father have been wrongly written as MD AAMIN and MD AZIMUDDIN in my 10th class and name of mine has been wrongly written as MD AAMIN in my 12th Class educational documents. The actual name of mine and my father are MOHD AAMIN and MOHD AZIMUDDIN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD AAMIN  
[Signature]

It is for general information that I, NEHA W/o AJAY, R/o H.No.-A, 278, JJ Colony Camp-2, Mangloi, PO Nangloi, Dist. West Delhi-Delhi-110041, declare that name of mine has been wrongly written as CHITRAKALA in my Pan Card No. CMGPC 1812C. The actual name of mine is NEHA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEHA  
[Signature]

It is for general information that I, SOMYA YADAV D/o JITENDER SINGH YADAV, R/o H.No. 3929 Gali Mandir Wali Pahari Dhiraj, Sadar Bazar, Delhi G.P.O. Dist North Delhi, Delhi-110006, declare that name of my father has been wrongly written as JITENDER YADAV in my OBC Caste Certificate No. 905000000190689, The actual name of my father is JITENDER SINGH YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SOMYA YADAV  
[Signature]

It is for general information that I, VISHAL son of SHRI DEVENDER BATHA, residing at J-336, Mangolpuri, North West Delhi, Delhi-110083, declare that name of my father has been wrongly written as DEVENDER PRASAD in my 10th Class Educational Documents. The actual name of my father is DEVENDER BATHA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VISHAL  
[Signature]

It is for general information that I, AMARJIT SINGH S/o HARI SINGH, R/o Saharan Majra, Ludhiana, Punjab-141117, declare that name of my wife has been wrongly written as PUPINDER KAUR in my Passport No. W6420720. The actual name of my wife is BHUPINDER KAUR which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMARJIT SINGH  
[Signature]

It is for general information that, I, SONAM D/o KAPOOR SINGH, W/o YUGDEEP BANGAR, R/o 265, Sector 4, Rohtak, Haryana 124001, declare that the name of my mother has been wrongly written as SUNITA DEVI in my education documents. The actual name of my mother is SANGITA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SONAM  
[Signature]

It is for general information that I, ARVIND GUPTA S/o MAHADEV SHAH, R/o B-326, Gali No.6/5, Mukhand Pur Part-1, North West Delhi, Delhi-110042, declare that name of mine has been wrongly written as ARVIND KUMAR GUPTA in my OBC Caste Certificate No. OBC/02/929/9083/20/1/2015/20509281092950/7649. The actual name of mine is ARVIND GUPTA which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARVIND GUPTA  
[Signature]

It is for general information that I, PONNAMMALSUBRAMANYAN, wife of Shri.SURINDER PAL SINGH residing at House No. 39, Street No.01, Krishna Nagar, Safdarjung Enclave, New Delhi-110029, declare that name of mine has been wrongly written as S. PONNAMMAL in my Xth certificate and PONNAM MAL in my service book. The actual name of mine is PONNAMMAL SUBRAMANYAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PONNAMMALSUBRAMANYAN  
[Signature]

It is for general information that I, KIRAN MOHAN VAZHAPULLY S/o KODAKAT PONNANTHODI MOHANAN, R/o M22, Shyam Park, Nawada, Uttam Nagar, Delhi-110059, declare that the name of mine and my father have been wrongly written as KIRAN and MOHANAN in my birth certificate No. B0110209-870813130036. That the actual name of mine and my father are KIRAN MOHAN VAZHAPULLY and KODAKAT PONNANTHODI MOHANAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KIRAN MOHAN VAZHAPULLY  
[Signature]

It is for general information that I, OM PRAKASH BISHT S/o JHAGAR SINGH BISHT R/o C-117, Pocket A, Near Vikas Sadan, INA Colony, South West Delhi, Delhi-110023, declare that name of my wife has been wrongly written as MUNNI BISHT in my Service Book. The actual name of my wife is MUNNI DEVI which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

OM PRAKASH BISHT  
[Signature]

It is for general information that I, MOHIT KUMAR S/o NARESH Residing at Kaluana, PO. Kaluana, Dist. Sirsa, Haryana-125103, declare that the name of mine, my Father and my Mother have been wrongly written as MOHIT, NARESH KUMAR and VINOD RANI in my 10th and 12th Class Educational Documents. The actual name of mine, my Father and my Mother are MOHIT KUMAR, NARESH and VINOD respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHIT KUMAR  
[Signature]

It is for general information that I, NARENDER KUMAR S/o SH. DAULAT PRASAD, R/o H.No. 487, P-4, Block Sultan Puri, Delhi-110086, declare that name of my minor son has been wrongly written as SIDDHARTH in my minor son namely SIDDHANT aged 14 years in his Addhaar Card No. 930055434545. The actual name of my minor son is SIDDHANT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARENDER KUMAR  
[Signature]

It is for general information that I, SONIA JAIN alias SONIA BORAR D/o AMAR CHAND SETHIA Ex. Wife of Late NIKHIL BORAR, R/o B-137, Block-b, Surajmal Vihar, Laxmi Nagar, East Delhi, Delhi-110092, declare that my husband expired on 1-5-2021 and death certificate was issued with registration No. D- 2021:6-90171-005683. Further I have remarried KARAN JAIN S/O NIRMAL JAIN vide marriage certificate No. 90730000207970 dated 15-11-2024 and further I have changed my name and shall hereafter be known as SONIA JAIN, I have also changed name of my minor son namely DEVYASH BORAR, aged 7 years and he shall hereafter be known as DEVYASH JAIN. In future the name of the father of my minor son be known as KARAN JAIN.

It is certified that I have complied with other legal requirements in this connection.

SONIA JAIN alias SONIA BORAR  
[Signature]

It is for general information that I, MAAZ son of SHRI SHAHBAZ ASLAM, residing at H-122, First Floor Front Portion, Jaitpur Extn. Part-2, Badarpur, VTC: Jait Pur, PO. Jaitpur, District: South Delhi, Delhi-110044, declare that name of my mother has been wrongly written as GHAZALA SADIYA in my 10th Educational Documents. The actual name of my mother is GAZALA SADIYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAAZ  
[Signature]

It is for general information that I, AJIT SINGH SEHRAWAT S/o RAM KISHAN SEHRAWAT, R/o 118-119, Pocket-1, Sector 24, Rohini, Delhi-110085, declare that name of mine has been wrongly written as AJIT SINGH in my service records. The actual name of mine is AJIT SINGH SEHRAWAT which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AJIT SINGH SEHRAWAT  
[Signature]

It is for general information that I, DEEPA DEVI W/o CHANDRAJEET SINGH, R/o Supper Shikohpur Urf Khadana, Post Umri, Tehsil Dhampur, Dist. Bijnor, Uttar Pradesh-246761, declare that name of my mine, my husband and my daughter have been wrongly written as DEEPA, CHANDRAJEET and NAVYA, aged 12 years in her school record and name of mine and my daughter have been wrongly written as BRAJABALA and NAVYA SINGH in her Aadhaar Card. The actual name of mine, my husband and my daughter are DEEPA DEVI, CHANDRAJEET SINGH and NAVYA RAJPUT respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPA DEVI  
[Signature]

It is for general information that I, GIRISH CHANDRA S/o MADHO RAM R/o 18, Kothalaganv, Maulekhal, Kothal Gaon, Almora, Uttarakhand-263646, declare that name of mine, my wife and my minor daughter have been wrongly written as GIRISH, HEMA and KUMARI POOJA in my minor daughter namely POOJA, aged 15 years in her School Records and Birth Certificate No. 4565. The actual name of mine, my wife and my minor daughter are GIRISH CHANDRA, HEMA DEVI and POOJA respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GIRISH CHANDRA  
[Signature]

It is for general information that I, DATINDER JEET SINGH BHATHAL S/o AVTAR SINGH R/o VPO Bhanohar, Distt. Ludhiana, Punjab, declare that name of mine has been wrongly written as DATINDERJEET SINGH in my son JOBANJIT SINGH BHATAL 10th class certificate. The actual name of mine is DATINDER JEET SINGH BHATHAL respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DATINDER JEET SINGH BHATHAL  
[Signature]

It is for general information that I, VINOD KUMAR S/o SHAKTI PARKASH R/o H.No. 5, New Prithvi Nagar, Kishan Pura, PO. Industrial Town, Distt Jalandhar, Punjab, declare that name of my wife has been wrongly written as NEERU SHARMA in my Passport bearing No. H6814881. The actual name of my wife is NEERA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR  
[Signature]

It is for general information that I, VIJENDRA PRASAD son of MOHAL LAL LASIYAL resident of 589, Lasiyal House, Monal Road, Badripur, Near Tulip Farm, Inderpur Road, Dehradun, Uttarakhand-248005, declare that name of mine has been wrongly written as VIJENDRA PRASAD LASIYAL in my Permanent Retirement Account Number 110022341680 and in my Unique Disability ID Card No. UK0520619760107090. The actual name of mine is VIJENDRA PRASAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIJENDRA PRASAD  
[Signature]

It is for general information that I, PREETI D/o LAKSHMI NARAYAN R/o House No. 291, Ahiron Ki Gali Virwan Pana Bhiwani, Haryana-127021, declare that name of my father has been wrongly written as LUXMI NARAYAN in my all educational documents. The actual name of my father is LAKSHMI NARAYAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PREETI  
[Signature]

It is for general information that I, PAVAN RAJ G S/o GOVINDARAJU S, R/o Saphthagiri Nivasa 56, 3rd Cross Road Chitra Layout, Attur, Bangalore North, Bengaluru, Karnataka-560064, declare that name of mine and my father have been wrongly written as PAVAN RAJ and GOVINDARAJ, in my Educational Documents. The actual name of mine and my father are PAVAN RAJ G and GOVINDARAJU S respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PAVAN RAJ G  
[Signature]

It is for general information that I, HARJEET SINGH son of UJJAGER SINGH, Residing at 264, New Mehar Singh Colony, Tripuri, Patiala, Punjab -147001, declare that name of mine has been wrongly written as HARJIT SINGH in my Pension Payment Order (PPO) No-38470/13217 and my service record. The actual name of mine is HARJEET SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARJEET SINGH  
[Signature]

It is for general information that I, RAJESH KUMAR S/o RADHEY SHYAM MADHAN, R/o 4/11, Ashok Nagar, New Delhi-110018, declare that name of my wife has been wrongly written as RENUKA in my revised PPO No. 277521301480. The actual name of my wife is RENUKA MADAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR  
[Signature]

It is for general information that I, RAJ KISHOR KUMAR S/o BHOLA SINGH R/o H. No. 959, Mangolpuri, North West Delhi, Delhi-110083, declare that name of my wife has been wrongly written as ANJANI DEVI in my minor Daughter namely ARUSHI KUMARI, aged 17 years in her School Records. The actual name of my wife is ANJANI SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJ KISHOR KUMAR  
[Signature]

It is for general information that I, PRADEEP KUMAR S/o NARESH KUMAR, R/o B-198, Gali No.10/5, Vikas Vihar, Vikas Nagar, Uttam Nagar New Delhi-110059, declare that the name of mine and my father has been wrongly written as PRADEEP YADAV and NARESH YADAV in my 10th and 12th Class educational document. The actual name of mine and my father are PRADEEP KUMAR and NARESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR  
[Signature]

It is for general information that I, NANCY D/o LAKSHMI NARAYAN, R/o House No. 291, Ahiron Ki Gali Virwan Pana, Bhiwani, Haryana-127021, declare that name of my father has been wrongly written as LAXMI NARAYAN in my all educational documents. The actual name of my father is LAKSHMI NARAYAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NANCY  
[Signature]

It is for general information that I, KASHVI JAIN D/o ABHISHEK JAIN, R/o House No. 22, Ward No. 06, Jain Mohalla, Banur, Sub Tehsil Banur, Distt. S.A.S Nagar (Mohali), Punjab, declare that name of my father has been wrongly written as ABHISHEK KUMAR JAIN in my school certificate. The actual name of my father is ABHISHEK JAIN which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KASHVI JAIN  
[Signature]

It is for general information that I, SRIBASH BAIN S/o RADHESHYAM BAIN, R/o Monmohanpur (Part), Bara Sehana Gaighata, North 24 Parganas, West Bengal- 743245, declare that name of mine and my father has been wrongly written as AZIZ SHAIKH and RAJABALI SHAIKH in my Adhar Card No. 6666 4689 8409 . The actual name of mine and my father are SRIBASH BAIN and RADHESHYAM BAIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SRIBASH BAIN  
[Signature]

It is for general information that I, VIJAY SINGH KASWAN, S/o HANUMANA RAM KASWAN,

R/o Dhadhar, Churu, Rajasthan- 331001, declare that name of mine and my father has been wrongly written as VIJAYPAL SINGH KASWAN in my 10th Class Certificate. That the name of mine and my father have been wrongly written as VIJAY SINGH and Sh. HANUMANA RAM in my Service Record . The actual name of mine and my father is VIJAY SINGH KASWAN and HANUMANA RAM KASWAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIJAY SINGH KASWAN  
[Signature]

It is for general information that I, NITHISH S/o PANJU POOJARI, R/o 2-26 Badinamane G K Road, Navunda, Kundapura, Udipi, Karnataka-576224, declare that name of my father has been wrongly written as PANJU POOJARY in my aadhar no. 7104 9362 0192 and PUNJU POOJARY in my Pan No. BJAPN2341D. The actual name of my father is PANJU POOJARI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NITHISH  
[Signature]

It is for general information that I, PREETI W/o SUNIL KUMAR, R/o Phillour Road, Rahon, Distt. Shaheed Bhagat Singh Nagar, Punjab-144517, declare that the name of my minor son has been wrongly written as BABY of PREETI aged 7 years in his Aadhar Card No.526920593797. The actual name of my minor son is ARMAAN KUMAR which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PREETI  
[Signature]

It is for general information that I, SHRIYANSH MAHILANGE S/o GEETA RAM MAHILANGE, R/o Makan No-84 Harijanpaara, Ward No. 04, Badadarha, VTC Badadarha, PO. Kanwali, Sub District Dabhara District Janjgir-Champa State Chhattisgarh-495695, declare that name of mine and my father has been wrongly written as SRIYANSH MAHILANGE and G R MAHILANGE in my 10th Marks Statement Cum Certificate. The actual name of mine and my father are SHRIYANSH MAHILANGE and GEETA RAM MAHILANGE respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHRIYANSH MAHILANGE  
[Signature]

It is for general information that I, DEEPIKA BENIWAL D/o MANOJ BENIWAL, residing at Village-Kaluwas (12), PO. Paluwas, Tehsil & District-Bhiwani, Haryana-127021, declare that the name of mine and my father and my mother have been wrongly written as DEEPIKA and MANOJ and KAUSHALYA in all my Educational Documents. The actual name of mine and my father and my mother are DEEPIKA BENIWAL and MANOJ BENIWAL and KAUSHALYA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPIKA BENIWAL  
[Signature]

It is for general information that I, MOHAMMAD ISHAK KHAN S/o MAFID AHMAD, R/o D-20, D-Block, New Ashok Nagar, Vasundhra Enclave, East Delhi, Delhi-110096, declare that name of my father has been wrongly written as MUFFID AHMAD KHAN in my Passport No. Z3085602. The actual name of my father is MAFID AHMAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD ISHAK KHAN  
[Signature]

It is for general information that I, TARA CHAND S/o RAMSWAROOP, R/o H.No.-434, Khatree Ward No-4, Sikandrabad, Bulandshahr, Uttar Pradesh-203205, declare that name of mine and my father have been wrongly written as UKKAN SINGH and RAM SWAROOP in my driving licence No. UP13 19810001801. The actual name of mine and my father are TARA CHAND and RAMSWAROOP respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TARA CHAND  
[Signature]

I, RAVINDRA KUMAR S/o RAM LAKHAN, Village-Saraiya Post-Shahgarh Tehsil-Gauriganj & Distt. Amethi, declare that name of mine has been wrongly written as RAVINDER KUMAR in my minor son name KAMLINDER, age 14 years in his birth certificate No. 409 and school records. The actual name of mine is RAVINDRA KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAVINDRA KUMAR  
[Signature]

It is for general information that I, TANVEER PARTAP SINGH DHALLA S/o HARPINDER SINGH DHALLA, R/o 62, Radha Swami Colony, Ward No.8, Rampura Phul, Distt. Bathinda, declare that name of mine and my mother has been Wrongly written as TANVEER PARTAP SINGH and BANDHU DHALLA in My CBSE 10th Class Educational document. My actual name is TANVEER PARTAP SINGH DHALLA and mother's name is BANDHNA RANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TANVEER PARTAP SINGH DHALLA  
[Signature]

It is for general information that I, AVTAR SINGH S/o JAIMAL SINGH, R/o Village Lohgarh, Po Lohgarh, Distt. Amritsar, Punjab, declare that name of my father has been wrongly written as JARNAIL SINGH in my Pan Card No. DCHPS8672E. The actual name of my father name is JAIMAL SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AVTAR SINGH  
[Signature]

It is for general information that I, RAJESH KUMAR S/o LATE ROOP LAL, residing at VPO. Bhoa Tehsil Pathankot, Distt. Gurdaspur, Punjab, declare that the name of my father has been wrongly written as RUP LAL in my Passport No. G7995849. The actual name of my father is ROOP LAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR  
[Signature]

It is for general information that I, CHIRAG ARORA S/o RAJESH ARORA, residing at Nehru Road, Near Tiyan School, Distt. Bhiwani, Haryana-127021, declare that the name of mine, my father and mother have been wrongly written as CHIRAG, RAJESH and ANJU in my CBSE Class 10th and 12th Educational Documents. The actual name of mine, my father and mother are CHIRAG ARORA, RAJESH ARORA and ANJU ARORA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHIRAG ARORA  
[Signature]

It is for general information that I, LAKHWINDER KOUR W/o BALJEET SINGH, residing at Vill. Bajora Po Baja Bain, Kangri, Rajouri, Jammu & Kashmir-185156, declare that the name of mine has been wrongly written as LAKWINDER KOUR in my minor son DALJINDER SINGH, aged 16 years in his CBSE Class 10th Educational Documents. The actual name of mine is LAKHWINDER KOUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LAKHWINDER KOUR  
[Signature]

It is for general information that I, DINESH RAI DEVVRAT S/o LATE SHRIKANT, residing at LIG 272 Phase 1 Urban Estate, Patiala, Punjab-147002, declare that the name of my father has been wrongly written as SHRIKANT GULDEVRAJ DEVVRAT in my Passport No. K5385605. The actual name of my father is SHRIKANT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DINESH RAI DEVVRAT  
[Signature]

It is for general information that I, HARSH SHARMA S/o KRISHAN SHARMA, Residing at H. No. E23, New Bharat Nagar, Distt. Bhiwani, Haryana-127021, declare that the name of mine, my father and my mother have been wrongly written as HARSH, KRISHAN and MANJU in my CBSE Class 10th and 12th Educational Documents. The actual name of mine, my father and my mother are HARSH SHARMA, KRISHAN SHARMA and MANJU SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARSH SHARMA  
[Signature]

It is for general information that I, JOGINDER SINGH S/o Late ISAR SINGH, residing at Ward No. 1, Rahoun, Khanna, Distt. Ludhiana, Punjab-141401, declare that the name of mine has been wrongly written as JOGINDER RAM in my Army Service Record. The actual name of mine is JOGINDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JOGINDER SINGH  
[Signature]

It is for general information that I, ROBIN SINGH S/o JASBIR SINGH, residing at H. No. 738, Ward No. 1, Near Falgu Mandir, Phaphrana (94), Karnal, Haryana-132046, declare that the name of mine, my father and my mother have been wrongly written as ROBIN, JASBIR and SANGEETA in my CBSE Class 10th Educational Documents. The actual name of mine, my father and my mother are ROBIN SINGH, JASBIR SINGH and SANGEETA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROBIN SINGH  
[Signature]

It is for general information that I, VINAY KUMAR SINGH S/o SURYADEO SINGH, R/o 18-C, 3rd Floor, J-Pocket, Shiekh Sarai Phase-II, New Delhi, Delhi-110017 declare that name of mine has been wrongly written as VINAY KUMAR in my 10th & 12th Class Educational Documents. The actual name of mine is VINAY KUMAR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINAY KUMAR SINGH  
[Signature]

It is for general information that I, SHRAVAN KUMAR PANDEY S/o AMBICA PRASAD PANDEY, R/o Hiranpur Samath Varanasi Jain Shwetambar Mandir Ke Samane Varanasi, Varanasi, Uttar Pradesh-221007, declare that name of mine and my wife have been wrongly written as PANDEY SHRAVAN KUMAR AMBICA PRASAD and VIDYA DEVI PANDEY in my PPO No. 601200802474. The actual name of mine and my wife are SHRAVAN KUMAR PANDEY and VIDYA PANDEY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHRAVAN KUMAR PANDEY  
[Signature]

It is for general information that I, KRISHNA ACHARYA S/o GOVIND, R/o House No. 173, Mubarak Pur Dabas, North West Delhi, Delhi-110081, declare that name of mine has been wrongly written as KRISHNA in my driving Licence No. DLO8 20059185155. The actual name of mine is KRISHNA ACHARYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA ACHARYA  
[Signature]

It is for general information that I, GANESH RAJENDRA HIMAKAR S/o RAJENDRA HIMAKAR, R/o Hima Nagar Ugar Khurd, Taluka : Kagwad District; Belagavi, State: Karnataka, Pin-591316, declare that name of mine has been wrongly written as GANAPA HIMAKAR in my 10th class, 12th class and Graduation Educational documents. The actual name of mine is GANESH RAJENDRA HIMAKAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GANESH RAJENDRA HIMAKAR  
[Signature]

It is for general information that I, KEERTI ASIWAL D/o VIRENDER KUMAR W/o MANISH ASIWAL, R/o H. No. 471, Near Krishan Temple, Sector-3, Rewari, Dist-Rewari, Haryana-123401, declare that the name of mine has been wrongly written as KEERTI OSCAR in my CBSE Class 10th and 12th Educational Documents. The actual of mine is KEERTI ASIWAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KEERTI ASIWAL  
[Signature]

It is for general information that I, JUVERIA SANOBBER D/o MOHAMMED MUNEERUDDIN, R/o 2-4-72/UA, Flat No. 401, United Avenue Apartments, Upperpally, Attapur, Hyderguda, K.V. Rangareddy, Telangana-500048, declare that name of my father has been wrongly written as SYED MUNEERUDDIN in my 10th (SSC) & 12th Marksheets, B.Com and MBA Certificates from Osmania University. The actual name of my father is MOHAMMED MUNEERUDDIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JUVERIA SANOBBER  
[Signature]

It is for general information that I, RIYA D/o SUBHASH CHAND, R/o House No. 0, B-2, Civil Line Palwal, Behind of DC Residence, Tehsil & District Palwal, Haryana-121002, declare that name of my father has been wrongly written as SUBASH CHAND in my 10th class Marksheet, the actual name of my Father is SUBHASH CHAND, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RIYA  
[Signature]

It is for general information that I, SURENDRA RAM YADAV S/o Late SHRI GANESH YADAV, R/o House 36, Jeoinia, Pradhanpur, Ballia, Uttar Pradesh-221712, declare that name of mine and my father has been wrongly written as SURENDRA RAM and GANESH RAM in my 10th Class Certificate. The actual name of mine and my father are SURENDRA RAM YADAV and SHRI GANESH YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURENDRA RAM YADAV,  
[Signature]

It is for general information that I, ANIL KUMAR RAI Son of Late R B RAI, residing at Flat No. 26, Pocket-05, Sector-12, Dwarka, New Delhi-110078, declare that name of mine has been wrongly written as ANIL RAI in my minor son's namely ANGAD RAI aged 16 years in his 10th class educational documents. The actual name of mine is ANIL KUMAR RAI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR RAI  
[Signature]

It is for general information that I, LAKILI SARADA Daughter of LAKILI CHALAPATHI RAO Wife of SATYANARAYANA MYLAPALLI, residing at Door No. 5-14/1-1, Punyapu Veedhi, Srikakulam-532001, Andhra Pradesh, India, declare that name of mine and my husband have been wrongly written as SARADA MYLAPALLI and SATHYANNARAYANA in my Aadhar Card No. 4083 1335 3943. The actual name of mine and my husband are LAKILI SARADA and SATYANARAYANA MYLAPALLI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LAKILI SARADA  
[Signature]

It is for general information that I, MANOJ ARORA S/o MOHINDER ARORA, R/o Ward No. 27, Street No. 5-B, Green Field Colony, Distt. Moga-142001, Punjab, India, declare that name of my father has been wrongly written as MOHINDER SINGH ARORA in my Passport No. M6081357. The actual name of my father is MOHINDER ARORA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANOJ ARORA  
[Signature]

It is for general information that I, RANJIT SINGH S/o BHADU RAM, residing at 461-B, Type 2, Rail Coach Factory, Distt. Kapurthala-144602, Punjab, India, declare that name of my father has been wrongly written as BAHADUR SINGH in my Pan Card No. AIZPS0951R. The actual name of my Father is BHADU RAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RANJIT SINGH  
[Signature]

It is for general information that I, MOHD RIYAZUDDIN S/o JAHIRUDDIN, R/o Niyaz Ali Kheda, Ahmadpur Kasimpur, Auras, P.O.-Auras, Distt.-Unnao, Uttar Pradesh-209870, declare that name of my father has been wrongly written as MOHD ZAHEERUDDIN in my All Educational Documents. The actual name of my father is JAHIRUDDIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD RIYAZUDDIN  
[Signature]

It is for general information that I, PINTU S/o KALLU, R/o Gram-Bhikhanipur, Post Chandpur, Fatehpur, Uttar Pradesh-212631, declare that name of my father has been wrongly written as RAM BABU in my PAN Card DFWPP0807Q. The actual name of my father is KALLU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PINTU  
[Signature]

It is for general information that I, MONIKA ARORA W/o Late RAVI ARORA, residing at House No. B-25, Upper Ground Floor, Near Nawada Metro, Uttam Nagar, New Delhi-110059, declare that my certificate bearing No. SS/MBA/863 related to Small savings and Lotteries has been lost and an FIR has been lodged bearing No. 80060186 dated 07/06/2024.

It is certified that I have complied with other legal requirements in this connection.

MONIKA ARORA  
[Signature]

It is for general information that I, VIVEK KUMAR GAUTAM S/o RAM DHANI PRASAD, residing at 72, Gularbhoj, Infront of Gandhi Ashram, Gularbhoj, Udham

Singh Nagar, Uttrakhand-262401, declare that the name of my father and my mother have been wrongly written as RAMDHANI GAUTAM & KHASHTI DEVI in my Educational Document, Domicile Certificate No. 5323 and Passport No. K9806336. Further, the name of my father has been wrongly written as RAMDHANI GAUTAM in my Aadhar Card No. 319332393900, Driving License No. UK-0620090003517, Voter Card No. ZSV0084400 and PAN Card No. AXJPG2037P. The actual name of my father and mother are RAM DHANI PRASAD and KHASHTI GOUTAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIVEK KUMAR GAUTAM  
[Signature]

It is for general information that I, RAJESH KUMAR S/o AMAR SINGH R/o A-3-14, Friends Enclave, Munka, West Delhi, Delhi-110041, declare that name of mine has been wrongly written as RAJESH in my minor son namely ISHANT KUMAR aged 10 years in his school record. The actual name of mine is RAJESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR  
[Signature]

It is for general information that I, ISHWAR SINGH S/o RAM CHARN, R/o House No. E-260, Street No. 5, E-Block, Panchal Vihar, Karawal Nagar, North East Delhi, Delhi-110094, declare that name of mine has been wrongly written as ISWAR SINGH in my PPO No. 08/14/B/02641/1995. The actual name of mine is ISHWAR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ISHWAR SINGH  
[Signature]

It is for general information that I, PALLAB KUMAR DUTTA S/o PRAKASH CHANDRA DUTTA, R/o H.No. B 30/F-2, Dilshad Garden, East Delhi, Delhi-110095, declare that name of mine has been wrongly written as PALLAB KUMAR DATTA in my service record. The actual name of mine is PALLAB KUMAR DUTTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PALLAB KUMAR DUTTA  
[Signature]

It is for general information that I, DEVENDER SINGH S/o DARIYAV SINGH, R/o 1205, Ward No. 31, Indian colony, Sonipat, P.O. Sonipat, Distt. Sonipat, Haryana-131001, declare that name of mine and my father have been wrongly written as DEVINDER SINGH and Sh. DARYAO SINGH in my service record. The actual name of mine and my father are DEVENDER SINGH and DARIYAV SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEVENDER SINGH  
[Signature]

It is for general information that I, SANJEEV CHOUDHARY S/o MOHINDER SINGH, R/o Flat No. 196, Pocket-1, Sector- B4, Tikri Khurd, North West Delhi, Delhi-110040, declare that name of mine has been wrongly written as SANJEEV CHAUDHARY in my Service Record. The actual name of mine is SANJEEV CHOUDHARY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV CHOUDHARY  
[Signature]

It is for general information that I, SABAR SINGH GUSAIN S/o BHAGWAN SINGH GUSAIN, R/o 25, E-Block, Sainik Enclave Part-3, Near Rajlata Public School, Jharoda Kalan Road Najafgarh, South West Delhi, Delhi-110043, declare that name of mine and my wife has been wrongly written as SABAR GUSAIN and URMILA GUSAIN in my minor daughter namely SNEHA GUSAIN aged 17 years in her 10th class educational documents. The actual name of mine and my wife are SABAR SINGH GUSAIN and URMILA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SABAR SINGH GUSAIN  
[Signature]

It is for general information that I, KAMAL NAIN SHARMA S/o SUKHDEV SHARMA, R/o RZ-D-1/218, D-1 Block, Gali No.-5 Mahaver Enclave, Palam Village, South West Delhi, Delhi-110045, declare that name of mine and my father have been wrongly written as KAMAL NAIN and SHRI SUKH DEV in my 10th class educational documents. The actual name of mine and my father are KAMAL NAIN SHARMA and SUKHDEV SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAMAL NAIN SHARMA  
[Signature]

It is for general information that I, MISBAH KHAN D/o MOHD TANVEER KHAN, R/o 234/10, Moh Devipura 1, Bulandshahr, Distt.-Bulandshahr, Uttar Pradesh-203001, declare that name of my father has been wrongly written as TANVEER KHAN in my all educational documents. The actual name of my father is MOHD TANVEER KHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MISBAH KHAN  
[Signature]

It is for general information that I, MANOJ S/o KRISHNA BAHADUR, R/o B-20 G.T.K. Road Industrial Area Azadpur N.S. Mandi, Modal Town, North West Delhi, Delhi-110033, declare that name of my father and my mother has been wrongly written as KISHAN and RADHIKA in my Class 10th Marksheets and Certificate and name of my father has been wrongly written as KRISHNA in my birth certificate registration No. MCDOLR06300453. The actual name of my father and my mother are KRISHNA BAHADUR and POOJA respectively, which may be amended according.

It is certified that I have complied with other legal requirements in this connection.

MANOJ  
[Signature]

It is for general information that I, SANTOSH KUMAR S/o RAM KISHORE, R/o 305, Shastri Mohalla, Patparganj, P.O. Patparganj, Distt. East Delhi, Delhi-110091, declare that name of mine and my father have been wrongly written as KASI RAM and MAGDHU in my PAN Card No. CHKPR9711A. The actual name of mine and my father are SANTOSH KUMAR and RAM KISHORE respective, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR  
[Signature]

It is for general information that I, ASHISH YADAV S/o AADYA PRASAD YADAV, R/o Nonra, Post Tikariya, Sultanpur City, P.O. Sultanpur, Distt. Sultanpur, Uttar Pradesh-228001, declare that name of my father has been wrongly written as AADYA PRASAD in my B.Tech educational documents. The actual name of my father is AADYA PRASAD YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHISH YADAV  
[Signature]

It is for general information that I, REEMA D/o VISHWANATH RAY, residing at H.No. 30, First Floor, Gali No. 01, Sewa Sadan Block, Mandawali, Fazalpur, P.O.: Shakarpur, Distt.: East Delhi, Delhi-110092, declare that name of my father has been wrongly written as VISHWANATH ROY in my cast certificate No. 90500000313461. The actual name of my father is VISHWANATH RAY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

REEMA  
[Signature]

It is for general information that I, VISHAL SINGH S/o VANDANA, R/O I-75B, Gali No.-35, Raja Puri Uttam Nagar, D K Mohan Garden, West Delhi-110059, declare that name of mine has been wrongly written as VISHAL in my 10th and 12th educational documents. The actual name of mine is VISHAL SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VISHAL SINGH  
[Signature]

It is for general information that I, RAM KUMAR S/o MAHIPAL, residing at House No. A-5/6, Bhagwati Apartments, Paschim Vihar, P.O.: Paschim vihar, Distt. West Delhi, Delhi-110063, declare that name of my minor son has been wrongly written as NAMAN in my minor son NAMAN SINGH, aged 15 years in his school records. The actual name of my minor son is NAMAN SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAM KUMAR  
[Signature]

It is for general information that I, ROOPESH KUMAR S/o SURESH KUMAR, R/o 23, Type 3, DTL Staff Colony, New Kilocari, Near Maharani Bagh, Ashram, South Delhi-110014, declare that name of mine has been wrongly written as ROOPESH KUMAR BAGRI in my SC/ST caste certificate No. SC/2/1088/10/8/2005/7266. The actual name of mine is ROOPESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROOPESH KUMAR  
[Signature]

It is for general information that I, KRISHNA SHANKAR MISHRA S/o RAM BARAN MISHRA, R/o B/116, Laxmi Park, Nangloi, P.O. Nangloi, Distt. West Delhi, Delhi-110041, declare that name of my minor daughter has been wrongly written as JAGRUTI KRISHNA SHANKAR MISHRA in my minor daughter namely JAGRITI MISHRA aged 17 year in her Aadhar Card No. 3032 6941 0740. The actual name of my minor daughter is JAGRITI MISHRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA SHANKAR MISHRA  
[Signature]

It is for general information that I, PREM SUNDAR S/o JAGVIR SINGH, residing at House No. 2077, Harjash Pura, Hapur, P.O. Hapur, Distt. Hapur, Uttar Pradesh-245101, declared that the name of my minor daughter has been wrongly written as CHANCLAR in my minor Daughter namely CHARU aged 12 years in her Aadhar Card No. 8797 4235 4049 and school record, and name of mine has been wrongly written as PREM SUNDER in her school record. The actual name of my minor Daughter and mine are CHARU and PREM SUNDAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PREM SUNDAR  
[Signature]

It is for general information that I, GEETA W/o SUNIL KUMAR, R/o 6/37, Delhi Camp, Lajpat Nagar, Sonapat, Haryana-131001, declare that name of my minor son has been wrongly written as SHIVAM in my minor son namely SHIVAM KAKKAR aged 16 year in his 10th class educational documents. The actual name of my minor son is SHIVAM KAKKAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GEETA  
[Signature]

It is for general information that I, PICHIKA LIKHITA GAYATRI DEVI D/o PICHIKA SHRI HARI, R/o S-153, 2nd Floor, Sundar Block, Shakar Pur, Delhi-110092, declare that name of mine and my father has been wrongly written as PICHIKA LIKITHA GAYATRI DEVI and PICHIKA SHREE HARI in my all educational documents. The actual name of mine and my father are PICHIKA LIKHITA GAYATRI DEVI and PICHIKA SHRI HARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PICHIKA LIKHITA GAYATRI DEVI  
[Signature]

It is for general information that I, ARUN SADHWANI S/o RAM CHANDER SADHWANI, R/o Flat No. 4, Upper Ground Floor King Apartment, Nai Basti Road, Devli, Village P.O. Dr. Ambedkar Nagar, Distt. South Delhi, Delhi--110062, declare that name of my father has been wrongly written as RAM SADHWANI in my PAN Card No. CRJPS6250G. The actual name of my father is RAM CHANDER SADHWANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARUN SADHWANI  
[Signature]

It is for general information that I, NANCY D/o SOMBIR R/o Gangtan(4), Dighal, Jhajjar, Haryana-124107, declare that name of my mother has been wrongly written as DARSHANA in my 10th and 12th class educational documents. The actual name of my mother is DARSHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NANCY  
[Signature]

It is for general information that I, SATYANARAYAN RATHORE S/o MALKHAN SINGH, R/o I-79, F/F, Welcome, Seelampur-3, Seelampur, North East Delhi, Delhi-110053, declare that name of my minor son has been wrongly written as KRISHNA in my minor son KRISHNA RATHORE aged 15 years in his school records. The actual name of my minor son is KRISHNA RATHORE, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SATYANARAYAN RATHORE  
[Signature]

It is for general information that I, MANOJ KUMAR S/o RAJ KUMAR, R/o 97, Raj Niwas, Nayak Pana, Near Holy Chowk, Bijwasan Village, South West Delhi, Delhi-110061, declare that name of mine and my wife has been wrongly written as MANOJ KUMAR RANA and REKHA RANA in my minor son HARSHIL RANA aged 16 years in his school records. The actual name of mine and my wife are MANOJ KUMAR and REKHA RANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR  
[Signature]

It is for general information that I, RAMESH CHANDRA RAM S/o CHANDU RAM, permanent residence H.No. 6, Gethiya PO: Paisiya, Tehsil Salt, District Almora, Uttarakhand-263676, present residents 244/28-B- Flat No.-5, Gali No. 4, School Block Mandawali Fazalpur, East Delhi, Delhi-110092, declare that name of mine has been wrongly written as RAMESH CHANDRA in PAN Card No. CRTPC5512M. The actual name of mine is RAMESH CHANDRA RAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMESH CHANDRA RAM  
[Signature]

It is for general information that I, MOHAMMAD SALIM S/o MOHAMMAD. AJMAL, R/o B-82, 3rd Floor, Back Side, Punjabi Basti, Near Shiv Mandir, Baljeet Nagar, Patel Nagar, Central Delhi, Delhi-110008, declare that name of mine and my father and my mother has been wrongly written as MD SALIM and MD AZMAL and SAKIRA KHATOON in my class 10th marksheet and certificate. The actual name of mine and my father and mother are MOHAMMAD SALIM and MOHAMMAD, AJMAL and SAKIRA KHATOON respectively, which may be amended according.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD SALIM  
[Signature]

It is for general information that I, CHARU D/o Late Sh. MAHESH SINGH SAINI, R/o O-2/10, Budh Vihar, Phase-1, Delhi-110086, declare that name of my father has been wrongly written as MAHESH SAINI in my all educational document. The actual name of my father is MAHESH SINGH SAINI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHARU  
[Signature]

It is for general information that I, SHIVANGI D/o KANHAIYA LAL SHARMA, R/o H.No. 91C, Lakhpat Colony Part-2, Gali No. 5A, Mithapur Ext. South Delhi, Delhi-110044, declare that name of my father has been wrongly written as KANHAIYA SHARMA in my all educational documents. The actual name of my father is KANHAIYA LAL SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIVANGI  
[Signature]

एसएईएल इंडस्ट्रीज लिमिटेड  
एच नं. 44. मॉडल टाउन, गुरुहरसराय, फिरोजपुर, पंजाब-152022  
U40106PB2022PLC055755

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CIN: U40101PB1999PLC023197, SAEL Limited

सार्वजनिक सूचना

मैसर्स एसएईएल इंडस्ट्रीज लिमिटेड स्थित पंजीकृत कार्यालय एच नं. 44, मॉडल टाउन, गुरुहरसराय, फिरोजपुर, पंजाब-152022, इंडिया, विद्युत संचरण के लिए विद्युत लाइनें बिछाने या विद्युत संयंत्र स्थापित करने के लिए भारत सरकार से विद्युत अधिनियम-2003 की धारा 164 के अन्तर्गत समस्त अधिकार प्रदान करने के लिए आवेदन करना चाहती है अथवा तार लाइनें बिछाने या चौकियों की स्थापना के सम्बंध में सरकार द्वारा तार संस्थापन या अनुरक्षण जो होने हैं, के उद्देश्य से दूरभाष और तार संचार जो कि तार अधिनियम-1885 के अन्तर्गत स्थापित तार प्राधिकरण द्वारा धारित कार्यों के उचित समन्वय के आवश्यक है तथा निम्न प्रसारण योजनाओं के लिए आयोगहीकरण, संचालन, अनुरक्षण और अन्य कार्यों द्वारा अनुसारित सर्वेक्षण, निर्माण, प्रतिष्ठापन, निरीक्षण, परिनिर्माण और अन्य कार्य करना।

कंपनी का नाम :- एसएईएल इंडस्ट्रीज लिमिटेड

योजनान्तर्गत आने वाली संचारण लाईन :- मैसर्स एसएईएल इंडस्ट्रीज लिमिटेड के 300 मेगावाट सौलर पॉवर प्लांट वायएसआर कडपा, आंध्र प्रदेश को कनेक्टिविटी।

कम्पनी के अंतर्गत आने वाला कार्य क्षेत्र :- मैसर्स एसएईएल इंडस्ट्रीज लिमिटेड के गांव टी कोडुरु, सिरिगेपल्ली मंडल कोंडापुरम, जिला वाईएसआर कडपा, आंध्र प्रदेश -कुरनूल-III पीएस (ISTS S/s) 220KV S/C लाइन D/c और M/c टॉवर पर पूलिंग स्टेशन का निर्माण, (लाईन लंबाई 15 किमी)

ट्रांसमिशन लाईन की लंबाई लगभग 15 किमी है जिसमें से 1-2 किमी कुरनूल-III पीएस छोर से M/c टावर पर कार्यान्वित किया जाएगा।

योजनान्तर्गत संचारण लाइनें राजस्थान के निम्न गांवों, कस्बों, और शहरों के मध्य निकट भीतर और बाहर से होकर गुजरेगी।

गांव	तालुका	जिला
टी.कोडुरु, सिरिगेपल्ली	कोंडापुरम	वाईएसआर कडपा
उरुचिथंला	ताडिपात्री	अनांथापुरम
उम्मायापल्ले, तोल्लामाडुगु, शोत्रियम चेन्नमपल्ले, तिम्मानायनीपेटा	कोलीमिगुंडला	नांदयाल

मार्ग सर्वेक्षण की प्रतिलिपि अधोहस्ताक्षरी के कार्यालय में उपलब्ध है। सर्वसाधारण को एतत द्वारा सूचित किया जाता है कि इस सूचना के प्रकाशन के दो माह के भीतर प्रस्तावित संचारण प्रणाली पर प्रेक्षण/प्रतिवेदन अधोहस्ताक्षरी के कार्यालय में लिखित रूप से प्रस्तुत करें।

कृपया विस्तृत विवरण और स्पष्टीकरण हेतु सम्पर्क करें।

अजय तिवारी

(वीपी-प्रोजेक्ट)

एसएईएल इंडस्ट्रीज लिमिटेड  
300 मेगावाट सौलर पॉवर प्लांट,  
गांव-टी कोडुरु, सिरिगेपल्ली मंडल कोंडापुरम,  
जिला-वाईएसआर कडपा, आंध्र प्रदेश  
मोबाईल नंबर : 9910624482  
ईमेल आईडी : [ajay.tiwari@sael.co](mailto:ajay.tiwari@sael.co)

एसएईएल इंडस्ट्रीज लिमिटेड  
 एच नं. 44. मॉडल टाउन, गुरुहरसराय, फिरोजपुर, पंजाब –152022  
 U40106PB2022PLC055755  
 Corporate Officer: 3<sup>rd</sup> Floor, Worldmark-1, Aerocity, New Delhi-110037  
 Registered Office: Faridkot Road, Guruharsahai, Distt Ferozpur Guruharsahai, Punjab-152022, India  
 Ph: 01144910011, E-mail: [Info@sael.co](mailto:Info@sael.co) Website: [www.sael.co](http://www.sael.co)  
 CIN: U40101PB1999PLC023197, SAEL Limited

सार्वजनिक सूचना

मैसर्स एसएईएल इंडस्ट्रीज लिमिटेड स्थित पंजीकृत कार्यालय एच नं. 44, मॉडल टाउन, गुरुहरसराय, फिरोजपुर, पंजाब-152022, इंडिया, विद्युत संचरण के लिए विद्युत लाइनें बिछाने या विद्युत संयंत्र स्थापित करने के लिए भारत सरकार से विद्युत अधिनियम-2003 की धारा 164 के अन्तर्गत समस्त अधिकार प्रदान करने के लिए आवेदन करना चाहती है अथवा तार लाइनें बिछाने या चौकियों की स्थापना के सम्बंध में सरकार द्वारा तार संस्थापन या अनुरक्षण जो होने हैं, के उद्देश्य से दूरभाष और तार संचार जो कि तार अधिनियम-1885 के अन्तर्गत स्थापित तार प्राधिकरण द्वारा धारित कार्यों के उचित समन्वय के आवश्यक है तथा निम्न प्रसारण योजनाओं के लिए आयोगहीकरण, संचालन, अनुरक्षण और अन्य कार्यों द्वारा अनुसारित सर्वेक्षण, निर्माण, प्रतिष्ठापन, निरीक्षण, परिनिर्माण और अन्य कार्य करना।

कंपनी का नाम :- एसएईएल इंडस्ट्रीज लिमिटेड

योजनान्तर्गत आने वाली संचरण लाईन :- एसएईएल इंडस्ट्रीज लिमिटेड के 300 मेगावाट सौर पॉवर प्लांट वायएसआर कडपा, आंध्र प्रदेश को कनेक्टिविटी।

कम्पनी के अंतर्गत आने वाला कार्य क्षेत्र :- एसएईएल इंडस्ट्रीज लि. द्वारा गांव दिगुवा कल्वाताला, मंडल पेदामुडियम, जिला वाईएसआर कडपा, आंध्र प्रदेश-कुरनूल-III पीएस (ISTS S/s) 220KV S/C लाइन D/c और M/c टॉवर पर पूलिंग स्टेशन का निर्माण (लाईन लंबाई 26.5 किमी)

ट्रांसमिशन लाईन की लंबाई लगभग 26.5 किमी है जिसमें से 1-2 किमी कुरनूल-III पीएस छोरे से M/c टावर पर कार्यान्वित किया जाएगा।

योजनान्तर्गत संचरण लाइनें राजस्थान के निम्न गांवों, कस्बों, और शहरों के मध्य निकट भीतर और बाहर से होकर गुजरेगी।

गांव	तालुका	जिला
दिगुवा कल्वाताला	पेदामुडियम	वाईएसआर कडपा
कल्लुटला, जंगलापल्ले, बेस्टावेमुला, चिन्नावेंथुरला, धन्नावादा	मैलावाराम	वाईएसआर कडपा
एर्रागुडी, हनुमंतागुंडम, उप्पलुरु, बोयाला ताडिपत्रि, तिम्मानयनिपेटा, शोत्रियम चेन्नमपल्ले, पेद्वेथुरला	कोलीमिगुंडला	नांदयाल

मार्ग सर्वेक्षण की प्रतिलिपि अधोहस्ताक्षरी के कार्यालय में उपलब्ध है। सर्वसाधारण को एतत द्वारा सूचित किया जाता है कि इस सूचना के प्रकाशन के दो माह के भीतर प्रस्तावित संचरण प्रणाली पर प्रेक्षण/प्रतिवेदन अधोहस्ताक्षरी के कार्यालय में लिखित रूप से प्रस्तुत करें।

कृपया विस्तृत विवरण और स्पष्टीकरण हेतु सम्पर्क करें।

अजय तिवारी  
 (वीपी-प्रोजेक्ट)

एसएईएल इंडस्ट्रीज लिमिटेड  
 300 मेगावाट सौर पॉवर प्लांट,  
 गांव-दिगुवा कल्वाताला, मंडल पेदामुडियम,  
 जिला-वाईएसआर कडपा, आंध्र प्रदेश  
 मोबाईल नंबर : 9910624482  
 ईमेल आईडी : [ajay.tiwari@sael.co](mailto:ajay.tiwari@sael.co)

SAEL INDUSTRIES LIMITED  
H. NO. 44, Model Town, Guruharsahai, Ferozpur, Punjab, India, 152022  
CIN.U40106PB2022PLC055755

Corporate Officer: 3<sup>rd</sup> Floor, Worldmark-1, Aerocity, New Delhi-110037  
Registered Office: Faridkot Road, Guruharsahai, Distt Ferozpur Guruharsahai, Punjab-152022, India  
Ph: 01144910011, E-mail: [Info@sael.co](mailto:Info@sael.co) Website: [www.sael.co](http://www.sael.co)  
CIN: U40101PB1999PLC023197, SAEL Limited

PUBLIC NOTICE

M/s. SAEL Industries Limited having its registered office at H. NO. 44, Model Town, Guruharsahai, Ferozpur, Punjab, India, 152022, intends to apply to the Government of India to confer upon him all the powers under Section-164 of the Electricity Act, 2003 for the placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communication necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the Company: SAEL Industries Limited

Transmission Line Covered under the Scheme "Connectivity System for Providing Connectivity to M/s SAEL Industries Limited for It's 300MW Solar Power Plant at YSR Kadapa, and Andhra Pradesh".

Scope of Works Covered under the company: Generation Pooling Station of M/s SAEL Industries Ltd. Located in Village: T Koduru, Sirigepalle Mandal: Kondapuram, District: YSR Kadapa, Andhra Pradesh Kurnool -III PS (ISTS S/s) 220 KV S/c line on D/c and M/c tower (Approx. line length -15KM).

Line length is about 15 Km out of which about 1-2Km (approx.) from Kurnool -III PS end will be Implemented on Multi Circuit Towers).

The transmission lines covered under the scheme will pass through, over, around and between the following of Tehsils, Talukas, Mandals, Block, Villages, town & cities.

Villages	Mandals	District
Sirigepalle, T. Koduru	Kondapuram	YSR Kadapa
Uruchinthala	Tadipatri	Ananthapuram
Ummayapalle, Tollamadugu Shotrium Chennampalle, Timmanayanaipeta	Kolimigundla	Nandyala

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the general public to make observations / representations on the proposed transmission system within two months from the date of this notice to the office of the undersigned in writing. For further particulars and clarifications, please contact:

Ajay Kumar Tiwari  
(Vice President-Project)

SAEL INDUSTRIES LIMITED  
300 MW Solar Power Plant,  
Village T.Koduru, Sirigepalle, Mandal-Kondapuram,  
District: YSR, Kadapa, Andhra Pradesh  
Contact Number – 91-9910624482  
Email - [ajay.tiwari@sael.co](mailto:ajay.tiwari@sael.co)

## SAEL INDUSTRIES LIMITED

H. NO. 44, Model Town, Guruharsahai, Firozpur, Punjab, India, 152022

CIN.U40106PB2022PLC055755

Corporate Officer: 3<sup>rd</sup> Floor, Worldmark-1, Aerocity, New Delhi-110037

Registered Office: Faridkot Road, Guruharsahai, Distt Ferozpur Guruharsahai, Punjab-152022, India

Ph: 01144910011, E-mail: [Info@sael.co](mailto:Info@sael.co) Website: [www.sael.co](http://www.sael.co)

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## PUBLIC NOTICE

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Name of the Company: SAEL Industries Limited

Transmission Line Covered under the Scheme "Connectivity System for Providing Connectivity to M/s SAEL Industries Limited for Its 300MW Solar Power Plant at YSR, Kadapa, Andhra Pradesh".

Scope of Works Covered under the company: Generation Pooling Station of M/s SAEL Industries Ltd. Located in Village: Diguva Kalvatala, Mandal: Peddamudium, District: YSR Kadapa, Andhra Pradesh Kurnool -III PS (ISTS S/s) 220 KV S/c line on D/c and M/c tower (Approx. line length -26.5KM).

Line length is about 26.5 Km out of which about 1-2Km (approx.) from Kurnool -III PS end will be Implemented on Multi Circuit Towers).

The transmission lines covered under the scheme will pass through, over, around and between the following of Tehsils, Talukas, Mandals, Block, Villages, town &amp; cities.

Villages	Mandals	District
Diguva Kalvatala	Peddamudium	YSR Kadapa
Kallutla, Jangalapalle, Bestavemula, Chinnaventhurla, Dhannavada	Mylavaram	YSR Kadapa
Erragudi, Hanumanthagundam, Uppaluru, Boyala Tadipatri, Timmanayanipeta, Shotrium Chennampalle, Peddaventhurla	Kolimigundla	Nandyala

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the general public to make observations / representations on the proposed transmission system within two months from the date of this notice to the office of the undersigned in writing. For further particulars and clarifications, please contact:

Ajay Kumar Tiwari  
(Vice President-Project)

SAEL INDUSTRIES LIMITED  
300 MW Solar Power Plant,  
Village: Diguva kalvatala, Mandal-Peddamudium,  
District: YSR, Kadapa, Andhra Pradesh  
Contact Number – 91-9910624482  
Email - [ajay.tiwari@sael.co](mailto:ajay.tiwari@sael.co)